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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 859/2022

**IN THE MATTER OF:**

ABHISHT KUSUM GUPTA

...APPLICANT(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

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**THROUGH COUNSEL**

*Bpsjadon*

BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.

[bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com) 6375115224

**DATE:10.09.2025**

**PLACE:NOIDA**



BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 859/2022

IN THE MATTER OF:

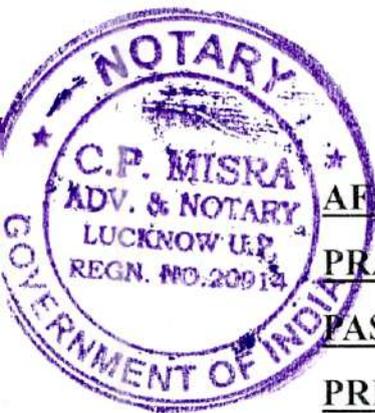
ABHISHT KUSUM GUPTA

...APPLICANT(s)

VERSUS

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...RESPONDENT(s)



AFFIDAVIT OF CHIEF SECRETARY, STATE OF UTTAR  
PRADESH IN COMPLIANCE OF ORDER DATED 24.01.2025  
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

I Deepak Kumar, aged about 59 years, S/o Shri Gauri Shankar Singh,  
posted as Chief Secretary, State of U.P, do hereby solemnly affirm and  
state as under:

1. That I am fully conversant with the facts of the case and I am  
competent and authorized to swear the present Affidavit.

2. That in the present matter the Tribunal is considering the issue of  
pollution of river Hindon by the discharge of industrial effluents

*C.P. Misra*  
10/9/2025  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
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and untreated sewage and the failure of the authorities to prevent the pollution therein.

3. That this Hon'ble Tribunal directed the Deponent to file an affidavit addressing the observations made by the Hon'ble Tribunal vide order dated 24.01.2025, the operative portion whereof is reproduced herein below:

*"...5. Learned Counsel for the State of UP submits that now a fresh affidavit of Chief Secretary, State of UP will be filed keeping in view the observations made above and also disclosing the time bound schedule for completing the action in pursuance to the action plan submitted by the CPCB. He submits that this affidavit will be filed within six weeks. He has submitted that for implementation of the action plan, prepared by the CPCB, Chief Secretary has already issued instructions to the concerned authorities on 06.11.2023.*

*6. Learned Counsel for CPCB also submits that though the STPs have been constructed, there is an issue relating to household connectivity with the STPs and unless the same is done, the capacity of the STP cannot be utilized to the*



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*fullest and the discharge of untreated sewage to the water channels will continue.*

7. *The Chief Secretary of State of U.P. will also respond to the above observations of the CPCB...*

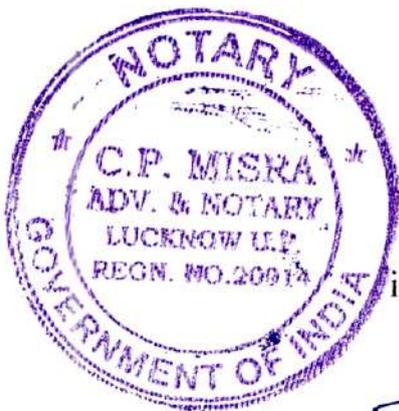
**COLLECTION AND PROCESSING OF THE C&D WASTE:**

4. That it is submitted that, in Noida, the Noida Authority is lifting and processing C&D waste from various sectors in alignment with the Construction and Demolition Waste Management Rules, 2016.

i. **Sector 72:** A total of 18,91,530 kg of C&D waste has been lifted and claimed, with 80 trips made to the designated collection centre. The collected C&D waste is being treated at Sector 80 C&D Plant wherein the Plant capacity is of 400 TPD.

ii. **Sector 64:** A total of 19,19,160 kg of C&D waste has been lifted and claimed, with 90 trips recorded. The collected C&D waste is being treated at Sector 80 C&D Plant wherein the Plant capacity is of 400 TPD.

A copy of the logs of transportation is annexed herewith and marked as ANNEXURE-1.



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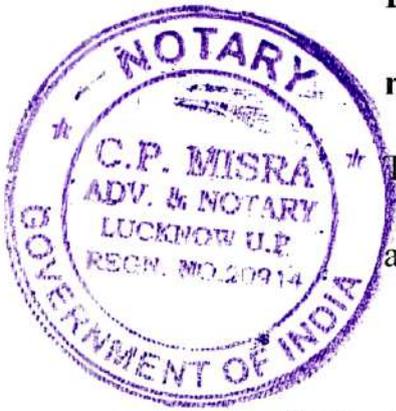
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5. That furthermore, Noida Authority's initiative in adopting wet processing technology using STP water and producing value-added products such as paver blocks, interlocking tiles and manufactured sand. The operational capacity of the Sector-80 processing plant is 400 TPD and the average daily processing rate of 384 TPD over the last six months reflect a strong commitment to sustainable waste management and also three complaints related to C&D waste lifting were raised through the Noida One App during the period from April 2025 to date. All three complaints were resolved within the defined Service Level Agreement (SLA), reflecting the Authority's responsiveness and commitment to timely grievance redressal.

The copy of the report of Noida Authority is annexed and marked as ANNEXURE-2.

### STPs AND HOUSEHOLD CONNECTIONS

6. That it is also significant to mention here that as per the latest information provided by the Uttar Pradesh Jal Nigam (Urban), GoUP, total sewage generation in Hindon river basin is 943.63 MLD. For the treatment of sewage, 20 STPs with a total treatment capacity of 953.5 MLD are installed out of which currently



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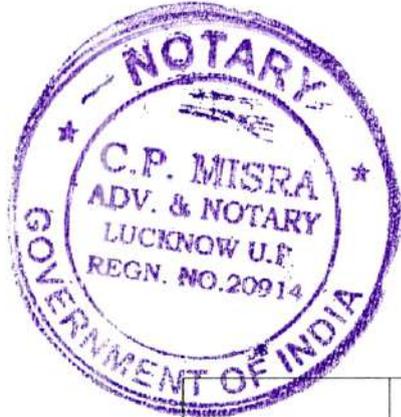
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utilized capacity is 658.2 MLD. Hence, to bridge the gap of 285.43 MLD, 07 STPs of total capacity of 283 MLD are proposed and also works related to laying of sewer-line and household connections are in progress. After completion of projects, total capacity of 1236.5 MLD will be available by March, 2027.

The brief of Sewage Generation, Gap and Proposed Actions are given below:

**Sewage Generation, Gap and Proposed Action**

District	Sewage Generation (MLD)	STP Installed			Gap (MLD)	STP Under Construction/ Under Tendering	Timeline
		Number	Installed Capacity (MLD)	Utilized Capacity (MLD)			
Saharanpur	137.89	01	38	38	99.89	1. Saharanpur STP (135 MLD) 2. Deoband STP (20 MLD)	March 2027
Ghaziabad	480	10	531.5	381	99	STP: 68 MLD	STP will be made operational by December, 2025 (excluding trial run)
Baghpat	0.10	0	0	-	0.10	-	-
Meerut	10	0	0	-	10	-	-
Shamli	33.50	0	0	-	33.50	Shamli STP (40 MLD) Babri STP (05 MLD) Banat STP (05 MLD) Thana Bhawan STP (10 MLD)	13.04.2026
Gautam Buddh Nagar	171	05	287	149	22	-	-



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District	Sewage Generation (MLD)	STP Installed			Gap (MLD)	STP Under Construction/ Under Tendering	Timeline
		Number	Installed Capacity (MLD)	Utilized Capacity (MLD)			
Muzaffarnagar	111.14 including 34.45 MLD industrial discharge	04	97	90.2	20.94	-	-
<b>Total</b>	<b>943.63</b>	<b>20</b>	<b>953.5</b>	<b>658.2</b>	<b>285.43</b>	<b>07 STP (283 MLD)</b>	-

7. That, as per the information furnished by the Uttar Pradesh Pollution Control Board (UPPCB), the quality of the treated sewage effluent discharged from the STPs is being regularly monitored by the UPPCB.

A copy of the analysis report for the month of July, 2025 is annexed herewith and marked as ANNEXURE- 3.



8. That it is stated that works related to laying of sewer-line and household connections are still in progress, therefore the full designed capacity of STPs have not been fully utilized. Moreover, after establishment of household connections, the discharge reaching to STPs would be minimized as presently it is mixed with storm water/ grey water in the drains.

The current status of laying of sewer line and household connections under various schemes are given below:

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Nagar Nigam/ Nagar Palika	Total Length of Sewer Line already laid (km)	Number of Households already connected	Future Plan and Details of Project	Progress Status
Ghaziabad Nagar Nigam	2,338	3,46,460	Ghaziabad Sewerage Scheme (Karheda Zone) under AMRUT 2.0 Cost of Project: 546.94 cr. Proposed Works: 1. STP: 68 MLD 2. Sewer Network- 145 km 3. Sewer House Connection: 67,669 4. IPS: 05 Nos. (101.95 MLD) 5. MPS: 01 No. (72.17 MLD) 6. Sewer Network with House connections – 135 km	Current physical progress of the project is 50% and is scheduled to be completed by 08.06.2026
Nagar Palika Parishad Loni	-	-	Clean Water Action Plan (CWAP) for 100% sewerage coverage in Nagar Palika Parishad, Loni has been submitted to control untreated domestic sewerage into Yamuna river through Indirapuri & Banthla drain by Sahadra Drain. Works proposed in the CWAP: 1. STP- 136 MLD 2. Sewer Network-970 km 3. House Connections- 1,11,339	-
Nagar Nigam Meerut	754	96,619	I&D of Drains and STP Works in Meerut City Cost of Project: 690.71 cr. Proposed Works: 1. STP: 220 MLD 2. I&D works: 02 Nos. 3. Effluent Line and Channel: 6545 m	Current physical progress of the project is 25% and is scheduled to be completed by 10.02.2027
Nagar Nigam Saharanpur	244.42	41,569	-	-
Nagar Palika Parishad Muzaffarnagar	65	7,700	-	-
Nagar Palika Parishad Shamli	-	-	-	-
<b>Total</b>	<b>3,401.42</b>	<b>4,92,348</b>		



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**ACTIONS TAKEN AGAINST NON-COMPLYING INDUSTRIAL  
UNITS**

9. That it is submitted here that, as per the information provided by Uttar Pradesh Pollution Control Board, there are total 391 industries identified in Hindon river basin. **Out of 391 industries, 21 units are dismantled. Out of rest 370 units, 84 units are either Non-Operational or Closed (Self Closed or Closed by Board) including 26 Closure Orders issued by UPPCB. Within remaining 286 operational units, 273 units are complying and 13 units have been found non-complying against which Show Cause Notices have been issued. Further, it is stated that, Environmental Compensation (EC) of Rs. 166.71lakhs has been imposed against 53 defaulter units out of which Rs. 97.19lakhs have been recovered. It is also submitted that, prosecutions have been instituted against 77 defaulting units in Ghaziabad, Muzaffarnagar, Saharanpur and Meerut District and also against ULBs and other concerned authorities.**



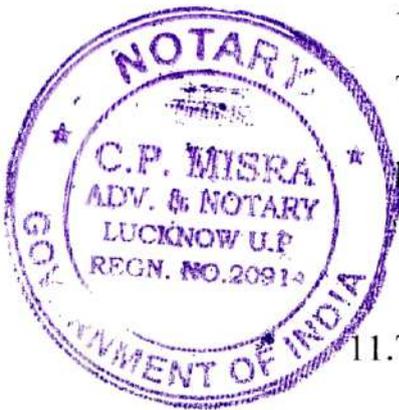
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**IMPLEMENTATION/ COMPLIANCE TO THE ACTION PLAN**  
**GIVEN BY THE CPCB**

10. That it is humbly submitted that the Action Plan of Central Pollution Control Board (CPCB) also identifies that the solid waste is choking various drains falling in the river Hindon and its tributaries and recommends immediate actions to clear it. **It is submitted that, the Urban Local Bodies have informed that the identified drains are being cleaned periodically and on quarterly basis by removing the solid waste in their respective jurisdictions. The Solid waste collected during the cleaning is being lifted and transferred to the Solid Waste Processing Plants/ Dumpsites.**

The photographs of the cleaning being carried out is annexed herewith and marked as **ANNEXURE- 4.**



11. That it is submitted that Uttar Pradesh Pollution Control Board (UPPCB) regularly monitors the water quality of the Hindon River and its tributaries, including the River Kali (West) and Krishni. Samples are collected during routine inspections by the UPPCB and sent to an accredited laboratory for analysis.

*C.P. Misra*  
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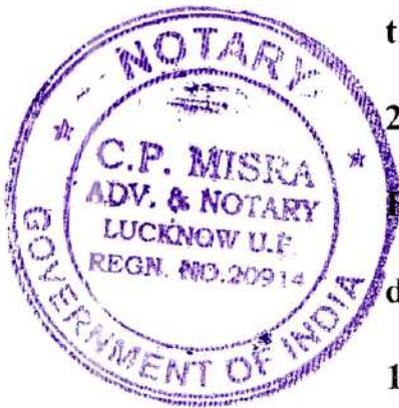
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The latest test reports are been collectively annexed and marked as ANNEXURE- 5.

12. That it is also worthwhile to submit here that the Irrigation and Water Resources Department has informed that the Environmental flow in the Hindon River may not be possible as it is not a perennial river. However, the flow of Hindon River may be restored through a long term strategy of rejuvenation of water bodies along it and extensive plantation in the catchment of the river.

13. That the plantation drive has been extensively carried out in the areas within 5 kilometres of the Hindon River from 2021-2022 to 2025-2026. As per the information received from the Forest Department, 11,40,913 saplings have been planted during the period mentioned above within 5 kilometres and 10,75,693 saplings have been survived with a Survival rate of 94.28%. The species which are planted are Sheesham, Arjun, Jamun, Bamboo, Chilbil, Sagon, Kanji, Pilkhan etc.

A true copy of details of plantation mentioned above is annexed and marked as ANNEXURE- 6.



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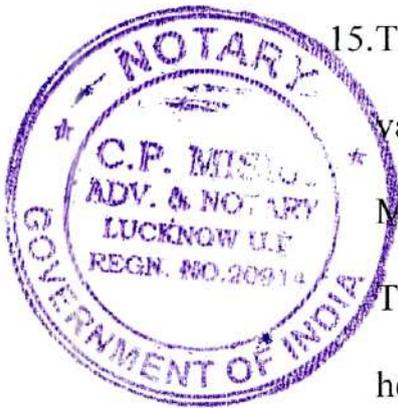
14. That for action on various points mentioned in action plan prepared by Central Pollution Control Board (CPCB) titled "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches", directions have been issued to concerned District Magistrate/ Chairman, District Environment Committee (DEC) of Saharanpur, Muzaffarnagar, Shamli, Meerut, Baghpat, Gautam Buddha Nagar and Ghaziabad districts for its implementation vide letters dated 24.10.2024.

The copies of letter dated 24.10.2024 are annexed and marked as **ANNEXURE- 7.**

15. That the compliance status including time bound actions on various points have been received from respective District Magistrate/ Chairman, District Environment Committee (DEC).

The copies of report received from the DM and DEC are annexed herewith and marked as **ANNEXURE – 8.**

16. That the Deponent assures this Hon'ble Tribunal that the effective implementation of the Action Plan shall be subject to periodic review by the Field Monitoring Committees chaired



*em*  
10/9/25  
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by the respective District Magistrates, and the same shall also be overseen and reviewed by the Deponent from time to time.

17.Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

18.I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.



*h*

DEPONENT

VERIFICATION

Verified at <sup>NOTARY</sup> LKO-U.P. on this <sup>NOTARY</sup> 10th day of <sup>NOTARY</sup> SEP., 2025,

that the contents of the above affidavit from paragraphs 1 to 19 are believed to be true and correct to the best of my knowledge and belief.

No part of it is false and nothing material has been concealed therefrom.

Sworn and Verified Before Me

*h*

DEPONENT

*on*  
*10/9/2025*  
C.P. MISRA  
ADV & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO 20914  
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Identify the deponent/Executant/Surety who has/have signed/Put T.I. before me

*Adv.*  
*2/03369/794P.*

## NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

### CONSTRUCTION AND DEMOLITION WASTE REPORT

#### COLLECTION AND PROCESSING OF THE Construction & Demolition Waste (C&D):

5. That it is submitted that, in Noida, the Noida Authority is lifting and processing C&D waste from various sectors in alignment with the Construction and Demolition Waste Management Rules, 2016.

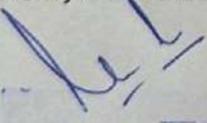
i. Sector 72: A total of 18,91,530 kg of C&D waste has been lifted with total 80 trips and transported to sector 80 C&D waste processing plant. The collected C&D waste is being treated at Sec 80 C&D Plant wherein the plant capacity is of 400 TPD. The collected C&D waste is processed and recycled to obtain byproducts such as interlocking tiles, paver blocks and manufactured sand etc

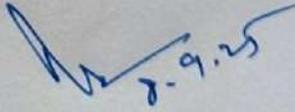
ii. Sector 64: A total of 19,19,160 kg of C&D waste has been lifted with 90 trips and transported to sector 80 C&D waste processing plant. The collected C&D waste is being treated at Sec 80 C&D Plant wherein the plant capacity of 400 TPD. The collected C&D waste is processed and recycled to obtain byproducts such as interlocking tiles, paver blocks and manufactured sand etc.

iii. Sector 25: The collection centre was demolished following complaints from nearby residents and has been shifted to Sectors 72 and 64. Construction and demolition (C&D) waste from Sector 25 has been collected and transported to the facilities at Sectors 72 and 64. The collected C&D waste is processed and recycled to obtain byproducts such as interlocking tiles, paver blocks and manufactured sand etc.

A copy of the logs of transportation is annexed herewith and marked as **ANNEXURE**

6. That, furthermore, Noida Authority's initiative in adopting wet processing technology using STP water and producing value added products such as paver blocks, interlocking tiles and manufactured sand. The operational capacity of the Sector-80 Construction and Demolition waste processing plant is 400 TPD and the average daily processing rate of 384 TPD over the last six months reflect a strong commitment to sustainable waste management and three complaints related to C&D waste lifting were raised through the Noida One App during the period from April 2025 to date. All three complaints were resolved within the defined Service Level Agreement (SLA), reflecting the Authority's responsiveness and commitment to timely grievance redressal. The copy of the report of Noida Authority is annexed and marked as **ANNEXURE**

  
 सतल कुमार  
 (Assistant Project Engineer)  
 Public Health-II  
 Noida Sec-94

  
 8-9-25  
 (Project Engineer)  
 Public Health-II  
 Noida Sec-94

आर० के० शर्मा  
 परियोजना अभियन्ता  
 जन स्वास्थ्य-2, नौएडा

## Log Book record of Collection centre at Sector 64, Noida

Vehicle No	Transporter	Date IN	Time IN	Gross Weight	Tare Weight	NetWT	Date OUT	Time OUT
UP 14HT 9964	VISHAL	Apr 14 2025	10:34:24	36,720.00	11,660.00	25,060	Apr 14 2025	11:37:42
UP 50 CT3330	VISHAL	Apr 14 2025	11:07:36	37,120.00	11,590.00	25,530	Apr 14 2025	12:49:36
UP 16FT 8901	VISHAL	Apr 14 2025	11:54:47	37,840.00	11,740.00	26,100	Apr 14 2025	14:23:58
UP 14HT 9964	VISHAL	Apr 14 2025	12:57:12	36,200.00	11,630.00	24,570	Apr 14 2025	15:05:11
UP 50 CT3330	VISHAL	Apr 14 2025	14:34:54	38,750.00	11,630.00	27,120	Apr 14 2025	15:48:24
UP 16FT 8901	VISHAL	Apr 14 2025	15:30:43	38,820.00	11,740.00	27,080	Apr 14 2025	15:59:30
UP 14HT 9964	VISHAL	Apr 14 2025	16:27:07	38,430.00	11,650.00	26,780	Apr 14 2025	16:52:10
UP 50 CT3330	VISHAL	Apr 14 2025	17:00:22	37,240.00	11,650.00	25,590	Apr 14 2025	17:24:33
UP 16FT 8901	VISHAL	Apr 14 2025	17:09:38	37,130.00	11,770.00	25,360	Apr 14 2025	17:57:30
UP 16FT 8901	VISHAL	Apr 16 2025	09:47:01	35,820.00	11,800.00	24,020	Apr 16 2025	10:32:39
UP 50 CT3330	VISHAL	Apr 16 2025	10:19:00	38,820.00	11,910.00	26,910	Apr 16 2025	11:03:40
UP 14HT 9964	VISHAL	Apr 16 2025	11:33:40	37,580.00	11,660.00	25,920	Apr 16 2025	12:01:41
UP 16FT 8901	VISHAL	Apr 16 2025	11:49:45	37,910.00	11,800.00	26,110	Apr 16 2025	12:18:11
UP 50 CT3330	VISHAL	Apr 16 2025	12:25:21	37,710.00	11,950.00	25,760	Apr 16 2025	12:44:14
UP 16HT 7626	D B SINGH	Apr 18 2025	10:20:50	37,800.00	13,200.00	24,600	Apr 18 2025	11:06:00
UP 16ET 7459	D B SINGH	Apr 18 2025	10:27:32	35,630.00	11,560.00	24,070	Apr 18 2025	12:00:53
UP 16HT 7625	D B SINGH	Apr 18 2025	11:31:28	36,840.00	12,250.00	24,590	Apr 18 2025	14:26:25
UP 16HT 7626	D B SINGH	Apr 18 2025	12:19:22	36,210.00	13,220.00	22,990	Apr 18 2025	14:44:50
UP 16FT 8901	VISHAL	Apr 18 2025	12:34:07	36,520.00	11,760.00	24,760	Apr 18 2025	15:06:36
UP 50 CT3330	VISHAL	Apr 18 2025	14:20:41	35,020.00	11,370.00	23,650	Apr 18 2025	15:16:21
UP 16ET 7459	D B SINGH	Apr 18 2025	14:49:05	33,380.00	11,530.00	21,850	Apr 18 2025	15:41:02
UP 14HT 9964	VISHAL	Apr 18 2025	15:09:23	36,450.00	11,700.00	24,750	Apr 18 2025	15:57:44
UP 16HT 7626	D B SINGH	Apr 18 2025	16:06:00	35,790.00	13,250.00	22,540	Apr 18 2025	16:52:19
UP 16FT 8901	VISHAL	Apr 18 2025	16:11:23	35,240.00	11,410.00	23,830	Apr 18 2025	17:08:05
UP 50 CT3330	VISHAL	Apr 18 2025	16:35:50	38,260.00	11,470.00	26,790	Apr 18 2025	17:25:29
UP 16HT 7625	D B SINGH	Apr 18 2025	16:40:44	34,230.00	12,270.00	21,960	Apr 18 2025	17:42:51
UP 16ET 7459	D B SINGH	Apr 18 2025	17:12:34	36,130.00	11,570.00	24,560	Apr 18 2025	18:16:25
UP 14HT 9964	VISHAL	Apr 18 2025	17:30:23	37,880.00	11,720.00	26,160	Apr 18 2025	18:23:09

राहुल कुमार  
सहायक परियोजना अभियन्ता  
नौरडा

8.9.25  
आर० के० शर्मा  
परियोजना अभियन्ता  
जन स्वास्थ्य-2, नौरडा

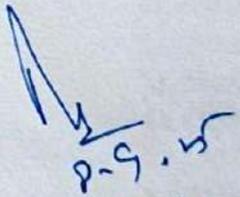
UP 16HT 7625	D B SINGH	May 12 2025	10:52:02	34,990.00	12,340.00	22,650	May 12 2025	12:33:16
UP 16HT 7626	D B SINGH	May 16 2025	11:43:42	34,620.00	12,680.00	21,940	May 16 2025	12:24:19
UP 16ET 7459	D B SINGH	May 16 2025	12:11:57	37,930.00	11,320.00	26,610	May 16 2025	12:41:49
UP 16JT 8649	D B SINGH	May 16 2025	12:39:34	37,840.00	11,810.00	26,030	May 16 2025	14:36:03
UP 16HT 7626	D B SINGH	May 16 2025	14:15:13	37,890.00	12,740.00	25,150	May 16 2025	15:32:54
UP 16ET 7459	D B SINGH	May 16 2025	15:00:43	34,920.00	11,340.00	23,580	May 16 2025	16:01:57
UP 16JT 8649	D B SINGH	May 16 2025	15:46:35	35,010.00	11,790.00	23,220	May 16 2025	16:52:42
UP 16HT 7626	D B SINGH	May 16 2025	16:50:41	38,050.00	12,760.00	25,290	May 16 2025	18:20:49
UP 16ET 7459	D B SINGH	May 16 2025	17:16:33	36,040.00	11,340.00	24,700	May 16 2025	18:24:22
UP 16ET 7459	D B SINGH	May 19 2025	10:51:03	35,000.00	11,560.00	23,440	May 19 2025	11:32:10
UP 16HT 7625	D B SINGH	May 19 2025	11:00:28	37,340.00	12,480.00	24,860	May 19 2025	12:03:06
UP 16ET 7459	D B SINGH	May 19 2025	12:46:21	36,650.00	11,610.00	25,040	May 19 2025	14:35:05
UP 16HT 7626	D B SINGH	May 19 2025	14:16:47	35,890.00	12,300.00	23,590	May 19 2025	14:53:11
UP 16HT 7625	D B SINGH	May 19 2025	14:25:48	35,130.00	12,460.00	22,670	May 19 2025	15:38:47
UP 16ET 7459	D B SINGH	May 19 2025	15:50:52	37,890.00	11,660.00	26,230	May 19 2025	16:31:51
UP 16HT 7626	D B SINGH	May 19 2025	16:26:20	34,540.00	12,280.00	22,260	May 19 2025	17:12:56
UP 16HT 7625	D B SINGH	May 19 2025	16:53:45	35,420.00	12,400.00	23,020	May 19 2025	17:48:24
UP 16HT 7625	D B SINGH	May 30 2025	12:13:51	38,570.00	12,110.00	26,460	May 30 2025	14:38:56
UP 16HT 7626	D B SINGH	May 30 2025	14:14:00	36,830.00	12,370.00	24,460	May 30 2025	14:51:39
UP 16ET 7459	D B SINGH	May 30 2025	14:53:34	35,540.00	11,440.00	24,100	May 30 2025	15:53:25
UP 16HT 7625	D B SINGH	May 30 2025	15:56:42	37,290.00	12,100.00	25,190	May 30 2025	16:51:26
UP 16HT 7626	D B SINGH	May 30 2025	17:05:54	37,860.00	12,370.00	25,490	May 30 2025	17:35:13
UP 16ET 7459	D B SINGH	Jun 8 2025	10:17:47	34,900.00	11,430.00	23,470	Jun 8 2025	11:16:20
UP 14HT 9964	VISHAL	Jun 8 2025	10:23:37	39,220.00	11,790.00	27,430	Jun 8 2025	11:23:25
UP 16HT 7625	D B SINGH	Jun 8 2025	10:33:59	36,320.00	12,150.00	24,170	Jun 8 2025	11:43:23
UP 16FT 8901	VISHAL	Jun 8 2025	11:18:50	39,210.00	11,550.00	27,660	Jun 8 2025	12:02:03
UP 16HT 7626	D B SINGH	Jun 8 2025	11:34:31	35,260.00	12,380.00	22,880	Jun 8 2025	12:17:26
UP 16ET 7459	D B SINGH	Jun 8 2025	12:19:31	35,500.00	11,400.00	24,100	Jun 8 2025	12:41:27
UP 50 CT3330	VISHAL	Jun 8 2025	12:39:27	38,370.00	11,420.00	26,950	Jun 8 2025	12:59:21
UP 14HT 9964	VISHAL	Jun 8 2025	12:50:20	37,570.00	11,680.00	25,890	Jun 8 2025	14:29:39
UP 16HT 7625	D B SINGH	Jun 8 2025	14:14:54	35,400.00	12,050.00	23,350	Jun 8 2025	15:02:18
UP 16FT 8901	VISHAL	Jun 8 2025	14:17:47	38,290.00	11,450.00	26,840	Jun 8 2025	15:24:17

सहायक  
सहायक परियोजना अभियन्ता  
नौएडा

श. आरि. के. शर्मा  
परियोजना अभियन्ता  
जन स्वास्थ्य-2, नौएडा

UP 16HT 7626	D B SINGH	Jun 8 2025	14:35:49	36,330.00	12,260.00	24,070	Jun 8 2025	15:42:44
UP 16ET 7459	D B SINGH	Jun 8 2025	15:11:45	38,050.00	11,320.00	26,730	Jun 8 2025	15:54:47
UP 50 CT3330	VISHAL	Jun 8 2025	15:27:47	38,140.00	11,320.00	26,820	Jun 8 2025	16:29:46
UP 14HT 9964	VISHAL	Jun 8 2025	15:52:49	39,080.00	11,590.00	27,490	Jun 8 2025	17:49:35
UP 16HT 7625	D B SINGH	Jun 8 2025	16:06:50	35,720.00	12,030.00	23,690	Jun 8 2025	18:06:36
UP 16FT 8901	VISHAL	Jun 8 2025	16:34:38	38,550.00	11,430.00	27,120	Jun 8 2025	18:08:21
UP 16FT 8901	VISHAL	Jul 1 2025	10:28:23	39,350.00	11,500.00	27,850	Jul 1 2025	11:04:50
UP 14HT 9964	VISHAL	Jul 1 2025	11:11:54	40,430.00	12,120.00	28,310	Jul 1 2025	12:24:47
UP 50 CT3330	VISHAL	Jul 1 2025	11:53:58	42,960.00	11,650.00	31,310	Jul 1 2025	15:14:34
UP 16FT 8901	VISHAL	Jul 1 2025	14:11:41	38,120.00	11,510.00	26,610	Jul 1 2025	16:32:41
UP 16HT 7626	D B SINGH	Aug 8 2025	10:11:12	36,240.00	13,120.00	23,120	Aug 8 2025	11:10:03
UP 16ET 7459	D B SINGH	Aug 8 2025	10:40:29	34,120.00	11,920.00	22,200	Aug 8 2025	12:10:43
UP 16HT 7625	D B SINGH	Aug 8 2025	11:49:21	38,430.00	12,930.00	25,500	Aug 8 2025	13:00:23
UP 16HT 7626	D B SINGH	Aug 8 2025	12:37:54	35,450.00	13,410.00	22,040	Aug 8 2025	15:00:01
UP 16HT 7625	D B SINGH	Aug 8 2025	14:54:08	36,370.00	12,670.00	23,700	Aug 8 2025	15:43:40
UP 16HT 7626	D B SINGH	Aug 8 2025	16:25:35	34,850.00	13,140.00	21,710	Aug 8 2025	18:08:08
UP 16HT 7625	D B SINGH	Aug 8 2025	17:19:59	35,770.00	12,610.00	23,160	Aug 8 2025	18:13:29
<b>Total</b>						<b>1,919,160</b>	<b>KG</b>	

  
 राहुल कुमार  
 सहायक परियोजना अभियन्ता  
 नौरडा

  
 आर० के० शर्मा  
 परियोजना अभियन्ता  
 जन स्वास्थ्य-2, नौरडा

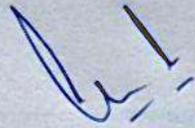
Log Book record of Collection centre at Sector 72, Noida

Vehicle No	Transporter	Date IN	Time IN	Gross Weight	Tare Weight	NetWT	Time OUT
UP 14HT 9964	VISHAL	Jul 1 2025	16:40:19	38,750.00	11,280.00	27,470	17:32:27
UP 50 CT3330	VISHAL	Jul 1 2025	17:45:08	38,510.00	11,500.00	27,010	18:06:07
UP 14HT 9964	VISHAL	Jul 12 2025	10:08:02	37,680.00	11,310.00	26,370	10:49:22
UP 16FT 8901	VISHAL	Jul 12 2025	10:36:00	39,050.00	11,570.00	27,480	11:44:47
UP 50 CT3330	VISHAL	Jul 12 2025	10:55:53	39,410.00	11,550.00	27,860	13:05:23
UP 14HT 9964	VISHAL	Jul 12 2025	12:00:10	39,240.00	11,340.00	27,900	14:56:11
UP 16FT 8901	VISHAL	Jul 12 2025	15:01:54	37,840.00	11,450.00	26,390	16:17:19
UP 50 CT3330	VISHAL	Jul 12 2025	15:26:04	39,820.00	11,570.00	28,250	17:10:36
UP 14HT 9964	VISHAL	Jul 12 2025	16:28:54	37,780.00	11,290.00	26,490	17:55:34
UP 16FT 8901	VISHAL	Jul 12 2025	17:24:24	38,870.00	11,450.00	27,420	18:26:55
UP 16HT 7626	D B SINGH	Jul 26 2025	12:45:51	35,130.00	12,270.00	22,860	14:51:27
UP 14HT 9964	VISHAL	Jul 26 2025	14:21:15	39,110.00	11,770.00	27,340	15:01:54
UP 16ET 7459	D B SINGH	Jul 26 2025	14:23:22	36,830.00	11,510.00	25,320	15:26:30
UP 16FT 8901	VISHAL	Jul 26 2025	14:26:36	37,960.00	11,510.00	26,450	15:54:03
UP 16HT 7625	D B SINGH	Jul 26 2025	14:58:58	37,710.00	11,950.00	25,760	16:11:02
UP 50 CT3330	VISHAL	Jul 26 2025	16:02:06	39,480.00	11,370.00	28,110	16:35:52
UP 16HT 7626	D B SINGH	Jul 26 2025	16:04:13	35,340.00	12,170.00	23,170	16:54:28
UP 14HT 9964	VISHAL	Jul 26 2025	16:37:59	38,020.00	11,780.00	26,240	17:06:37
UP 16ET 7459	D B SINGH	Jul 26 2025	16:52:03	36,670.00	11,580.00	25,090	17:37:26
UP 16HT 7625	D B SINGH	Jul 26 2025	17:14:25	37,100.00	11,960.00	25,140	17:58:11
UP 50 CT3330	VISHAL	Jul 26 2025	17:47:50	37,800.00	11,430.00	26,370	18:22:59
UP 16HT 7626	D B SINGH	Jul 26 2025	18:07:50	36,270.00	12,170.00	24,100	18:40:32
UP 14HT 9964	VISHAL	Jul 26 2025	18:33:02	38,160.00	11,780.00	26,380	18:55:54
UP 16HT 7625	D B SINGH	Aug 4 2025	16:48:26	38,380.00	12,540.00	25,840	18:13:58
UP 16HT 7626	D B SINGH	Aug 5 2025	10:45:22	37,090.00	12,940.00	24,150	11:23:26
UP 16HT 7625	D B SINGH	Aug 5 2025	11:03:12	38,740.00	12,630.00	26,110	11:59:49
UP 16ET 7459	D B SINGH	Aug 5 2025	11:46:27	37,930.00	11,900.00	26,030	13:05:29
UP 14HT 9964	VISHAL	Aug 5 2025	12:45:12	40,240.00	12,580.00	27,660	15:04:41
UP 16HT 7625	D B SINGH	Aug 5 2025	14:21:44	39,590.00	12,640.00	26,950	15:43:56

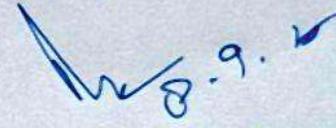
रहुल कुमार  
सहायक परियोजना अभियन्ता  
नौएडा

आर० के० शर्मा  
परियोजना अभियन्ता  
जन स्वास्थ्य-2, नौएडा

UP 16HT 7626	D B SINGH	Aug 19 2025	12:31:11	37,270.00	13,380.00	23,890	15:06:17
UP 16HT 7625	D B SINGH	Aug 19 2025	14:29:57	38,770.00	12,580.00	26,190	16:21:50
UP 16ET 7459	D B SINGH	Aug 19 2025	15:16:13	38,280.00	11,780.00	26,500	17:30:03
UP 16HT 7626	D B SINGH	Aug 20 2025	16:45:19	37,440.00	13,410.00	24,030	17:38:34
UP 16ET 7459	D B SINGH	Aug 20 2025	17:12:04	37,240.00	12,020.00	25,220	18:11:16
UP 16HT 7625	D B SINGH	Aug 20 2025	17:32:49	37,070.00	12,780.00	24,290	18:21:12
UP 16HT 7626	D B SINGH	Aug 20 2025	18:54:42	37,750.00	13,430.00	24,320	19:10:08
UP 16HT 7626	D B SINGH	Aug 21 2025	10:52:28	38,290.00	13,780.00	24,510	12:40:59
UP 16HT 7625	D B SINGH	Aug 21 2025	11:24:39	38,380.00	12,780.00	25,600	13:03:21
UP 16ET 7459	D B SINGH	Aug 21 2025	14:17:04	36,910.00	12,110.00	24,800	15:40:37
UP 16HT 7626	D B SINGH	Aug 21 2025	15:57:00	38,270.00	13,660.00	24,610	17:02:55
UP 16HT 7625	D B SINGH	Aug 21 2025	16:31:49	37,670.00	12,730.00	24,940	17:38:49
UP 16HT 7626	D B SINGH	Aug 21 2025	18:10:06	35,740.00	13,610.00	22,130	19:17:19
UP 16HT 7625	D B SINGH	Aug 21 2025	18:48:02	38,110.00	12,750.00	25,360	19:47:50
<b>Total</b>						<b>1,891,530</b>	



राजन कुमार  
परियोजना



आर० के० शर्मा  
परियोजना अभियन्ता  
जन स्वास्थ्य-2, नौरडा

## New Okhla Industrial Development Authority

This is in reference to the affidavit dated 13.10.2024 and the subsequent clarifications submitted by the Noida Authority regarding the scientific management of Construction & Demolition (C&D) waste and solid waste, as per the directions of the Hon'ble Tribunal.

Noida Authority in lifting and processing C&D waste from various sectors, in alignment with the Construction and Demolition Waste Management Rules, 2016. The following action points are noted:

- **Sector 72:** A total of 1,891,530 kg of C&D waste has been lifted and claimed, with 80 trips made to the designated collection centre.
- **Sector 64:** A total of 1,919,160 kg of C&D waste has been lifted and claimed, with 90 trips recorded.

Noida Authority's initiative in adopting wet processing technology using STP water and in producing value-added products such as paver blocks, interlocking tiles, and manufactured sand. The operational capacity of the Sector-80 processing plant and the average daily processing rate of 384 TPD over the last six months reflect a strong commitment to sustainable waste management and also three complaints related to C&D waste lifting were raised through the Noida One App during the period from April 2025 to date. All three complaints were resolved within the defined (SLA), reflecting the Authority's responsiveness and commitment to timely grievance redressal.

The proactive steps taken to address the issue of solid waste choking drains and its outfall into the River Hindon and its tributaries. Continued monitoring, public awareness campaigns, and strict enforcement against illegal dumping are essential to maintaining environmental compliance and protecting public health.

(Assistant Project Engineer)  
Public Health-I  
Noida Sec-94

  
(Assistant Project Engineer)  
Public Health-II  
Noida Sec-94

(Project Engineer)  
Public Health-I  
Noida Sec-94

  
(Project Engineer)  
Public Health-II  
Noida Sec-94

## River Hindon catchment STPs

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/ process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Name of treated sewage receiving water body Drain/Sub-Tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)
1	38 MLD STP, Mahilpur Road	1998	Saharanpur	38	38	U	UASB	U.P. Jal Nigam	Dhimala river	Hindon river to Yamuna river	22.07.2025	7.50	27.0	196.0	46.0	720	660	Achieving
2	56 MLD Trans Hindon (Indirapuram), Ghaziabad	2000	Ghaziabad	56	56	U	UASB	U.P. Jal Nigam	River Hindon	River Hindon	30.07.2025	7.53	23.0	84.0	47.0	2200	790	Achieving
3	30 MLD, Sadullabad (Loni), Ghaziabad	2012	Ghaziabad	30	25	U	MBBR	U.P. Jal Nigam	River Hindon	River Hindon	30.07.2025	7.4	9.0	65.0	10.0	2400	780	Achieving
4	74 MLD S.B.R., Indirapuram, Ghaziabad	2013	Ghaziabad	74	74	U	SBR	U.P. Jal Nigam	River Hindon	River Hindon	30.07.2025	7.57	8.0	68.0	9.0	1600	540	Achieving
5	56 MLD S.B.R., Bapudham, Ghaziabad	2014	Ghaziabad	56	2	O	UASB	GDA	River Hindon	River Hindon	29.07.2025	7.48	8.0	44.0	9.0	1600	540	Achieving
6	56 MLD, Indirapuram, (GDA), Ghaziabad	2012	Ghaziabad	56	56	O	UASB	GDA	River Hindon	River Hindon	30.07.2025	7.65	9.0	60.0	10.0	2000	610	Achieving
7	56 MLD S.B.R., Dudahaida Vijay Nagar, Ghaziabad	2013	Ghaziabad	56	56	U	SBR	U.P. Jal Nigam	River Hindon	River Hindon	30.07.2025	7.3	7.0	42.0	9.0	1600	350	Achieving
8	70 MLD U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	2000	Ghaziabad	70	70	U	UASB	U.P. Jal Nigam	River Hindon	River Hindon	30.07.2025	7.55	18.0	88.0	40.0	2800	790	Achieving
9	56 MLD S.B.R. Govindpuram, Ghaziabad	2014	Ghaziabad	56	14	O	UASB	GDA	River Hindon	River Hindon	29.07.2025	7.34	8.0	66.0	9.0	1700	450	Achieving
10	56 MLD S.B.R., Morty, Ghaziabad	2018	Ghaziabad	56	25	O	SBR	GDA	River Hindon	River Hindon	30.07.2025	7.6	28	178	75	33000	26000	Not-Achieving
11	21.5 MLD Siddharthvihar, Ghaziabad	2024	Ghaziabad	21.5	3	O	SBR	Awas Vikas	River Hindon	River Hindon	30.07.2025	7.78	20.0	94.0	50.0	2500	830	Achieving
12	32.5 MLD STP (WSP) Nagar Palika Parishad, Kidwai nagar	2001	Muzaffar Nagar	32.5	31.0	U	WSP	U.P. Jal Nigam	River Kali West	River Hindon	21.07.2025	7.6	24.0	88.0	44.0	1700	940	Achieving
13	32.5 MLD STP Near A2Z Garbage plant KidwaiNagar	2025	Muzaffar Nagar	32.5		R	SBR	U.P. Jal Nigam	River Kali West	River Hindon	28.07.2025	7.5	8.0	26.0	18.0	1300	210	Achieving
14	10 MLD Budhana	2024	Muzaffar Nagar	10	7.7	R	SBR	U.P. Jal Nigam	River Hindon	River Hindon	21.07.2025	7.4	9.0	30.0	14.0	1300	210	Achieving
15	22 MLD Sahawali, Muzaffarnagar	2023	Muzaffar Nagar	22	19	R	SBR	U.P. Jal Nigam	River Kali West	River Hindon	21.07.2025	7.5	7.0	24.0	18.0	1700	170	Achieving
16	35 MLD Sector-123, Noida	2011	Noida	35	17	O	SBR	Noida Authority	River Hindon	River Hindon	22.07.2025	7.42	12.7	97.6	22.0	2100	780	Achieving
17	80 MLD Sector- 123, Noida	2023	Noida	80	64	O	SBR	Noida Authority	River Hindon	River Hindon	22.07.2025	7.39	10.9	72.0	18.0	1400	790	Achieving
18	15 MLD, ECO tech -2	2018	Greater Noida	15	8	O	SBR	GNIDA	Hawaliya Drain	River Yamuna through River Hindon	24.07.2025	7.46	16.0	88.0	20.0	3300	680	Achieving
19	20 MLD, ECO tech -3	2018	Greater Noida	20	10	O	SBR	GNIDA	Hawaliya Drain	River Yamuna through River Hindon	24.07.2025	7.25	10.0	60.0	15.0	2200	400	Achieving
20	137 MLD Kasana, GreaterNoida	2015	Greater Noida	137	50	O	SBR	GNIDA	Hawaliya Drain	River Yamuna through River Hindon	24.07.2025	7.44	8.0	44.0	12.0	1600	280	Achieving

# 1959 Drain Cleaning Photographs

ANNEXURE- 4

जनपद- मेरठ  
नाले का नाम- सरधना नाला

विधानसभा:- सरधना  
चैनेज- कि०मी० 9.600 डाउनस्ट्रीम

कार्य से पूर्व

कार्य के दौरान



कार्य के पश्चात



# 1960 Drain Cleaning Photographs

जनपद— मेरठ  
नाले का नाम— सरधना नाला

विधानसभा— सरधना  
चैनेज— कि०मी० 9.600 अपस्ट्रीम

कार्य से पूर्व



कार्य के दौरान



कार्य के पश्चात



# 1961 Drain Cleaning Photographs

जनपद- मेरठ

नाले का नाम:- सरधना नाला

विधानसभा:- सरधना

चैनेज- कि०मी० 10.370 अपस्ट्रीम

कार्य से पूर्व



कार्य के दौरान



कार्य के पश्चात



# 1962 Drain Cleaning Photographs

जनपद— मेरठ  
नाले का नाम— सरधना नाला

विधानसभा— सरधना  
चैनेज— कि०मी० 10.370 डाउनस्ट्रीम

कार्य से पूर्व



कार्य के दौरान



कार्य के पश्चात



# 1963 Drain Cleaning Photographs

जनपद— मेरठ  
नाले का नाम:- सरधना नाला

विधानसभा:- सरधना  
चैनेज- कि०मी० 11.200 डाउनस्ट्रीम

कार्य से पूर्व



कार्य के दौरान



कार्य के पश्चात



# 1964 Drain Cleaning Photographs

जनपद- मेरठ

नाले का नाम- सरधना नाला

विधानसभा- सरधना

चैनेज- कि०मी० 8.357 अपस्ट्रीम

कार्य से पूर्व

कार्य के दौरान



कार्य के पश्चात



# 1965 Drain Cleaning Photographs

जनपद- मेरठ  
नाले का नाम- सरधना नाला

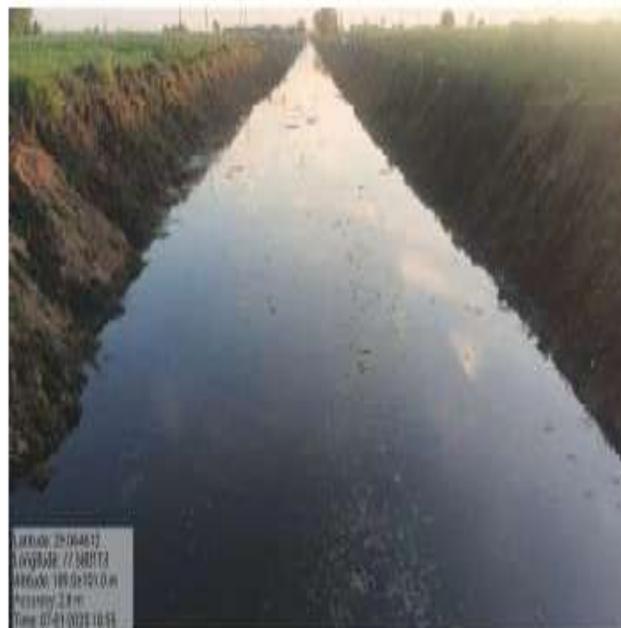
विधानसभा:- सरधना  
चैनेज- कि०मी० 8.357 डाउनस्ट्रीम

कार्य से पूर्व

कार्य के दौरान



कार्य के पश्चात



# 1966 Drain Cleaning Photographs



# 1967 Drain Cleaning Photographs



Muzaffarnagar, Uttar Pradesh, India

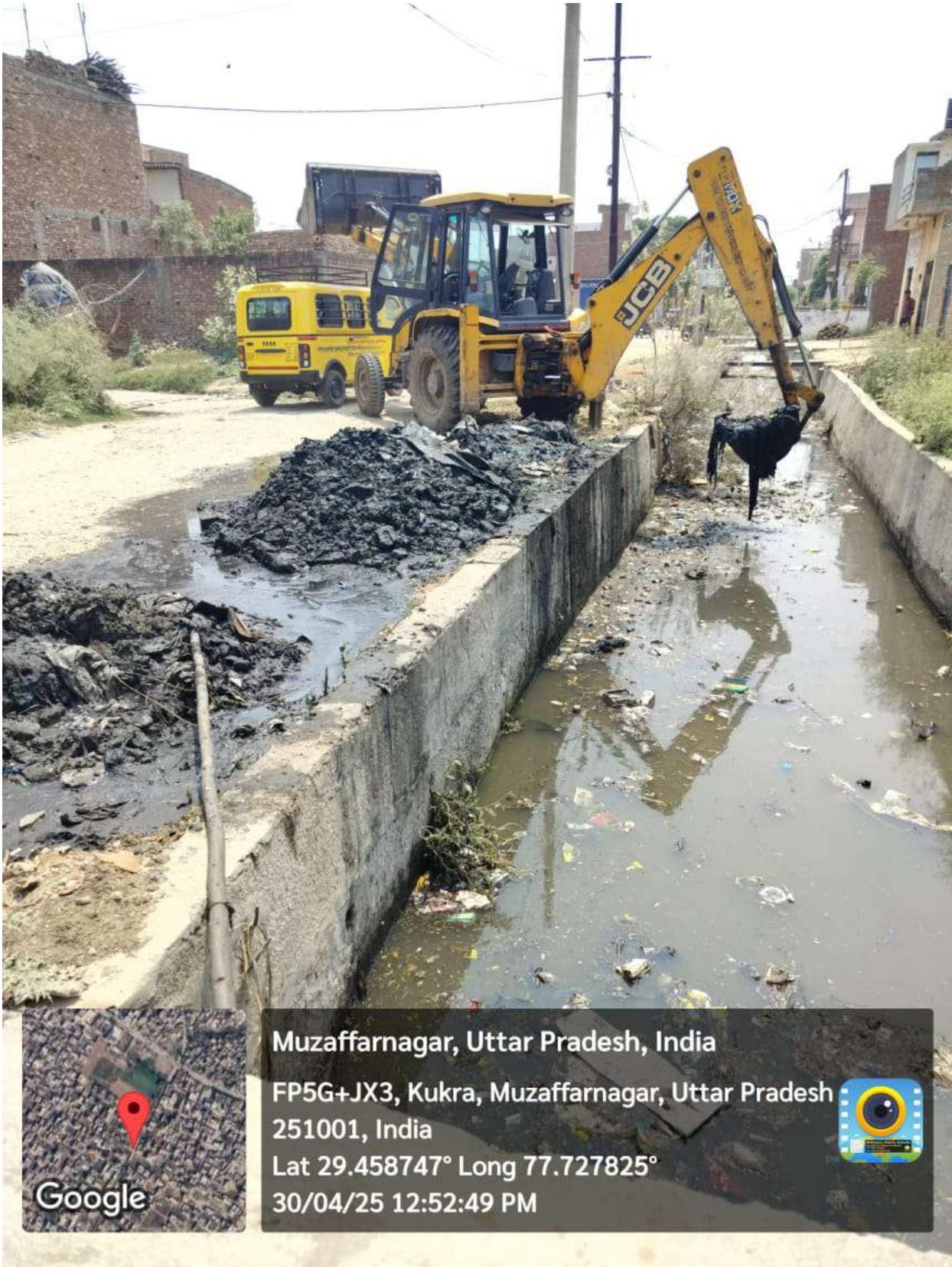
Sambhalhera, Laddhawala, Muzaffarnagar, Uttar Pradesh 251001,  
India

Lat 29.477746° Long 77.696787°

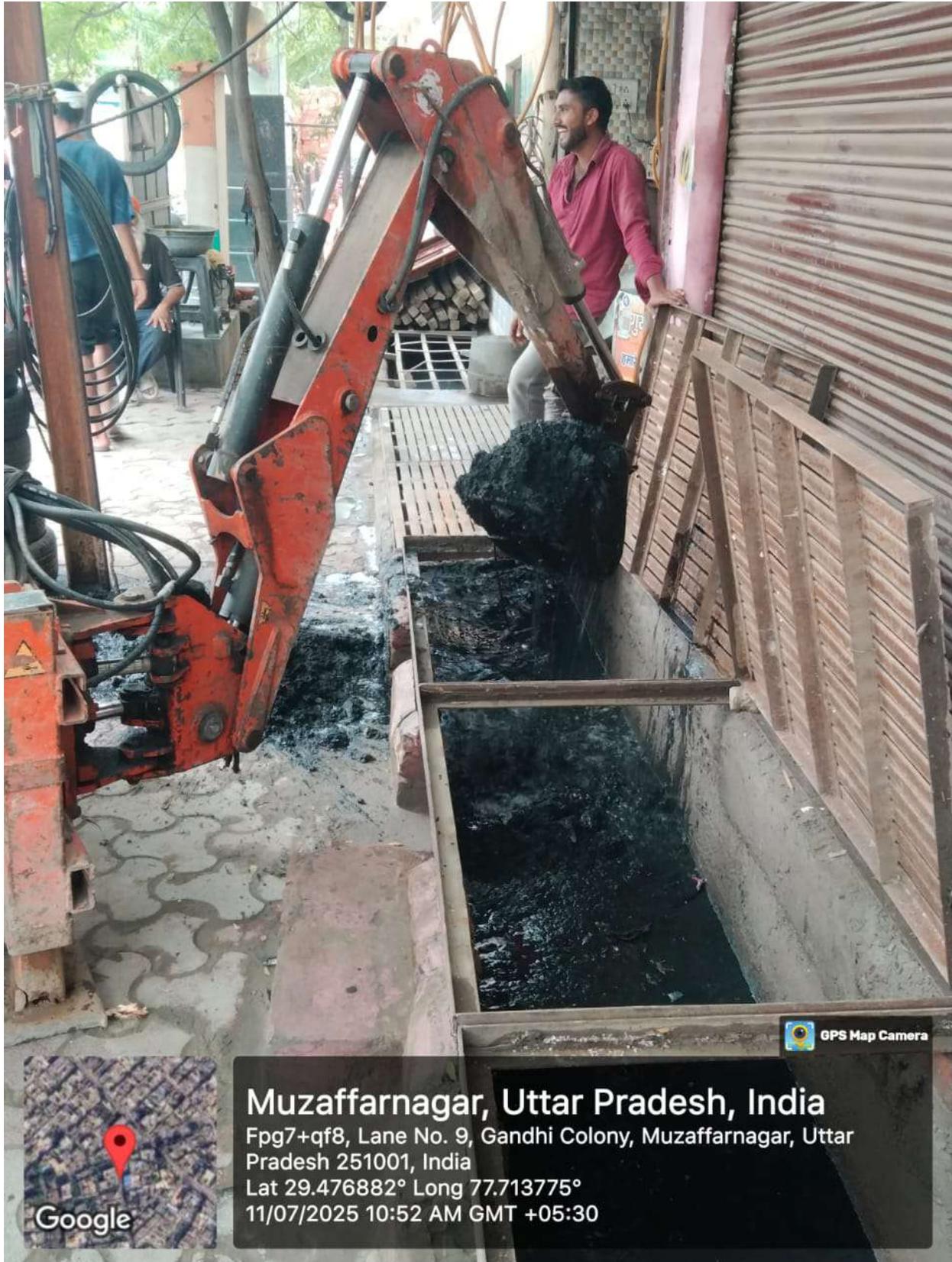
04/05/25 11:31:32 AM



# 1968 Drain Cleaning Photographs



# 1969 Drain Cleaning Photographs



GPS Map Camera



**Muzaffarnagar, Uttar Pradesh, India**  
Fpg7+qf8, Lane No. 9, Gandhi Colony, Muzaffarnagar, Uttar Pradesh 251001, India  
Lat 29.476882° Long 77.713775°  
11/07/2025 10:52 AM GMT +05:30

# 1970 Drain Cleaning Photographs



# 1971 Drain Cleaning Photographs



# 1972 Drain Cleaning Photographs



**Water Quality Of River Krishni in UP**  
Year 2025

SN	Month	SAMPLING POINT																	
		1						2						3					
		Sardhana Barnawa Road, Meerut						At Bhabhisa, Shamli, Muzaffarnagar						At Thanabhwan, Muzaffarnagar					
		pH	DO (mg/L)	BOD (mg/L)	C.O.D. (mg/l)	Total coliform (MPN/100mL)	Faecal coliform (MPN/100mL)	pH	DO (mg/L)	BOD (mg/L)	C.O.D. (mg/l)	Total coliform (MPN/100mL)	Faecal coliform (MPN/100mL)	pH	DO (mg/L)	BOD (mg/L)	C.O.D. (mg/l)	Total coliform (MPN/100mL)	Faecal coliform (MPN/100mL)
1	January	7.52	NIL	40.0	216.0	120000	84000	7.30	NIL	38.0	160.0	-	-	7.50	NIL	26.0	132.0	-	-
2	February	7.48	NIL	44.0	220.0	150000	110000	7.30	NIL	36.0	144.0	-	-	7.60	NIL	28.0	124.0	-	-
3	March	7.51	NIL	42.0	216.0	130000	100000	7.20	NIL	38.0	160.0	-	-	7.40	NIL	26.0	132.0	-	-
4	April	7.46	NIL	40.0	220.0	110000	94000	7.10	NIL	38.0	160.0	-	-	7.40	NIL	24.0	128.0	-	-
5	May	7.42	NIL	42.0	196.0	120000	100000	7.00	NIL	42.0	168.0	-	-	7.50	NIL	26.0	136.0	-	-
6	June	7.46	NIL	36.0	156.0	160000	130000	7.10	NIL	44.0	176.0	-	-	7.40	NIL	28.0	144.0	-	-
7	July	7.45	Nil	32.0	148.0	150000	120000	7.20	NIL	38.00	152.00	-	-	7.60	NIL	26.00	136.00	-	-

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

**A = Drinking water source without conventional treatment but after disinfection**

**B= Outdoor bathing (organised)**

**C = Drinking water source after conventional treatment and disinfection**

**D = Propagation of wild life and fisheries.**

**E = Irrigation, Industrial cooling, controlled waste disposal**

**Below - E = Not meeting A,B,C,D & E criteria**

Source: [http://www.epcb.nic.in/Water\\_Quality\\_Criteria.php](http://www.epcb.nic.in/Water_Quality_Criteria.php)

## Water Quality of River Kali (West) in U.P (Year-2025)

S.No	Month	Sanpal, Deoband Road, Saharanpur						U/s after meeting Deoband Drain Muzaffarnagar						D/s at Budhana Khatauli Road, Ratanpuri,					
		1						2						3					
		Parameter						Parameter						Parameter					
		pH	D.O. (mg/lit)	B.O.D (mg/lit)	COD (mg/l)	Total Coliform (MPN/100ml)	Feecal Coliform (MPN/100ml)	pH	D.O. (mg/lit)	B.O.D (mg/lit)	COD (mg/l)	Total Coliform (MPN/100ml)	Feecal Coliform (MPN/100ml)	pH	D.O. (mg/lit)	B.O.D (mg/lit)	COD (mg/l)	Total Coliform (MPN/100ml)	Feecal Coliform (MPN/100ml)
1	January	7.30	1.0	22.0	56.0	-	-	7.70	3.4	14.0	32.0	-	-	7.30	Nil	36.0	152.0	-	-
2	February	7.30	0.7	26.0	76.0	-	-	7.80	3.5	10.0	28.0	-	-	7.10	Nil	34.0	144.0	-	-
3	March	7.50	0.2	28.0	100.0	-	-	7.50	3.5	10.0	16.0	-	-	7.30	Nil	28.0	112.0	-	-
4	April	7.50	0.5	28.0	84.0	-	-	7.60	3.2	12.0	32.0	-	-	7.20	Nil	34.0	144.0	-	-
5	May	7.50	0.8	25.0	76.0	-	-	7.40	3.3	14.0	38.0	-	-	7.30	Nil	36.0	152.0	-	-
6	June	7.40	1.6	21.0	52.0	-	-	7.40	3.1	12.0	32.0	-	-	7.20	Nil	34.0	144.0	-	-
7	July	7.30	2.5	20.0	40.0	-	-	7.60	3.2	14.0	40.0	-	-	7.30	Nil	36.0	152.0	-	-

Class of water	A	B	C	D	E	Below E		
1	Dissolved oxygen (mg/l), min		6.0	5.0	4.0	4.0	-	-
2	Biochemical oxygen demand (mg/l), max		2.0	3.0	3.0	-	-	-
3	Total Coliform (MPN/100ml), max		50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B= Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries.

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria

Source: [http://www.cpcb.nic.in/Water\\_Quality\\_Criteria.php](http://www.cpcb.nic.in/Water_Quality_Criteria.php)

# 1975

## Water Quality of River Hindon in U P Year-2025

S.No	Month	Sampling Point																							
		1						2						3						4					
		Hindon D/s Maheshpur Saharanpur						Hindon, Sardhana -Budhana Road, Vill Baparsi, Meerut						Hindon, Meerut Baghpat Road, Meerut						Hindon, Karheda Village , Ghaziabad					
		pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
1	January	7.60	Nil	35.0	148.0	39000	33000	7.47	Nil	34.0	160.0	160000	120000	7.43	3.0	24.0	120.0	110000	84000	7.28	3.0	18.0	58.0	280000	170000
2	February	7.50	Nil	35.0	156.0	36000	27000	7.41	Nil	36.0	168.0	170000	140000	7.39	2.80	32.0	132.0	130000	100000	7.46	3.00	20.0	56.0	310000	260000
3	March	7.60	Nil	34.0	144.0	47000	33000	7.52	Nil	38.0	160.0	200000	160000	7.41	2.2	34.0	152.0	170000	120000	7.48	1.80	26.0	86.0	320000	260000
4	April	7.50	Nil	40.0	176.0	63000	51000	7.65	Nil	40.0	162.0	130000	120000	7.47	2.0	28.0	132.0	150000	130000	7.44	1.60	30.0	90.0	380000	210000
5	May	7.40	Nil	30.0	124.0	36000	27000	7.54	Nil	46.0	224.0	170000	130000	7.46	1.4	36.0	164.0	140000	100000	7.38	2.4	28.0	86.0	310000	260000
6	June	7.50	0.4	32.0	136.0	55000	41000	7.62	Nil	48.0	256.0	200000	160000	7.47	2.0	30.0	148.0	150000	110000	7.32	2.5	30.0	88.0	260000	210000
7	July	7.50	0.8	28.0	120.0	36000	27000	7.54	Nil	40.0	232.0	170000	140000	7.48	3.2	26.0	120.0	160000	130000	7.36	1.50	32.0	90.0	390000	330000

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

# 1976

## Water Quality of River Hindon in U P Year-2025

S.No	Month	Sampling Point																	
		5						6						7					
		Hindon river, Mohan Nagar Road Bridge, Ghaziabad						Hindon river, Chijarsi Bridge, Ghaziabad						Hindon, D/s Kulsera Bridge, Noida					
		pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD(mg/l)	C.O.D. (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
1	January	7.42	3.2	19.8	54.0	350000	220000	7.44	4.0	16.0	46.0	210000	150000	7.64	Nil	48.0	244.0	3100000	2600000
2	February	7.54	3.3	18.0	52.0	340000	270000	7.40	4.0	15.0	45.0	240000	170000	7.68	Nil	50.0	246.0	4900000	3300000
3	March	7.56	1.5	20.0	74.0	220000	170000	7.42	2.0	16.0	44.0	140000	110000	7.70	Nil	52.0	248.0	3900000	3300000
4	April	7.50	1.4	22.0	78.0	320000	260000	7.36	1.8	18.0	48.0	170000	140000	7.50	Nil	56.0	252.0	4000000	3300000
5	May	7.56	2.0	20.0	74.0	340000	270000	7.38	2.2	20.0	50.0	220000	170000	7.56	Nil	60.0	256.0	4100000	3400000
6	June	7.56	2.3	22.0	76.0	210000	170000	7.32	2.1	20.0	52.0	320000	260000	7.58	Nil	62.0	258.0	3800000	3200000
7	July	7.58	2.0	24.0	78.0	320000	210000	7.36	2.8	18.0	50.0	310000	260000	7.60	Nil	60.0	256.0	4800000	4000000

Class of water		A	B	C	D	E	Below E
1	Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2	Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3	Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B= Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries.

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria

Source: [http://www.cpcb.nic.in/Water\\_Quality\\_Criteria.php](http://www.cpcb.nic.in/Water_Quality_Criteria.php)

कायालय मुख्य वन संरक्षक सामाजिक वानिकी, उत्तर प्रदेश, लखनऊ  
पत्रांक: कैम्प-16 /पी.ए. लखनऊ, दिनांक, 08 ,सितम्बर 2025

सेवा में,

मुख्य वन संरक्षक,  
कोर्टकेस,  
लखनऊ।

विषय: मा0 एन0जी0टी0, नई दिल्ली में विचाराधीन original appication No. 859/2022( L.A.Nos 445/2024,769/2023 & 632/2023} Abhist Kusum Gupta Versus Stahe of Uttar Pradesh & Others with Original Application No. 512/2024 News Item titled "Irrigation dept files case against Noida Vigagers for dumping waste in Hindon" apperaing in the Hindustan times dated 12.03.2024 में पारित मा0 अधिकरण के आदेश दिनांक 24.01.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपके कार्यालय का पत्रांक को0के0 611/6ई-2(एन0जी0टी0) दिनांक 04.09.2025

महोदय,

उपरोक्त संदर्भित प्रश्नगत प्रकरण में मा0 अधिकरण द्वारा परित आदेश दिनांक 24.01.2025 के अनुपालन में मुख्य सचिव, उत्तर प्रदेश शासन की ओर से मा0 अधिकरण में दाखिल किये जाने वाले **Affidavit on behalf of State of U.P.** के सम्बन्ध में पश्चिमी जोन, मेरठ के अन्तर्गत वर्ष 2021-22 से वर्ष 2025-26 (दिनांक 31.08.2025 की स्थिति के अनुसार) तक हिण्डन एवं उसकी सहायक नदियों के किनारे 05 कि0मी0 में कराये गये वृक्षारोपण का विवरण संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(दीपक कुमार)

अपर प्रधान मुख्य वन संरक्षक,  
योजना एवं कृषि वानिकी,  
उत्तर प्रदेश, लखनऊ

वन विभाग एवं अन्य कार्यदायी विभागों द्वारा हिण्डन नदी एवं उसकी सहायक नदियों के किनारे (0 से 05 कि०मी० के अन्तर्गत) वर्ष 2021-22 से वर्ष 2025-26 तक कराये गये वृक्षारोपण का विवरण:-

क्र.सं.	प्रकार का वन	2021-22			2022-23			2023-24			2024-25			2025-26			कुल योग		
		रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत	रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत	रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत	रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत	रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत	रोपित पौधे (सं० में)	जमीन क्षेत्र की मर्यादा	सफलता प्रतिशत
1	मेरठ	16500	12543	76.02	21658	17757	81.99	10700	9525	89.02	17600	17249	98.01	4250	4250	100.00	70708	61324	86.73
2	हापुड	11000	8411	76.46	15400	13706	89.00	0	0	0.00	0	0	0.00	0	0	0.00	26400	22117	83.78
3	बुलन्दशहर	0	0	0.00	0	0	0.00	0	0	0.00	0	0	0.00	4475	4475	100.00	4475	4475	100.00
4	गार्मिजागाव	3100	1302	42.00	3400	2033	59.79	59200	52295	88.34	39426	38310	97.17	49075	49075	100.00	154201	143015	92.75
5	मोतिलालपुर	20000	18207	91.04	0	0	0.00	0	0	0.00	15000	15000	100.00	107000	107000	100.00	142000	140207	98.74
6	वागपत	147400	129948	88.16	127550	119920	94.02	121991	118343	97.01	52489	52489	100.00	20300	20300	100.00	469730	441000	93.88
	मेरठ वृत्त योग	198000	170411	86.07	168008	153416	91.31	191891	180163	93.89	124515	123048	98.82	185100	185100	100.00	867514	812138	93.62
6	मुजफ्फरनगर	0	0	0.00	0	0	0.00	0	0	0.00	20000	19620	98.10	0	0	0.00	20000	19620	98.10
7	शामली	0	0	0.00	0	0	0.00	49267	47780	0.00	20000	19280	96.40	12500	12500	100.00	81767	79560	97.30
8	सहारनपुर	50300	46539	92.52	58800	56240	95.65	31200	30384	97.38	3780	3660	96.83	27552	27552	100.00	171632	164375	95.77
	सहारनपुर वृत्त योग	50300	46539	92.52	58800	56240	95.65	80467	78164	97.14	43780	42560	97.21	40052	40052	100.00	273399	263555	96.40
	मेरठ जोन का योग	248300	216950	87.37	226808	209656	92.44	272358	258327	94.85	168295	165608	98.40	225152	225152	100.00	1140913	1075693	94.28

नोट- हिण्डन एवं उसकी सहायक नदियों के किनारे शीशम, अर्जुन, जामुन, बांस, चिलविल, सागौन, कंजी, पिलखन आदि का पौधारोपण किया गया।

कार्यालय मुख्य वन संरक्षक, पश्चिमी क्षेत्र, उत्तर प्रदेश, मेरठ।

पत्रांक 487/29-5 (हिण्डन) मेरठ दिनांक 08.09.2025

प्रतिलिपि अपर प्रधान मुख्य वन संरक्षक, योजना एवं कृषि वानिकी, उत्तर प्रदेश, लखनऊ को उनके पत्रांक कैम्प 15/पी०ए० दिनांक 08.09.2025 के क्रम में पश्चिमी जोन, मेरठ के अन्तर्गत वर्ष 2021-22 से वर्ष 2025-26 (दिनांक-31.08.2025 की स्थिति के अनुसार) तक हिण्डन एवं उसकी सहायक नदियों के किनारे 5 कि०मी० में कराये गये वृक्षारोपण का विवरण, सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

(डा० १०० इलानो)

मुख्य वन संरक्षक,

पश्चिमी क्षेत्र, उत्तर प्रदेश, मेरठ।

संख्या-एन0जी0टी0-594/81-7-2024

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
सहारनपुर।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मानिट्रिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणवत्ता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति ज्ञात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद सहारनपुर से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

भवदीय,

( मनोज कुमार सिंह )

मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, सहारनपुर।
- 6- नगर आयुक्त, नगर निगम/संबंधित अधिशाषी अधिकारी, सहारनपुर।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 8- संबंधित क्षेत्रीय अधिकारी/संयोजक सदस्य, फील्ड मॉनिटरिंग टीम।
- 9- गार्ड फाइल।

आज्ञा से,

(आशीष तिवारी )

सचिव।

## Work to be done in the matter of Abhist Kusum Gupta vs State of UP and Ors.

### CPCB Action Plan on Pollution Sources mapping of River Hindon and its tributaries and

### Restoration plan for polluted stretches

#### Saharanpur District

Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
1.	Hindon (At origin)	Not available	No industrial unit identified	No sewage discharge	Inadequate flow in river	• Restoration of flow to be considered.	Irrigation Department
						• Vegetation development in catchment of river Hindon along its course.	Forest Department
2.	Hindon (at Kaluwala village) (~ 5.5 km)	Not available	No industrial unit identified	No sewage discharge	Pond is silted	• Restoration of pond via desolation.	Irrigation Department
						• The desilted material should be used for strengthening the embankments and the embankments should be vegetated.	District Administration and Forest Department
						• Embankments of river Hindon should be vegetated all along the course.	Forest Department

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Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
3.	Hindon (at PurkaTanda) (~ 21 km)	Not available	No industrial unit identified	No sewage discharge	Dry stretch	• Restoration of flow to be considered.	Irrigation Department
						• Increase in source of freshwater by making check dams	Irrigation Department
4.	Hindon (at Khujnawar bridge and Harora village) (~ 46 km)	Not available	No industrial unit identified	No sewage discharge	• Dry stretch • River bed encroached.	• Restoration of flow to be considered.	Irrigation Department
						• Removal of encroachment in river bed.	Irrigation Department and District Administration
						• Increase in source of freshwater by making check dams.	Irrigation Department
5.	Hindon (at Janta Road Bridge) (~ 47.5 km)	Not available	Slaughter House and Board Mills namely Anant Board Mill, Balaji Board Mill, Ekta Board Mill, and Krishna Board Mill	No sewage discharge	• High impact due to industrial discharge. • First polluted stretch observed at Janta Road Bridge, before that river stretch is dry. • River bed encroached.	• Action on industries discharging untreated/ partially treated effluent in the catchment area.	UPPCB
						• Removal of encroachment in river bed.	Irrigation Department and District Administration
6.	Hindon	Sewage from Gagelheri and Dinapur	No industrial unit identified	Sewage from Gagelheri and Dinapur village	• Untreated sewage discharge (water	• Decentralized low-cost treatment system like stabilization pond,	Forest Department

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Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
		village through drains at U/s of Daya Sugar Mill			quality deteriorated) ▪ River bed encroached.	Constructed Wetland, oxidation ditches etc.  ▪ Removal of encroachment in river bed.	UPJN and District Administration
7.	Hindon	Daya Sugar Mill drain (~ 48.5 km*)	GPI-01 (Daya sugar Naya Bans, Saharanpur)				
8.	Hindon	Nagdehi drain (~ 56 km)	02 GPIs (Dairy & Textile) & 01 Non-GPI (Board Mill) (Conforming area)  01 Unit (Board Mill)	Sewage under Saharanpur-Dehradun road bridge	<ul style="list-style-type: none"> <li>• Drain water quality deteriorated due to industrial and untreated sewage discharge</li> <li>• River stretch dry.</li> <li>• River bed encroached.</li> </ul>	• Removal of solid waste.	ULB
						• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.	Forest Department
						• Action on industries discharging untreated/ partially treated effluent in the Nagdehi drain.	UPPCB
						• Desilting of river bed.	Irrigation Department and District Administration
						• Removal of encroachment in river bed.	UPJN and District Administration
9.	Hindon	Star Paper Mill drain (~ 60 km)	GPI-01 (Star Paper Mill) (Conforming area)	Sewage from Shantagarh area	Impact due to industrial and	• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation	Forest Department

Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
					untreated sewage discharge	ditches etc. for treatment of Star Paper Mill drain.	
10.	Dhamola (Origin at Sansarpur village)	Not available	No industrial unit identified	No sewage discharge	Dry stretch	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> </ul>	Irrigation Department
						<ul style="list-style-type: none"> <li>Pond should be de-silted and the de-silted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	District Administration and Forest Department
						<ul style="list-style-type: none"> <li>Embankments of river Dhamola should be vegetated all along the course.</li> </ul>	Forest Department
11.	Dhamola	Madh Village drain (~ 20 km)	No industrial unit identified	Sewage from Madh village	-	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	Forest Department
12.	Dhamola	Numaesh camp drain (~ 26 km)	No industrial unit identified	Sewage from Numaish Camp Area	<ul style="list-style-type: none"> <li>Impact due to industrial and untreated sewage discharge.</li> </ul>	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> </ul>	ULB
						<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	Forest Department

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Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
16.	Hindon	Dhamola (~52 km from origin to confluence of river Hindon)	04 Nos. GPs (Textile)	Sewage discharge from Madh village, Numaish camp area, Saharanpur city and Ram Nagar market area	<ul style="list-style-type: none"> <li>River is polluted.</li> <li>Mixed impact from industrial and untreated sewage discharge.</li> </ul>	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. in river Hindon b/c and a/c of river Dhamola.</li> </ul>	Forest Department
						<ul style="list-style-type: none"> <li>Upgradation and ensuring compliance of 38 MLD STP at Saharanpur near Mahilpur Road.</li> </ul>	UPJN
						<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into river Dhamola.</li> </ul>	UPPCB
						<ul style="list-style-type: none"> <li>New CETP with adequate capacity shall be installed for industrial clusters in catchment of river Dhamola &amp; KD Complex drain.</li> </ul>	UPSIDA
17.	Hindon	Bajaj Sugar Mill drain (~90 km)	02 Nos. GPI (Bajaj Hindustan Sugar Mill & Distillery)	No sewage discharge	River is polluted	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	Forest Department

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Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
						<ul style="list-style-type: none"> <li>Desilting of drain.</li> </ul>	UPJN
18.	Kali-West (Originate from wetlands at Gangali and Kalalhati village)	Not available	No industrial unit identified	No sewage discharge	River bed is silted and encroached by farmers	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> </ul>	Irrigation Department
						<ul style="list-style-type: none"> <li>Rejuvenation of wetland</li> </ul>	Forest Department
						<ul style="list-style-type: none"> <li>De-silting of river bed and the de-silted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	District Administration and Forest Department
						<ul style="list-style-type: none"> <li>Embankments of river Kali-West should be vegetated all along the course.</li> </ul>	Forest Department
						<ul style="list-style-type: none"> <li>Removal of encroachment in river bed.</li> </ul>	Irrigation Department and District Administration
19.	Kali-West (Shivpur village)	Not available	No industrial unit identified	Domestic sewage from nearby villages	<ul style="list-style-type: none"> <li>Pond is highly silted and polluted due to discharge of sewage from nearby villages.</li> </ul>	<ul style="list-style-type: none"> <li>Desilting of pond.</li> </ul>	Irrigation Department
						<ul style="list-style-type: none"> <li>The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	ULB and Forest Department

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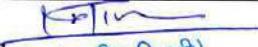
Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
20.	Kali-West (Dharampur)	Not available	No industrial unit identified	No sewage discharge	<ul style="list-style-type: none"> <li>River bed is encroached by farmers</li> <li>Inadequate flow in river</li> <li>Highly eutrophicated</li> </ul>	<ul style="list-style-type: none"> <li>Removal of encroachment in river bed.</li> </ul>	Irrigation Department and District Administration
						<ul style="list-style-type: none"> <li>Desilting of river bed.</li> </ul>	Irrigation Department
						<ul style="list-style-type: none"> <li>The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	Forest Department
						<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> </ul>	Irrigation Department
21.	Kali-West	Deoband drain (~16 km)	No industrial unit identified	Domestic sewage from Deoband town	Water quality of river Kali-West deteriorated in terms of dissolved oxygen	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. on Deoband drain.</li> </ul>	ULB and Forest Department
22.	Krishni (Origin at	Not available	No industrial unit identified			<ul style="list-style-type: none"> <li>Restoration of pond via desolation and floating wetlands.</li> </ul>	ULB and Forest Department

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Sl. No.	River	Tributary/Dra Ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non- Conforming area)	STP/CETP/ Domestic sewage from towns			
	Savalpur Navada)			Sewage from surrounding village		<ul style="list-style-type: none"> <li>The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	ULB and Forest Department
						<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB and Forest Department
23.	Krishni	Thaska drain (~ 36 km*)	Conforming GPI-03 (Sugar, Milk processing, Distillery)	Sewage from Nanauta town to Village BhaneraKhemc hand	<ul style="list-style-type: none"> <li>First polluted stretch observed D/s Thaska drain before that river is dry.</li> <li>Polluted stretch from D/s Thaska drain to D/s Shamli drain due to industrial and untreated sewage discharge.</li> <li>Drain was highly eutrophicated.</li> </ul>	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> </ul>	ULB
						<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB and Forest Department
						<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Thaska drain.</li> </ul>	UPPCB
						<ul style="list-style-type: none"> <li>Constructed Wetland in Thaska drain B/c with river Krishni or in river Krishni A/c with Thaska drain.</li> </ul>	Forest Department
24.	Krishni	Sikka drain (~ 75 km*)	Non-conforming GPI-01(Maruti papers Pvt. Ltd.)	Domestic sewage from Village Sikka and Jalapur		<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB and Forest Department

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Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
25.	Krishni	Shamli drain (~92 km*)	Non-conforming GPI-02 (Distillery & Sugar);	Domestic sewage from Shamli town		<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>Action on industries discharging untreated/ partially treated effluent into Shamli drain.</li> <li>New STP along with sewage network with future projection shall be installed. Proper tapping and diversion structure for tapping of drain.</li> <li>Constructed Wetland in Shamli drain B/c with river Krishni or in river Krishni A/c with Shamli drain.</li> </ul>	ULB and Forest Department
			Conforming GPI-01 (Pulp & paper)				UPPCB
							UPJN
							Forest Department

  
 (आशीष तिवारी)  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
मुजफ्फरनगर।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

**विषय-**मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

**महोदय,**

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मानिट्रिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय ज्ञाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय ज्ञाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति ज्ञात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभीष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद मुजफ्फरनगर से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

भवदीय,

( मनोज कुमार सिंह )

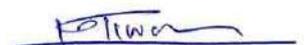
मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, मुजफ्फरनगर।
- 6- संबंधित अधिशाषी अधिकारी, नगर निकाय, मुजफ्फरनगर।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 8- संबंधित क्षेत्रीय अधिकारी/संयोजक-सदस्य, फील्ड मॉनिटरिंग टीम।
- 9- गार्ड फाइल।

आज्ञा से,



(आशीष तिवारी )

सचिव।

**Muzaffarnagar District**

S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
1.	Hindon	Titawi village drain (Untapped)  151.5 Kms	Indian Potash Limited, Titawi (Sugar Industry)	Domestic sewage from Titawi village	Impact observed- Insufficient dissolved oxygen in river	<ul style="list-style-type: none"> <li>Installed ETP shall be upgraded at Indian Potash Limited, Titawi to improve quality of treated effluent.</li> </ul>	Indian Potash Limited Industry
						<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. on Titawi village drain.</li> </ul>	ULB and Forest Department
2.	Hindon	Dhobi Ghat drain-Budhana town (Untapped)  188.1 Kms	No industrial unit identified	Domestic sewage from Parsi Basti, Budhana	Industrial impact observed- Discharge of wastewater containing high BOD and COD in river through Dhobi Ghat drain	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> </ul>	ULB
						<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Dhobi Ghat drain.</li> </ul>	UPPCB



S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
						<ul style="list-style-type: none"> <li>To expedite construction of 10 MLD Budhana STP &amp; tap Dhobi Ghat drain to the STP.</li> </ul>	ULB and UPJN
3.	Hindon	Sabzi Mandi drain-Budhana town (Untapped)  188.2 Kms	No industrial unit identified	Domestic sewage from Sabji Mandi, Luhsana village, Mandwada village, Budhana	Industrial impact observed- Discharge of wastewater containing high COD in river through Sabzi Mandi drain	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> </ul>	ULB
						<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Sabzi Mandi drain.</li> </ul>	UPPCB
						<ul style="list-style-type: none"> <li>To expedite construction of 10 MLD Budhana STP &amp; tap Sabzi Mandi drain to the STP.</li> </ul>	UPJN
4.	Hindon	ShamshanGhat drain-Budhana town (Untapped)  188.4 Kms	No industrial unit identified	Domestic sewage from SabjiMandi, Luhsana village, Mandwada village, Budhana	River impacted (Insufficient dissolved oxygen in river)	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> </ul>	ULB
						<ul style="list-style-type: none"> <li>To expedite construction of 10 MLD Budhana STP &amp; tap Shamshan Ghat drain to the STP.</li> </ul>	UPJN



S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
					Insufficient dissolved oxygen in river	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.in river Hindon a/c of Shamshan Ghat drain.</li> </ul>	ULB and Forest Department
						<ul style="list-style-type: none"> <li>Constructed Wetland in river Kali-West A/c with three drains of Budhana namely Dhobi Ghat drain, SabziMandi drain and Shamshan Ghat drain.</li> </ul>	Forest Department



S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
1.	Kali-West	Maleera village drain (Untapped)  40.8 Kms	No industrial unit identified	Sewage from Maleera village	River impacted (deterioration in dissolved oxygen)	Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Maleera village drain.	ULB and Forest Department
2.	Kali-West	BadhaiKhurd drain (Untapped)  48.7 Kms	TriveniEngg. & Industries Ltd, Deoband (Sugar Industry) <i>(Conforming)</i>	Sewage from Deoband, Bahadurpur, Rankhandi, Thamana, Aakhlour, BadhaiKalan, Hoshiyarpur, BadhaiKhurd, Said Nagla, Kacholli towns	River impacted (Low level of dissolved oxygen in river at Khanjahanpur village due to low flow and shallow depth)	Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of BadhaiKhurd drain.	ULB and Forest Department
3.	Kali-West	Niyazupura drain(Untapped)  56.5 Kms	No industrial unit identified	Sewage from Niyazupura town	River impacted (Low level of dissolved oxygen in river due to low flow and shallow depth)	Removal of solid waste.	ULB
						<ul style="list-style-type: none"> <li>Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Niyazupura drain.</li> </ul>	ULB and Forest Department

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S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
4.	Kali-West	Laddawala drain (Tapped with overflow)  56.6 Kms	No industrial unit identified	Sewage from Laddawala, RamleelaTila, AbkariMohalla, Hanumanpuri	Industrial impact observed (Discharge of wastewater containing high COD and solid waste in river through Laddawala drain)	Complete tapping of Laddawala drain to 32.5 MLD STP.	UPJN
						Removal of solid waste.	ULB
						Action on industries discharging untreated/partially treated effluent into Laddawala drain.	UPPCB
5.	Kali-West	Shamli Road drain(Untapped)  57.6 Kms	No industrial unit identified	Sewage from Shamli Road area	Industrial wastewater discharge (River stretch polluted-DO is NIL)	Removal of solid waste.	ULB
						Action on industries discharging untreated/partially treated effluent into Shamli Road drain.	UPPCB
6.	Kali-West	Khadarwala drain(Tapped with overflow)	No industrial unit identified	Sewage from Krishnapuri and Khalapar towns	Discharge of wastewater containing	Complete tapping of Khadarwala drain.	UPJN



S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
		57.8 Kms			high COD and solid waste in river through Khadarwala drain	Removal of solid waste.	ULB
7.	Kali-West	Krishnapuri drain(Tapped with overflow) 57.9 Kms	No industrial unit identified	Sewage from Krishnapuri and Khalapar towns		Complete tapping of Krishnapuri drain.	UPJN
						Removal of solid waste.	ULB
8.	Kali-West	Suzroo village drain (Suzroo village drain + Nai-BastiKhalapar drain + treated sewage of 32.5 MLD STP) (Untapped)  60.3 Kms	No industrial unit identified	Untreated sewage from Suzroo village drain, Nai- BastiKhalapar drain and treated sewage of 32.5 MLD Waste Stabilization Pond based STP	Polluted river stretch (DO is NIL)	Tapping of sewage from Suzroo village & Nai-Basti Khalapar to 32.5 MLD STP.	UPJN
						Removal of solid waste.	ULB
						Ensuring compliance and upgradation of 32.5 MLD Waste Stabilization Pond based STP.	UPJN
9.	Suzroo village drain		No industrial unit identified	Suzroo village	Untreated sewage	Removal of solid waste.	ULB

Kotla

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
	(Suzroo village drain + Nai-Basti Khalapar drain + treated sewage of 32.5 MLD STP) (Untapped)	Suzroo village drain(2 <sup>nd</sup> order & untapped)			discharged into river via Suzroo village drain	Adoption of decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Suzroo village drain.	ULB and Forest Department
		NaiBastiKhalapar drain (2 <sup>nd</sup> order & untapped)	No industrial unit identified	Sewage from Nai-BastiKhalapar area	Untreated sewage discharged into river via Nai-BastiKhalapar drain	Removal of solid waste.	ULB
						Adoption of decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of NaiBastiKhalapar drain.	ULB and Forest Department

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# 2000

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
10.	Kali-West	Dhandera drain (Untapped)  74.8 Kms	45 units in catchment of Dhandera drain (32), JattMujhera drain (5), Kukra drain (2) & Begrajpur Industrial drain (6)	Sewage from towns/colonies located at Bhopa Road, Jansath Road, and Sahawali & Sandhawali villages (via Kukra drain).	Industrial impact observed (DO is NIL & significant increase in BOD and COD in river due to discharge of high BOD, COD, TSS & TDS bearing wastewater into river via Dhandera drain)	Action on industries discharging untreated/partially treated effluent into Dhandera drain.	UPPCB
						Upgradation of ETPs installed in industries located in catchment of the drain.	UPJN
						Series of CWs in Dhandera drain B/c with river Kali-West.	Forest Department
11.	Dhandera drain (Untapped)	JattMujhera drain (2 <sup>nd</sup> order & untapped)	05 non- conforming GPIs (Pulp & Paper and Distillery)	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS & TDS bearing wastewater into river via JattMujhera drain)	Action on industries discharging untreated/partially treated effluent into Jatt Mujhera drain.	UPPCB



# 2001

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
	Dhandera drain (Untapped)  <i>At Jansath Road (a/c with JattMujhera drain)</i>	-	32 non-conforming units (GPIs-29 & non-GPIs-3) comprising of Pulp & Paper, Slaughter House, Tannery, Pharmaceuticals & Food Processing industries	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS, TDS and metals bearing wastewater into river via Dhandera drain)	Action on industries discharging untreated/partially treated effluent into Dhandera drain.	UPPCB
	Dhandera drain (Untapped)	Kukra drain (2 <sup>nd</sup> order & untapped)	02 non-conforming GPIs (Pulp & Paper)	Sewage from Sahawali & Sandhawali towns	Impact observed (discharge of untreated sewage into river via Kukra drain)	To expedite construction of proposed 22 MLD STP to treat the sewage of Kukra drain & tap the drain to the STP.	UPJN (Rural/Urban)
	Dhandera drain (Untapped)  <i>(A/c Kukra drain at Meerut-Haridwar Bypass Road)</i>	-	45 units in catchment of Dhandera drain (32), JattMujhera drain (5), Kukra drain (2) & Begrajpur Industrial drain (6)	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS & TDS bearing wastewater into river via Dhandera drain)	Action on industries discharging untreated/partially treated effluent into Dhandera drain.	UPPCB

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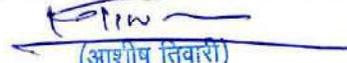
# 2002

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
12.	Dhandera drain (Untapped)	Begrajpur Industrial Area drain (2 <sup>nd</sup> order & untapped)	06 conforming non-GPIs (Pharmaceuticals & Dyeing)	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of highly acidic and high color, BOD, COD, TDS and metals bearing wastewater into river via Begrajpur Industrial Area drain)	Action on industries discharging untreated/partially treated effluent into Begrajpur Industrial Area drain.	UPPCB
13.	Kali-West	Mansoorpur drain (Untapped)  75.5 Kms	02 non-conforming GPIs (Sugar-01 & Distillery-01)	Sewage from Mansoorpur Sugar Mill Road area	Industrial impact observed on river (DO-NIL & high BOD/COD)	Removal of solid waste.	ULB
						Action on industries discharging untreated/partially treated effluent into Mansoorpur drain.	UPPCB
14.	Kali-West	PurBaliyan drain(Untapped)  76.4 Kms	No industrial unit identified	Sewage from Pur Baliyan village	River impacted (DO is NIL & high BOD and COD)	Removal of solid waste, animal waste & cow dung at origin of the drain.	ULB

*Kotim*

# 2003

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
						Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. in river Hindon in Pur Baliyan drain.	ULB and Forest Department

  
 (आशीष तिवारी)  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
शामली।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

**विषय-**मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

**महोदय,**

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मॉनिटरिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति ज्ञात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद शामली से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

**भवदीय,**

( मनोज कुमार सिंह )  
मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, शामली।
- 6- संबंधित अधिशाषी अधिकारी, नगर निकाय, शामली।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 8- संबंधित क्षेत्रीय अधिकारी/सदस्य-संयोजक, फील्ड मॉनिटरिंग टीम।
- 9- गार्ड फाइल।

**आज्ञा से,**

  
(आशीष तिवारी )  
सचिव।

**Shamli District**

Sl. No.	River	Tributary/Dra ins/Canal	Pollution sources		Key Issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/ Domestic sewage from towns			
1.	Krishni	Sikka drain (~ 75 km*)	Non-conforming GPI-01(Maruti papers Pvt. Ltd.)	Domestic sewage from Village Sikka and Jalalpur	<ul style="list-style-type: none"> <li>Polluted stretch from D/s Thaska drain to D/s Shamli drain due to industrial and untreated sewage discharge.</li> </ul>	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB and Forest Department
2.	Krishni	Shamli drain (~92 km*)	Non-conforming GPI-02 (Distillery & Sugar);  Conforming GPI-01 (Pulp & paper)	Domestic sewage from Shamli town	<ul style="list-style-type: none"> <li>Drain was highly eutrophicated.</li> </ul>	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB and Forest Department
						<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Shamli drain.</li> </ul>	UPPCB
						<ul style="list-style-type: none"> <li>New STP along with sewage network with future projection shall be installed. Proper tapping and diversion structure for tapping of drain.</li> </ul>	UPJN
						<ul style="list-style-type: none"> <li>Constructed Wetland in Shamli drain B/c with river Krishni or in river Krishni A/c with Shamli drain.</li> </ul>	Forest Department

  
 (आशीष तिवारी)  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
मेरठ।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मॉनिटरिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति जात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद मेरठ से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

भवदीय,  
  
 ( मनोज कुमार सिंह )  
 मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/पशुधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, मेरठ।
- 6- नगर आयुक्त, नगर निगम/संबंधित अधिशाषी अधिकारी, मेरठ।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 8- संबंधित क्षेत्रीय अधिकारी/सदस्य-संयोजक, फील्ड मॉनिटरिंग टीम।
- 9- गार्ड फाइल।

आज्ञा से,  
  
 (आशीष तिवारी )  
 सचिव।

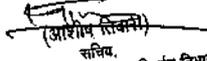
## Meerut District

Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial (GPI/Non-GPI Conforming/ Conforming area)	Unit and Non-			
1.	Hindon	Kali-West (~196.04 km)	Discharge from industrial units located in the catchment of river Kali West.	Sewage discharged from Muzaffarnagar city and nearby town/villages	<ul style="list-style-type: none"> <li>High impact due to discharge of River Kali-West carrying industrial and domestic wastewater (water quality deteriorated)</li> <li>Polluted stretch from b/c &amp; a/c of Kali West</li> </ul>	Action on industrial units discharging untreated/ partially treated effluent.	UPPCB
						Domestic sewage diverted to nearby STP.	UPJN
						Treatment of domestic sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB
						Constructed Wetland in river Kali-West B/c with river Hindon near Baparsi village, Meerut.	Forest Department
2.	Hindon	Sardhana drain at Kalina village (Meerut) (~230.63 km)	GPIs-03 Nos.: (Paper-01, & Textile-02) Non-GPI-01 No.: Dairy-01 04(nos.) industries namely M/s Sardhana Paper, M/s Shri Babubali Trader, M/s Shree Krishna Processing, & M/s Sardhana Dairy, Sardhana Road Meerut.	<ul style="list-style-type: none"> <li>Discharge of sewage from Sardhana town, Kalina Village and nearby village and Industrial effluents.</li> <li>Drain was filled with Municipal Solid Wastes at various locations</li> </ul>	<ul style="list-style-type: none"> <li>High impact due to discharge of industrial effluent and disposal of cattle dung, solid waste and sewage.</li> <li>Polluted stretch from b/c &amp; a/c of Sardhana drain.</li> </ul>	Action on industries discharging untreated/ partially treated effluent.	UPPCB
						Treatment of sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB
						Solid waste should be removed from the drain.	ULB

Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial (GPI/Non-GPI Conforming/ Conforming area)	Unit and Non-Conforming area)			
					<ul style="list-style-type: none"> <li>Large number of dairy farm along drain and deposition of huge quantity of animal dung in the drain.</li> </ul>	<ul style="list-style-type: none"> <li>Cow dung and animal wastes should be removed from drain and follow up of guideline by dairy farms for disposal of animal dung.</li> <li>STP of adequate capacity in Sardhana town.</li> <li>Tapping of drains &amp; inventory of industrial units in the catchment of drain.</li> <li>Constructed Wetland in Sardhana drain B/c with river Hindon.</li> </ul>	<ul style="list-style-type: none"> <li>ULB and Animal Husbandry</li> <li>UPJN</li> <li>UPJN</li> <li>Forest Department</li> </ul>
3.	Hindon	Kinauni drain (~234.51 km)	GPI-02 No. (Conforming area) M/s Bajaj Hindustan Ltd, (Sugar Unit) Village Kinauni, Meerut M/s Bajaj Hindustan Ltd, (Distillery Unit) Village Kinauni, Meerut	No significant flow, bed of drain was wet indicating industrial discharge	-	Inventory of drains carrying domestic wastewater from Kinauni village and treatment of sewage by using decentralized low cost sewage treatment system.	UPJN

*Flow*

Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources			Key issues	Action Points	Concerning Agency
			Industrial (GPI/Non-GPI Conforming/ Non-Conforming area)	Unit and Non-	STP/CETP/Domestic sewage from towns			
4.	Hindon	Upper Ganga canal (~249.33 km)	No industrial unit identified	Upper Ganga canal is a fresh water source from river Ganga.	<ul style="list-style-type: none"> <li>• Small drains from Pura village discharging into river.</li> <li>• Improvement observed in river water quality due to release of fresh water from Upper Ganga Canal.</li> </ul>	<ul style="list-style-type: none"> <li>• Inventory of drains discharging from Pura village and Amirpur Baleni and treatment of sewage by using decentralize low cost sewage treatment system.</li> </ul>	UPJN	
						<ul style="list-style-type: none"> <li>• Constructed Wetland in river Hindon before intrusion of freshwater from the Upper Ganga Canal.</li> </ul>	Forest Department	

  
 (आशीष कुमार)  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
बागपत।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मानिटोरिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

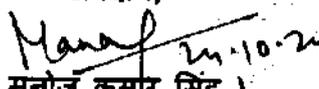
2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति जात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद बागपत से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

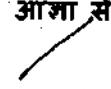
संलग्नक-यथोक्त।

भवदीय,  
  
 ( मनोज कुमार सिंह )  
 मुख्य सचिव।

### संख्या एवं दिनांक तदैव

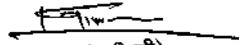
प्रतिनिधि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/पशुधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- संबंधित अधिशाषी अधिकारी, नगर निकाय, बागपत।
- 6- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 7- संबंधित क्षेत्रीय अधिकारी/सदस्य-संयोजक, फील्ड मॉनिटरिंग टीम।
- 8- गार्ड फाइल।

आज्ञा से,  
  
 (आशीष तिवारी )  
 सचिव।

## Baghpat District

Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial (GPI/Non-GPI Conforming/ Conforming area)	Unit and Non-Conforming			
1.	Krishni	Ramala drain (Baghpat) (~118.57 Km)	GPI-01 No. M/s RamalaSahkariChini Mill (Conforming area)	Sewage discharging from Ramala village and Budhpur village and agricultural runoff and there is possibility of discharge from sugar Mill	<ul style="list-style-type: none"> <li>• Untreated sewage discharge and agricultural runoff (water quality deteriorated).</li> <li>• Polluted stretch from b/c &amp; a/c of Ramala drain.</li> </ul>	Treatment of domestic sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB
2.	Hindon	River Krishni (Baghpat) (~223.13 km)	Discharge from industrial units located in the catchment of river Krishni.	Sewage discharging from nearby village	<ul style="list-style-type: none"> <li>• River is polluted.</li> <li>• Discharge of Untreated sewage.</li> <li>• Polluted stretch from b/c &amp; a/c of river Krishni.</li> </ul>	Treatment of sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB

  
 (आशीष तिवारी)  
 सचिव,  
 पर्यावरण, वन एवं जलसम्बन्ध परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
गाजियाबाद।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मानिट्रिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति जात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद गाजियाबाद से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

**भवदीय,**

**( मनोज कुमार सिंह )**

**मुख्य सचिव।**

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, गाजियाबाद।
- 6- नगर आयुक्त, नगर निगम/संबंधित अधिशाषी अधिकारी, गाजियाबाद।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 8- संबंधित क्षेत्रीय अधिकारी/सदस्य-संयोजक, फील्ड मॉनिटरिंग टीम।
- 9- गार्ड फाइल।

**आज्ञा से,**

**(आशीष तिवारी )**

**सचिव।**

Ghaziabad District

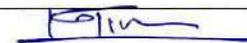
Sl. No.	River	Tributary/ Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/ CETP/ Domestic sewage from towns			
1	Hindon	Jawli drain (First Order) Untapped (Approx. 300.13 km)	<b>Total-44</b> 43 GPIs: Textile dyeing (07), Yarn/Textile processing (36) 1 Non-GPI: Yarn/Textile processing (01)	Carries discharge of CETP Tronica city and sewage from nearby villages	<ul style="list-style-type: none"> <li>• Polluted stretch due to industrial impact.</li> <li>• Low DO observed may be due to stagnant water of the river</li> </ul>	Removal of Solid waste	ULB
						Action on industries in catchment of the drain	UPPCB
						Upgradation and ensuring compliance of CETP Tronica city.	UPSIDA
						Constructed Wetlands on Jawali drain B/c with river Hindon.	Forest Department
2	Hindon	Raj Nagar extension drain (First Order) Untapped (Approx. 307.09 km)	No industrial unit identified	Carries treated sewage from Noon Nagar Morty 56 MLDSTP, and sewage from open drains	Low impact observed due to untreated sewage discharge	Removal of Solid waste.	ULB
						Interception & diversion of drain to Noon Nagar Morty 56 MLDSTP before confluence of treated sewage.	UPJN
						Ensuring compliance of Noon Nagar Morty 56 MLD STP.	UPJN
3	Hindon	Karedha Drain (First Order) Untapped (Approx. 309.44 km)	<b>Total – 10</b> 9 GPIs: Paper (01), Yarn/Textile processing (07) Metal Surface Treatment (01)  1 Non-GPI: Textile (01) (Washing and digital printing of fabric)	Sewage from Karedha area	<ul style="list-style-type: none"> <li>• Polluted stretch from U/s Karedha drain to D/s Hindon Vihar drain.</li> <li>• Mixed impact due to discharge of</li> </ul>	Removal of Solid waste	ULB
						Action on industries in catchment of the drain	UPPCB



			Paper printing, automobile service, furniture moulding and fabrication, glass printing, MS wire drawing, electrical cable manufacturing and processing units were observed operating in catchment of drain		untreated sewage and industrial discharge.	Inventory of non-GPI water polluting industries in catchment of drain including metal recycling / processing/ fabricating/ galvanizing/ painting/ moulding.	UPPCB
						Constructed Wetland on Karedha drain B/c with river Hindon.	Forest Department
4	Hindon	Hindon Vihar Left (First Order) Untapped (Approx. 310.73 km)	No industrial unit identified	<ul style="list-style-type: none"> <li>Hindon Vihar left and right are concrete drains that conjoint together and form Hindon Vihar drain that ultimately discharges into the river Hindon after joining. After joining, the sampling is not possible due to non-approachability</li> </ul>		Removal of Solid waste	ULB
						Remediation using low-cost decentralized wastewater treatment systems such as series of constructed wetlands in both Hindon Vihar drains.	ULB
						Inventory of water polluting industries in catchment of both Hindon Vihar drains.	UPPCB
5	Hindon	Hindon Vihar Right (First Order) Untapped (Approx. 310.73 km)		<ul style="list-style-type: none"> <li>Carry domestic sewage from household of Hindon vihar area</li> <li>Large amount of cow dung observed</li> </ul>		Series of Constructed Wetlands in river Hindon A/c with Hindon Vihar drain.	UPJN and Forest Department

*[Handwritten signature]*

6	Hindon	Kaila Bhatta Drain (First Order) Untapped (Approx. 313.07 km)	<b>Total-15</b> 12 GPIs: Pharmaceutical (02), Metal Surface Treatment (08), Textile (01), Tannery (01) 3 Non-GPI: Pharmaceutical (01), Engineering (01) and Others paper board (01)	Carry sewage from Nava Jeevan Leprosy Colony, Madhopura area	Improvement in river water quality	Action on industries in catchment of the drain	UPPCB
						Remediation using low-cost decentralized wastewater treatment system on kaila Bhatta drain.	UPJN
7	Hindon	Arthala Drain (First Order) Untapped (Approx. 313.63 km)	<b>Total – 2</b> 1 GPI: Distillery-Mohan Meakin Ltd. Mohan Nagar Ghaziabad 1 Non-GPI: Metal Surface Treatment-Balaji wire Pvt ltd., 139-A, Anand Ind. Estate, Mohan Nagar, Ghaziabad.	Carry sewage from Arthala village	-	Action on industries in catchment of the drain.	UPPCB
						Remediation using low-cost decentralized wastewater treatment system on Arthala drain.	UPJN
8	Hindon	Indirapuram Drain (First Order) Untapped (Approx. 316.86 km)	No industrial unit identified	Carries combined discharge from 03 STPs in Indirapuram i.e. 74 MLD, 56 MLD and 56 MLD <i>(**Sahibabad drain, which is an industrial drain, is also tapped to 74 MLDSTP at Indirapuram. All three STPs located in Indrapuram are non-complying w.r.t. discharge standards.)</i>	-	Ensuring compliance and upgradation of all STPs whose wastewater is carried by Indirapuram drain.	UPJN
						Action on industries in catchment of the Sahibabad drain**.	UPPCB



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						Constructed Wetlands on Indirapuram drain B/c with river Hindon.	Forest Department
						CETP of adequate capacity shall be installed.	UPSIDA
9	Hindon	PratapVihar Drain (First Order) Untapped (Approx. 317.03 km)	No industrial unit identified	Domestic sewage from household of Pratapvihar area	-	Remediation using low-cost decentralized wastewater treatment systems on PratapVihar drain.	UPJN
						New STP along with sewage network with future projection shall be installed.	UPJN
						Interception & diversion of Pratap Vihar drain to STP.	UPJN
10	Hindon	Rahul Vihar Drain (First Order) Untapped (Approx. 317.24 km)	Industrial impact observed but no industrial unit identified	Domestic sewage from household of Rahul Vihar area	<ul style="list-style-type: none"> <li>Integrated impact from untreated wastewater carried by prior drains namely Indirapuram, PratapVihar and Rahul Vihar drain</li> </ul>	Removal of Solid waste.	ULB
						Action on industries in catchment of the drain.	UPPCB
						Remediation using low-cost decentralized wastewater treatment systems on Rahul Vihar drain.	UPJN

*Follow*

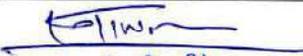
					<ul style="list-style-type: none"> <li>Deterioration of water quality in stretch from U/s to D/s Rahul Vihar drain</li> </ul>	Series of Constructed Wetlands in river Hindon A/c with Rahul Vihar drain.	Forest Department
11	Dasna Drain (First Order)	Bhoorgarhi – Kalugarhi Drain (Second Order) Untapped <i>Kalugarhi drain joins Bhoorgarhidrain and forms Dasna drain</i>	<b>Total – 7</b> 07 GPs: Pulp & Paper (01), Tannery (02), Metal Surface Treatment (01), Slaughter House (03)	Untreated sewage from households of Bhoorgarhi village and Kalugarhi village	-	Removal of Solid waste	ULB
						Action on industries in catchment of the drain.	UPPCB
						Remediation using low-cost decentralized wastewater treatment systems on Dasna drain.	UPJN
12	Dasna Drain (First Order)	B.S. Road Drain(Second Order) Untapped	No industrial unit identified	Carry untreated sewage from B.S. Road Industrial area	-	Removal of Solid waste.	ULB
						Inventorization of small-scale industrial units.	UPPCB

*to town*

Sl. No.	River	Tributary/ Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
1	Shahdara drain (First Order of River Yamuna)	Sahibabad Drain (Second Order of River Yamuna) Tapped	<b>Total – 75</b>  73 GPIs: Dairy (02), Engineering (01), Metal Surface Treatment (19), Pharma (01), Pulp & Paper (01), Slaughter house and Meat (06), Yarn/Textile processing (41), Textile Dyeing (02)  2 Non-GPI: Metal Surface Treatment (01), Yarn/Textile processing (01)	<ul style="list-style-type: none"> <li>Domestic sewage of unauthorized and authorized colonies, and solid waste being dumped by the residents nearby</li> <li>Tapped into 74 MLD STP Indirapuram that is non-complying</li> <li>Visually black coloured sewage at inlet of Indirapuram 74 MLD STP</li> </ul>	Carry mixed untreated effluent into recipient drain	Removal of Solid waste.	ULB
						Action on industries in catchment of the drain.	UPPCB
						New STP along with sewage network with future projection shall be installed.	UPJN
						CETP of adequate capacity shall be installed.	UPSIDA
2	Shahdara drain (First Order of River Yamuna)	Indirapuri Drain (Second Order of River Yamuna) Untapped	Not reported/ No industrial unit identified	Domestic sewage of unauthorized and authorized colonies, and solid waste being dumped by the residents nearby	Carry mixed untreated effluent into recipient drain	Removal of Solid waste.	ULB
						Inventorization of small-scale industrial units.	UPPCB
						New STP along with sewage network with future projection shall be installed.	UPJN
3	Shahdara drain (First Order of River Yamuna)	Banthala drain (Third Order of River Yamuna) Untapped	Illegal industrial units operating in the catchment of Banthala drain: Soap manufacturing unit (01)	Solid waste dumping was observed.	Carry mixed untreated effluent into recipient drain	Removal of Solid waste.	ULB
						Inventory of water polluting industries (GPIs & non-GPIs).	UPPCB

*[Handwritten Signature]*

Sl. No.	River	Tributary/ Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
	River Yamuna)	<b>Location near receiving Industrial effluent</b>	(Non-operational); Metal processing (04) treatment by using acids; Garment washing unit without ETP (01). **Ponding of wastewater near soap factory was observed. Samples of wastewater were collected and analysis results showed BOD-762 mg/l, COD-1748 mg/l, TSS-1118 mg/l, TDS-3004 mg/l, Chloride-485 mg/l, Sulphate-650 mg/l and high concentrations of metals (Cr-2.378 mg/l, Cu-10.53 mg/l, Fe-1732 mg/l, Pb-0.724 mg/l, Mn-12.84 mg/l, Ni-12.84 mg/l and Zn-168.6 mg/l) which indicated that industries in the catchment discharge wastewater outside their premises which formed a pond of wastewater on land in the vicinity of Banthala drain			<ul style="list-style-type: none"> <li>• Action on unauthorized industrial units.</li> <li>• Identification and action against the source of discharge of high metal bearing acidic effluent into Banthala drain.</li> <li>• Preparation of an action plan for interception, diversion and treatment of Banthala drain.</li> <li>• CETP of adequate capacity shall be installed.</li> </ul>	<p style="text-align: center;">UPPCB</p> <p style="text-align: center;">UPPCB</p> <p style="text-align: center;">UPJN</p> <p style="text-align: center;">UPSIDA</p>

  
 (आशीष तिवारी)  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

प्रेषक,

मनोज कुमार सिंह,  
मुख्य सचिव,  
उ0प्र0 शासन।

सेवा में,

जिलाधिकारी (अध्यक्ष, जिला पर्यावरण समिति),  
गौतमबुद्ध नगर।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 24 अक्टूबर, 2024

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव, उ0प्र0 शासन के स्तर से निर्गत पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-07 के पत्र संख्या-भा0स0-200/81-7-2023, दिनांक 06.11.2023 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा हिण्डन नदी के प्रदूषणकारी स्रोतों की मॉनिटरिंग एवं इन्वेन्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी "Pollution Sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches" शीर्षक रिपोर्ट में हिण्डन नदी की जल गुणवत्ता, लिस्ट आफ हॉट स्पॉट्स, कैचमेंट एरिया में स्थापित सीवेज ट्रीटमेंट प्लांट्स की परफार्मेंस, भूजल की गुणता, प्रदूषण के हॉट स्पॉट आदि के साथ औद्योगिक प्रदूषण की रोकथाम, सीवेज मैनेजमेंट एवं हिण्डन नदी के पुनरोद्धार एवं हिण्डन रिवर, उसकी सहायक नदियों एवं नालों हेतु 17 हॉटस्पॉट के संबंध में कार्ययोजना सम्मिलित कर प्रेषित करते हुए, उसके प्रभावी एवं समयबद्ध क्रियान्वयन हेतु निर्देशित किया गया है।

2- उल्लेखनीय है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 में पारित आदेश दिनांक 17.03.2023 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में शासन के कार्यालय जाप संख्या-एन.जी.टी.-127/81-7-2023, दिनांक 05.04.2023 एवं संख्या-एन.जी.टी.-191/81-7-2023, दिनांक 28.04.2023 द्वारा राज्य स्तरीय समिति गठित की गयी है। उक्त के अतिरिक्त कार्यालय जाप संख्या-एन.जी.टी.-278/81-7-2023, दिनांक 26.06.2023 द्वारा वास्तविक प्रदूषण की स्थिति जात किये जाने हेतु जनपद स्तर पर फील्ड मॉनिटरिंग दलों का भी गठन किया गया है।

3- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट आफ यूपी एवं अन्य में पारित आदेशों के अनुपालन में प्रश्नगत प्रकरण की शासन स्तर पर समीक्षा की गयी, जिसमें यह पाया गया कि हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये प्लान

के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है, जिससे यह प्रतीत होता है कि इसका अनुपालन सुनिश्चित नहीं हो पा रहा है।

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के संबंध में तैयार किये गये उक्त प्लान में जनपद गौतमबुद्ध नगर से संबंधित कार्ययोजना के विशिष्ट बिन्दुओं (विवरण संलग्न) पर संबंधित विभागों के माध्यम से प्रभावी कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अनुपालन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ई-मेल-soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ई-मेल-ms@uppcb.in पर तत्काल उपलब्ध करायी जाय। प्रकरण की समीक्षा अधोहस्ताक्षरी के स्तर पर गठित राज्य स्तरीय समिति द्वारा प्रत्येक माह की जायेगी। अतः आपका व्यक्तिगत ध्यान अपेक्षित है।

**संलग्नक-यथोक्त।**

भवदीय,

( मनोज कुमार सिंह )

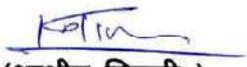
मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

**प्रतिलिपि-** निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सूक्ष्म, लघु, मध्यम उद्यम तथा निर्यात प्रोत्साहन/पंचायती राज/अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर/नोएडा/ग्रेटर नोएडा।
- 4- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 5- प्रभागीय वनाधिकारी, गौतमबुद्ध नगर।
- 6- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि बोर्ड से संबंधित बिन्दुओं पर अनुपालन आख्या एवं संबंधित जनपद से प्राप्त सूचनाओं को संकलित कर समेकित सूचना शासन को नियमित रूप से उपलब्ध कराने का कष्ट करें, ताकि राज्य स्तरीय समिति के समक्ष प्रस्तुत करते हुए प्रगति की समीक्षा की जा सके।
- 7- संबंधित क्षेत्रीय अधिकारी/सदस्य-संयोजक, फील्ड मॉनिटरिंग टीम।
- 8- गार्ड फाइल।

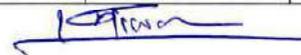
आज्ञा से,

  
(आशीष तिवारी )

सचिव।

## Gautambudh Nagar (Greater Noida)

Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns			
1.	Hindon (323.01 km)	Dasna Drain near Yusufpur village	<b>Conforming Area GPI-02</b> (Pulp & Paper-01, Textiles-01)/ <b>Non-GPI-02</b> (Metal Surface Treatment)	Sewage from Ghaziabad town	River water quality is deteriorating due to the impact of drain discharge into river which carried industrial and sewage discharge.	<ul style="list-style-type: none"> <li>Action on industries discharging untreated effluent in the catchment area.</li> </ul>	UPPCB
2.	Dasna Drain	Gaur City (2 <sup>nd</sup> Order- Meets to Dasna Drain)	<b>Not available</b>	Sewage from Gaur city's residential areas.	Impact was observed as high BOD due to sewage discharges.	<ul style="list-style-type: none"> <li>Action on industries discharging untreated effluent in the catchment area.</li> </ul>	UPPCB
						<ul style="list-style-type: none"> <li>STP may be installed for treatment of sewage discharges from Gaur City residential area.</li> </ul>	GNIDA
						<ul style="list-style-type: none"> <li>Series of Constructed Wetlands on Dasna drain B/c with river Hindon.</li> </ul>	GNIDA
3.	Hindon (355.68 km)	Hawaliya Drain	<b>Conforming Area GPI-15</b> (Textile/Dyeing, Paper Mill, Tannery)/ <b>Non-GPI-51</b> (Metal	Sewage from Gr. Noida and nearby villages	Low Impact	<ul style="list-style-type: none"> <li>Action on industries discharging untreated effluent in the catchment area.</li> </ul>	UPPCB



Sl. No.	River	Tributary/ Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Do mestic sewage from towns			
			Surface Treatment, Security Hologram Stickers, Dyeing, Paint& Varnishes, Yarn/Textile Processing, Anodizing, Beverage (Carbonated, Soft Drinks, Soda, Food Industry, Plastic Moulded Components with Electroplating, Rice Mill, Automobile, Slaughter House)			<ul style="list-style-type: none"> <li>• Adoption of interim bio/phyto-remediation measures in the drain.</li> <li>• Remediation of unchannellized sewage through Constructed Wetland system.</li> </ul>	GNIDA
4.	Hawaliya Drain	Kot Escape (2 <sup>nd</sup> Order)	<b>Conforming Area GPI-01</b> (Power Plant)/	Sewage from NTPC dadri, Kot Village, kasana, omnicorn, Sigma, Xu and 137 MLD STP Kasana.	No Impact	<ul style="list-style-type: none"> <li>• Remediation of unchannellized sewage through Constructed Wetland system.</li> </ul>	GNIDA

  
 सचिव,  
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
 उत्तर प्रदेश शासन।

2028  
कार्यालय जिलाधिकारी, सहारनपुर।

ANNEXURE- 8

पत्रांक : 420 / O.A.No 859 / 2022 / 2025

दिनांक: 05/08/2025

प्रेषक,

जिलाधिकारी / अध्यक्ष,  
जिला पर्यावरण समिति,  
सहारनपुर।

सेवा में,

सचिव,  
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग-7,  
उ0प्र0 शासन, लखनऊ।

**विषय:-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No-859/2022 (I.A.Nos-445/2024, 769/2023 - 632/2023) With O.A. No-512/2024 अमिष्ठ कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक: 06.05.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मुख्य सचिव महोदय, उ0प्र0 शासन, लखनऊ के पत्रांक- एनजीटी-594 / 81-7-2024 दिनांक-24.10.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम मे अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सहारनपुर हेतु हिण्डन नदी के रेस्टोरेशन के सम्बन्ध में तैयार किये गये प्लान की प्रति संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

**संलग्नक:- यथोपरि।**

(मनीष बंसल)  
जिलाधिकारी / अध्यक्ष,  
जिला पर्यावरण समिति,  
सहारनपुर

प्रतिलिपि:-सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

जिलाधिकारी / अध्यक्ष,  
जिला पर्यावरण समिति,  
सहारनपुर

2020  
Regional Office  
U.P. Pollution Control Board  
Saharanpur

Details of works in the Hon'ble NGT matter OA No. 859/2022 Abhisht Kusum Gupta Vs State of U.P. & Ors. and the agency responsible for executing that work;

S. No	Location	Nature of work	Responsible Department / Agency	Timeline	Remarks
1.	Hindon (At origin)	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> <li>Vegetation development in catchment of river Hindon along its course.</li> </ul>	Irrigation Department	-	<ul style="list-style-type: none"> <li>As per information provided by irrigation department Hindon River is Non-Perennial River. It is not possible to restore flow of water</li> </ul>
2.	Hindon at Kaluwala Pahdipur village (~ 5.5 km)	<ul style="list-style-type: none"> <li>Restoration of pond via desiltation.</li> <li>The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> <li>Embankments of river Hindon should be vegetated all along the course.</li> </ul>	Irrigation Department/ UP Jal Nigam (Rural)/ ULB (Behat)/ DPRO	2025-2026	<ul style="list-style-type: none"> <li>As per information provided by Jila Panchayatraaj Adhikari There are 02 ponds in the Gram Panchayat Kaluwala area, out of which 01 was found to be filled. Only rainwater comes into the pond, dirty water of the village does not fall into the pond from any corner. The pond will be desilted, which has been included in the action plan of the Gram Panchayat. The banks of the pond have been built. Also, from time to time the pond is also excavated under MNREGA. Embankments of river Hindon shall be vegetated by forest Department (Proposed)</li> <li>As per information provided by Forest department Plantation (Including seed sowing) carried out in the catchment of kaluwala rao/barsani srot (catchment of hindon) <ol style="list-style-type: none"> <li>Kaluwala 1A-10hect.</li> <li>Kaluwala 2B part 1 banda -10hect.</li> <li>Kaluwala 2B part 2 andhakundi -10hect.</li> <li>Kaluwala 2B Aam</li> </ol> </li> </ul>

*Jr*      *Leg*

					<p>shot -10hect.</p> <p>5. Kaluwala 2B Jhabri shot -10hect.</p> <p>6. Kaluwala 2B Part 1 Andhakindt -10hect.</p> <p>7. Kaluwala 1B Part1 - 10hect.</p> <p>8. Kaluwala 1B Part2 - 07hect.</p> <p>9. Kaluwala 2B Aam shot-10hect.</p> <p>10. Kaluwala 2B Part1 Dhajbada - 10hect.</p> <p>11. Kaluwala 2B Part2 Mahidera - 10hect.</p>
3.	Hindon at Pur ka Tanda (~ 21 km)	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> <li>Increase in source of freshwater by making check dams</li> </ul>	Irrigation Department )/ ULB (Behat)	-	<ul style="list-style-type: none"> <li>As per information provided by irrigation department Hindon River is Non-Perennial River. It is not possible to restore flow of water</li> </ul>
4.	Hindon at Khujnawar bridge and Harora village (~ 46 km)	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> <li>Removal of encroachment in river bed.</li> <li>Increase in source of freshwater by making check dams.</li> </ul>	Irrigation Department/ UP Jal Nigam (Rural) / ULB (Behat & Saharanpur)	-	<ul style="list-style-type: none"> <li>As per information provided by irrigation department Hindon River is Non-Perennial River. It is not possible to restore flow of water</li> <li>As per information provided by irrigation department encroachment removed</li> </ul>
5.	Hindon at Janta Road Bridge (~ 47.5 km)	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent in the catchment area.</li> <li>Removal of encroachment in river bed.</li> </ul>	UPPCB/ Irrigation Department/ ULB (Nagar Nigam Saharanpur)	Regular Activity.	<ul style="list-style-type: none"> <li>Regular Activity by UPPCB Saharanpur.</li> <li>As per information provided by irrigation department encroachment removed</li> <li>Regular basis reduce and manage floating by Nagar Nigam Saharanpur.</li> </ul>
6.	Hindon Sewage from Gagelheri and Dinapur village through drains at U/s of Daya Sugar Mill)	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>Removal of encroachment in river bed.</li> </ul>	Irrigation Department/ UP Jal Nigam (Rural) ULB (Nagar Nigam Saharanpur)/ Forest Department	March 2027	<ul style="list-style-type: none"> <li>As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed.</li> <li>As per information provided by irrigation department encroachment removed</li> <li>As per information provided by Forest department Plantation</li> </ul>

JL

By

[Signature]

					Done at the Bank Of River Hindon of Village-Redi Ahtmal and Rasoolpur.
7.	Hindon Nagdehi drain (~ 56 km)	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>• Action on industries discharging untreated/partially treated effluent in the Nagdei drain.</li> <li>• Desalting of river bed.</li> <li>• Removal of encroachment in river bed.</li> </ul>	ULB/ UPPCB/ Irrigation Department/ UP Jal Nigam (Rural) ULB (Nagar Nigam Saharanpur)	March 2027  Regular Monitoring.	<ul style="list-style-type: none"> <li>• As per information provided by ULB Solid waste removed</li> <li>• As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed and CTE Obtained from State Pollution Control Board For Establishment.</li> <li>• As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ Bioremediation/Aeration\phytoremediation\Ozonation work going on</li> <li>• Regular Activity by UPPCB Saharanpur.</li> <li>• As per information provided by irrigation department encroachment removed</li> </ul>
8.	Dhamola Madh Village drain (~ 20 km)	<ul style="list-style-type: none"> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB (Nagar Nigam Saharanpur) Irrigation Department/ UP Jal Nigam (Rural)	March 2027	<ul style="list-style-type: none"> <li>• As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed.</li> <li>• As per the information provided by irrigation department encroachment removed</li> </ul>
9.	Dhamola Numaesh camp drain (~ 26 km)	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB (Nagar Nigam Saharanpur) / Irrigation Department/ UP Jal Nigam (Rural)	Regular Monitoring March 2027	<ul style="list-style-type: none"> <li>• As per information provided by ULB Solid waste removed</li> <li>• As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed and CTE Obtained from State Pollution Control Board For Establishment.</li> <li>• As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ</li> </ul>

*JV* *Leg*

					Bioremediation/Aeratio n\phytoremediation\ Ozonation work going on
10.	Dhamola Kamdhenu complex drain (~ 26 km)	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/partially treated effluent into Kamdhenu Complex Drain.</li> <li>Removal of solid waste.</li> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>New STP along with sewage network with future projection shall be installed.</li> </ul>	UPPCB/ ULB (Nagar Nigam Saharanpur) / Irrigation Department/ UP Jal Nigam (Rural)	March 2027  Regular Monitoring	<ul style="list-style-type: none"> <li>As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed and CTE Obtained from State Pollution Control Board For Establishment.</li> <li>As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ Bioremediation/Aeratio n\phytoremediation\ Ozonation work going on</li> <li>As per information provided by ULB Solid waste removed</li> <li>As per information provided by irrigation department Hindon River is Non-Perennial River. It is not possible to restore flow of water</li> </ul>
11.	Dhamola Paondhoi drain (~ 28 km)	<ul style="list-style-type: none"> <li>Interception, diversion and treatment of sewage.</li> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB (Nagar Nigam Saharanpur) / Irrigation Department/ UP Jal Nigam	March 2027	<ul style="list-style-type: none"> <li>As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed and CTE Obtained from State Pollution Control Board For Establishment.</li> <li>As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ Bioremediation/Aeratio n\phytoremediation\ Ozonation work going on</li> </ul>
12.	Dhamola Kishanpura drain (~29 km)	<ul style="list-style-type: none"> <li>Interception, diversion and treatment of sewage.</li> <li>Decentralized low-cost treatment system like stabilization pond,</li> </ul>	ULB (Nagar Nigam Saharanpur) Irrigation Department/	March 2027	<ul style="list-style-type: none"> <li>As per the information provided by Jal Nigam (Rural), Namami Gange STP of capacity 135 MLD is proposed and</li> </ul>

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		Constructed Wetland, oxidation ditches etc.	UP Jal Nigam		CTE Obtained from State Pollution Control Board For Establishment. <ul style="list-style-type: none"> <li>As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ Bioremediation/Aeration\phytoremediation\Ozonation work going on</li> </ul>
13.	Hindon (Dhamola (~ 52 km from origin to confluence of river Hindon)	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. in river Hindon b/c and a/c of river Dhamola.</li> <li>Upgradation and ensuring compliance of 38 MLD STP at Saharanpur near Mahilpur Road.</li> <li>Action on industries discharging untreated/partially treated effluent into river Dhamola.</li> <li>New CETP with adequate capacity shall be installed for industrial clusters in catchment of river Dhamola &amp; KD Complex drain.</li> </ul>	ULB (Teh. Sadar)/ Irrigation Department/UPPCB/ UP Jal Nigam (Rural)/ UPSIDA	<p>Timeline is not provided by the concerning agency due to non-availability of land.</p> <p>Regular Monitoring</p> <p>Timeline is not provided by the concerning agency due to non-availability of land.</p>	<ul style="list-style-type: none"> <li>As per the information provided by UP Jal Nigam, the work of desilting is done by the Municipal Corporation/ Concerning Local Body from Time to Time. And STP of capacity 20 MLD is proposed and CTE Obtained from State Pollution Control Board For Establishment.</li> <li>As per Information Provided By Nagar Nigam Saharanpur- As interim Measure in-Situ Bioremediation/ Aeration\ phytoremediation\ Ozonation work going on</li> <li>Regular Activity by UPPCB Saharanpur.</li> <li>Regular Activity by UPPCB Saharanpur</li> <li>As per the information provided by UP Jal Nigam, the work of desilting is done by the Municipal Corporation/ Concerning Local Body from Time to Time. And STP of capacity 20 MLD is proposed.</li> </ul>
14.	Hindon Bajaj Sugar Mill drain (~ 90 km)	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>Desilting of drain.</li> </ul>	ULB (Deoband)/ Irrigation Department/ UP Jal Nigam	Timeline is not provided by the concerning agency due	<ul style="list-style-type: none"> <li>As per the information provided by UP Jal Nigam, the work of desilting is done by the Municipal Corporation/ Concerning Local Body</li> </ul>

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				to non-availability of land.	from Time to Time. And STP of capacity 20 MLD is proposed.
15.	Hindon (D/S) Village Maheshpur (~ 100 km)	<ul style="list-style-type: none"> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>Desiltation of drain.</li> </ul>	ULB (Deoband)/ Irrigation Department/ UP Jal Nigam	Timeline is not provided by the concerning agency due to non-availability of land.	<ul style="list-style-type: none"> <li>As per the information provided by UP Jal Nigam, the work of desilting is done by the Municipal Corporation/</li> <li>Concerning Local Body from Time to Time. And STP of capacity 20 MLD is proposed.</li> </ul>
16.	Kali-West (Originate from wetlands at Gangali and Kalalhati village)	<ul style="list-style-type: none"> <li>Restoration of flow to be considered.</li> <li>Rejuvenation of wetland</li> <li>Desiltation of river bed and the desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> <li>Embankments of river Kali-West should be vegetated all along the course.</li> <li>Removal of encroachment in river bed.</li> </ul>	Irrigation Department/ UP Jal Nigam (Rural) Forest department	After the allocation of suitable land by the revenue department, Plantation activities will be carries out as per the relevant provisions.	<ul style="list-style-type: none"> <li>As per information provided by Forest department Forest Department consistently Communicate with the SDMs and Revenue Department for the land requirement</li> <li>As per information provided by irrigation department Kali West River is Non-perennial River. It is not possible to restore flow of water.</li> <li>As per information provided by irrigation department encroachment removed.</li> </ul>
17.	Kali-West (Shivpur village)	<ul style="list-style-type: none"> <li>Desiltation of pond.</li> <li>The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> </ul>	ULB/Forest Department	After the allocation of suitable land by the revenue department, Plantation activities will be carries out as per the relevant provisions	<ul style="list-style-type: none"> <li>As per information provided by Forest department Forest Department consistently Communicate with the SDMs and Revenue Department for the land requirement</li> </ul>
18.	Kali-West (Dharampur)	<ul style="list-style-type: none"> <li>Removal of encroachment in river bed.</li> </ul>	Irrigation Department/ UP Jal Nigam (Rural)	<ul style="list-style-type: none"> <li>After the allocation of suitable land by</li> </ul>	<ul style="list-style-type: none"> <li>As per information provided by irrigation department encroachment removed.</li> </ul>

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		<ul style="list-style-type: none"> <li>• Desilting of river bed.</li> <li>• The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> <li>• Restoration of flow to be considered.</li> </ul>		<p>the revenue department, Plantation activities will be carries out as per the relevant provisions</p>	<ul style="list-style-type: none"> <li>• As per information provided by Forest department Forest Department consistently communicate with the SDMs and Revenue Department for the land requirement.</li> <li>• As per information provided by irrigation department Kali West River is Non-perennial River. It is not possible to restore flow of water.</li> </ul>
19.	Kali-West (Deoband)	<ul style="list-style-type: none"> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. on Deoband drain.</li> </ul>	ULB/ Irrigation Department/ UP Jal Nigam (Rural)		<ul style="list-style-type: none"> <li>• As per information provided by UP Jal nigram (Rural), an STP of 20 MLD Capacity is proposed.</li> </ul>
20.	Krishni (Origin at Savalpur Navada)	<ul style="list-style-type: none"> <li>• Restoration of pond via desiltation and floating wetlands.</li> <li>• The desilted material should be used for strengthening the embankments and the embankments should be vegetated.</li> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> </ul>	ULB/ Irrigation Department/ UP Jal Nigam (Rural)	<ul style="list-style-type: none"> <li>• After the allocation of suitable land by the revenue department, Plantation activities will be carries out as per the relevant provisions</li> </ul>	<ul style="list-style-type: none"> <li>• As per information provided by Forest department Forest Department consistently communicate with the SDMs and Revenue Department for the land requirement.</li> <li>• Same as above</li> </ul>
21.	Krishni (Thaska drain)	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>• Action on industries discharging untreated/partially treated effluent into Thaska drain.</li> <li>• Constructed Wetland in Thaska drain B/c with river Krishni or in river Krishni A/c with Thaska drain.</li> </ul>	ULB/ UPPCB/ Irrigation Department/ UP Jal Nigam (Rural)		<ul style="list-style-type: none"> <li>• Regular monitoring is being done of the unit by UPPCB. All Industries having adequate capacity ETP.</li> </ul>

2036

कार्यालय जिलाधिकारी मेरठ

पत्रांक 741 / 35.5 दिनांक/8. अगस्त, 2025

सेवा में,

सदस्य सचिव,  
उ0प्र0 प्रदुषण नियंत्रण बोर्ड,  
लखनऊ ।

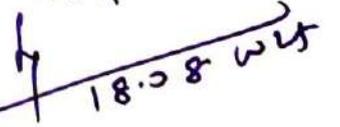
विषय - मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या - 859/2022 (IA Nos 445/2024, 769/2023 & 632/2023) with OA No 512/2024 अभिष्ट कुसुम गुप्ता बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेश दिनांक-06/05/2025 के अनुपालन के संबंध में ।

महोदय,

उक्त विषयांकित के संबंध में अवगत कराना है की सम्बंधित वाद के संबंध में मा0 एन0जी0टी0, नई दिल्ली द्वारा पारित आदेश दिनांक 06/05/2025 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन द्वारा पर्यावरण, वन, एवं जलवायु परिवर्तन विभाग के पत्र दिनांक 24.10.2024 के माध्यम से नियमित रूप से कृत कार्यवाही की सूचना उपलब्ध कराने हेतु निर्देशित किया गया है ।

उक्त के संबंध में क्षेत्रीय अधिकारी, उ0प्र0 प्रदुषण नियंत्रण बोर्ड, मेरठ के पत्रांक 1082/G/OA859/2022/2025 दिनांक 11/08/2025 के माध्यम से वांछित सूचना निर्धारित प्रारूप पर सदस्य सचिव, जिला पर्यावरण समिति को उपलब्ध कराई गई है, जिसे अग्रिम कार्यवाही हेतु आपको प्रेषित किया जा रहा है ।

भवदीय,



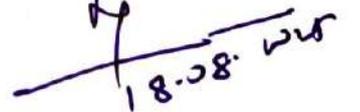
जिलाधिकारी/अध्यक्ष

जिला पर्यावरण समिति, मेरठ

पत्रांक- 741

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

1. प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, सदस्य सचिव जिला पर्यावरण समिति, मेरठ ।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदुषण नियंत्रण बोर्ड, मेरठ ।



जिलाधिकारी/अध्यक्ष

जिला पर्यावरण समिति, मेरठ

# 2037

Phone :- 0121-2577676

Email id :- [romeerut@uppcb.in](mailto:romeerut@uppcb.in)



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

पत्रांक- 1082/4/0A859/2022/2025

दिनांक- 11/8/2025

सेवा में,

प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
मेरठ।

विषय-मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-859/2022(IA Nos 445/2024,769/2023 & 632/2023) with OA No 512/2024 अभीष्ट कुसुम गुप्ता बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक-06/05/2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक-एच31081/सी-1/एनजीटी-318 /2025 दिनांक-04/08/2025 का संदर्भ ग्रहण करने का कष्ट करें। छायाप्रति संलग्न है। तत्कम में अवगत कराना है कि मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-859/2022(IA Nos 445/2024,769/2023 & 632/2023) with OA No 512/2024 अभीष्ट कुसुम गुप्ता बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक-06/05/2025 के अनुपालन में Action Points पर Action Taken/Proposed Actions पर वांछित सूचना निर्धारित प्रारूप (छायाप्रति संलग्न) पर जिला पर्यावरण समिति के माध्यम से बोर्ड मुख्यालय को प्रेषित किये जाने के निर्देश प्राप्त हुये है।

प्रकरण में मुख्य सचिव महोदय, उ0प्र0शासन द्वारा संबंधित जिलाधिकारियों(अध्यक्ष, जिला पर्यावरण समिति) को पर्यावरण, वन एवं जलवायु परिवर्तन विभाग के पत्र दिनांक-24/10/2024 के माध्यम से नियमित रूप से कृत कार्यवाही की सूचना उपलब्ध कराने हेतु निर्देशित किया जा चुका है। अतः आख्या जिला पर्यावरण समिति से अपेक्षित है। यह भी सूचनीय है कि प्रकरण में मा0एनजीटी में फ्रेश एफिडेविट मुख्य सचिव महोदय की ओर से दाखिल किया जाना है।

उक्त के क्रम में संबंधित विभागों से अद्यावधिक सूचना प्राप्त की गयी है जो कि निर्धारित प्रारूप में संकलित कर आपको इस अनुरोध के साथ प्रेषित है कि संलग्न सूचना जिलाधिकारी महोदय/अध्यक्ष,जिला पर्यावरण समिति के माध्यम से उ0प्र0प्रदूषण नियंत्रण बोर्ड, लखनऊ को अग्रसारित कराने का कष्ट करें। वाद में सुनवाई हेतु अग्रिम तिथि 11/09/2025 है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(भुवन प्रकाश यादव)  
क्षेत्रीय अधिकारी

प्रतिलिपि- निम्नलिखित को सूचनार्थ सादर प्रेषित-

1. मुख्य पर्यावरण अधिकारी(वृत्त-1), उ0प्र0प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी(वृत्त-3), उ0प्र0प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या: H 3108 / सी-1 / NGT-318 / 2025,

दिनांक: 04 / 08 / 2025

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
गाजियाबाद, नोएडा, ग्रेटर नोएडा,  
मेरठ, मुजफ्फरनगर एवं सहारनपुर।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No.-859/2022 (I.A. Nos. 445/2024, 769/2023 & 632/2023) With O.A. No.-512/2024 अभिषु कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक: 06.05.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No.-859/2022 (I.A. Nos. 445/2024, 769/2023 & 632/2023) With O.A. No.-512/2024 अभिषु कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक: 06.05.2025 का संदर्भ ग्रहण करें, जोकि निम्नवत् है:-

"1. Learned Counsel appearing for State of Uttar Pradesh (U.P.) submits that Chief Secretary, U.P. is in the process of collecting the information relating to the STPs, household connectivity and other relevant aspects in terms of the earlier order of the Tribunal and has prayed for further two weeks' time to file the affidavit disclosing all the relevant details, a letter to this effect has already been circulated in advance. Prayer is allowed.

2. List on 11.09.2025."

उपरोक्त के संबंध में आपको निर्देशित किया जाता है कि मा० अधिकरण द्वारा पारित उपर्युक्त आदेश के अनुपालन बिन्दुओं के साथ केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी कार्ययोजना "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches" के संबंध में अपने क्षेत्रान्तर्गत आने वाले Action Points पर Action Taken/Proposed Actions की अद्यतन स्थिति से बोर्ड मुख्यालय को 07 दिन के अन्दर प्रेषित करना सुनिश्चित करें। प्रकरण में मुख्य सचिव महोदय, उ०प्र० शासन द्वारा संबंधित जिलाधिकारियों (अध्यक्ष, जिला पर्यावरण समिति) को पर्यावरण, वन एवं जलवायु परिवर्तन विभाग के पत्र दिनांक 24.10.2024 के माध्यम से नियमित रूप से कृत कार्यवाही की सूचना उपलब्ध कराने हेतु निर्देशित किया जा चुका है। अतः आख्या जिला पर्यावरण समिति से अपेक्षित है। यह भी सूचनाय है कि प्रकरण में मा० एन०जी०टी० में फ़ेश एफिडेविट मुख्य सचिव महोदय की ओर से दाखिल किया जाना है।

भवदीय,

(ए०के० आनन्द)

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1

प्रतिलिपि :

मुख्य पर्यावरण अधिकारी (प्रभारी) वृत्त-3, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मुख्यालय, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1

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Meerut District

Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns				
1.	Hindon	Kali-West (~196.04 km)	Discharge from industrial units located in the catchment of river Kali West.	Sewage discharged from Muzaffarnagar city and nearby town/villages	<ul style="list-style-type: none"> <li>High impact due to discharge of River Kali-West carrying industrial and domestic wastewater (water quality deteriorated)</li> <li>Polluted stretch from b/c &amp; a/c of Kali West</li> </ul>	Action on industrial units discharging untreated/partially treated effluent.	UPPCB	Matter is under jurisdiction of RO,UPPCB, Muzaffarnagar
						Domestic sewage diverted to nearby STP.	UPJN	Not related to UPJN(urban), Meerut
						Treatment of domestic sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB	...
						Constructed Wetland in river Kali-West B/c with river Hindon near Baparsi village, Meerut.	Forest Department	Not related to Meerut Forest Department.
2.	Hindon	Sardhana drain at Kalina village (Meerut) (~230.63 km)	<p><b>GPIs-03 Nos.:</b> (Paper-01, &amp;Textile-02)</p> <p><b>Non-GPI-01 No.:</b> Dairy-01</p> <p>04(nos.) industries namely M/s Sardhana Paper, M/s Shri Babubali Trader, M/s Shree Krishna Processing, &amp; M/s Sardhana Dairy, Sardhana Road Meerut.</p>	<ul style="list-style-type: none"> <li>Discharge of sewage from Sardhana town, Kalina Village and nearby village and Industrial effluents.</li> <li>Drain was filled with Municipal Solid Wastes at various locations</li> <li>Large number of dairy farm</li> </ul>	<ul style="list-style-type: none"> <li>High impact due to discharge of industrial effluent and disposal of cattle dung, solid waste and sewage.</li> <li>Polluted stretch from b/c &amp; a/c of Sardhana drain.</li> </ul>	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/partially treated effluent.</li> </ul>	UPPCB	<p><b>UPPCB-</b></p> <p>There are 04 industries in the district Meerut in the catchment of Sardhana drain. These 04 industries include 01 Paper and 02 Textile units and 01 dairy unit. The Paper Mill is ZLD (Zero Liquid Discharge) unit. 01 Dairy Industry is also based on irrigation. One Textile industry i.e. M/s Shree Krishna Processing has been closed by UPPCB and is dismantled.</p>

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Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
				along drain and deposition of huge quantity of animal dung in the drain.				Only 01 textile industry is Operational in Meerut district which has installed de-colouring unit and is recycling treated water to its maximum (Discharge of approx. 20KLD with respect to 70KLD consumption of water). At present no violation has been found in these units.
						<ul style="list-style-type: none"> <li>• Treatment of sewage of nearby villages by using decentralize low cost sewage treatment system.</li> </ul>	ULB	<ul style="list-style-type: none"> <li>• पालिका सीमा के बाहर स्थित सिंचाई विभाग के नाले की सफाई सिंचाई विभाग द्वारा करायी जाती है। उक्त नाले की सफाई हेतु पालिका के पत्रांक 148 दिनांक 19.05.2025 द्वारा अधिशासी अभियंता, गंगनहर प्रथम खण्ड सिंचाई विभाग मेरठ, को मेरठ रोड़ ग्राम नानू तक उक्त नाले की सफाई कराये जाने हेतु पत्र प्रेषित किया गया है। इसके अतिरिक्त पालिका नगरीय क्षेत्रान्तर्गत नाले की सफाई का कार्य नियमित रूप से कराया जाता है। उक्त नाले</li> </ul>
						<ul style="list-style-type: none"> <li>• Solid waste should be removed from the drain.</li> </ul>	ULB	



Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>की सफाई पालिका के संसाधनों द्वारा करायी गयी है।</p> <ul style="list-style-type: none"> <li>• कूड़ा अपशिष्ट को नाले में बहने से रोकने हेतु नगर में चार स्थानों पर जाल लगाये गये हैं। नगर पालिका परिषद् सरधना द्वारा पालिका सीमान्तर्गत आने वाले क्षेत्र में नाले की सफाई करायी जाती है। साथ ही नाले में से गोबर को पृथक करने हेतु डी वाटरिंग परियोजना का टेन्डर कार्य सम्पन्न हो गया है।</li> </ul>
					<ul style="list-style-type: none"> <li>• Cow dung and animal wastes should be removed from drain and follow up of guideline by dairy farms for disposal of animal dung.</li> </ul>	ULB and Animal Husbandry	<p><b>Nagar Palika Parishad, Sardhana-</b></p> <p>1- इस निकाय में संचालित डेयरियों से निकलने वाले गोबर के निस्तारण हेतु झिटकरी रोड़ व नवाबगढी रोड़ पर सेटलिक टैंक बनाये गये हैं जिससे गोबर को एकत्रित कर लिया जाता है। साथ ही अन्य नालों पर नाला गैंग के माध्यम से प्रतिदिन नाले से ठोस अपशिष्ट को निकाला जाता है।</p> <p>2- डेयरियों से निकलने वाले गोबर के कलेक्शन हेतु यूजरचार्ज</p>	

Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>डेयरी संचालकों से वार्ता उपरान्त पालिका के संसाधनों से गोबर का कलेक्शन कराया जा रहा है। डेयरी संचालकों पर गोबर निस्तारण हेतु यूजरचार्ज निर्धारित कर वसूलने की कार्यवाही की प्रचलित की गयी है। तथा डेयरी संचालकों को यह निर्देश दिया गया कि वह पशु गोबर के निपटान हेतु प्रतिदिन डेयरी से निकलने वाले पशु गोबर से खाद तैयार करने व उपले बनाकर ईंधन के रूप में इस्तेमाल करने हेतु उन्हें जागरूक भी किया गया एवं पालिका द्वारा एकत्रित किये गये गोबर को उपजिलाधिकारी महोदय द्वारा बतायी गयी भूमि स्थल पर एकत्रित करते हुए गोबर से जैविक खाद बनाने की कार्यवाही की जा रही है।</p> <p><b>Animal Husbandry-</b> Made an Inspection 12 dairies and instruct them not to flow dung or animals</p>

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Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								wastage to sewages. Issued Notice through letter. Run awareness campaign for dairy Owners of that area. By the efforts Animal Husbandry department. Now less Amount of dung and animals wastages seen to sewage.
						<ul style="list-style-type: none"> <li>• STP of adequate capacity in Sardhana town.</li> </ul>	UPJN	<p><b><u>UPJN(Urban)-</u></b></p> <p>The proposal to construct a Sewage Treatment Plant (STP) near Sardhana town was withdrawn due to elevated Chemical Oxygen Demand (COD) values in local drains. This was primarily attributed to the high concentration of cow dung and waste from numerous dairy industries in the vicinity, making cow dung the predominant pollutant in these drains. This observation was further validated in the "Pollution Sources Mapping of River</p>
						<ul style="list-style-type: none"> <li>• Tapping of drains &amp; inventory of industrial units in the catchment of drain.</li> </ul>	UPJN	



Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								Hindon and Its Tributaries and Restoration Plan for Polluted Cities" meeting minutes dated 16th April 2024. In light of these findings, it is recommended to consider a common STP for treating both rural and urban local body (ULB) sewage. The suggested location for this facility is near the confluence of the Sardhana drain and Hindon River, which would enable more comprehensive and effective treatment of effluents entering the river system
						<ul style="list-style-type: none"> <li>Constructed Wetland in Sardhana drain B/c with river Hindon.</li> </ul>	Forest Department	<b>DFO, Meerut-</b> Constructed wetland के संबंध में शासन द्वारा वन विभाग को दिए गये निर्देशों के क्रम में दिनांक 09.11.2024 को केन्द्रीय प्रदूषण



Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>बोर्ड नई दिल्ली/ प्रोफेसर सी.आर. बाबू, क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण बोर्ड, मेरठ, सिंचाई विभाग मेरठ की संयुक्त टीम द्वारा सरधना नाले का निरीक्षण किया गया। निरीक्षण उपरांत प्रोफेसर सी.आर. बाबू द्वारा विस्तृत रिपोर्ट उपलब्ध करायी गयी जिसे प्रभागीय निदेशक कार्यालय द्वारा सिंचाई विभाग को उपलब्ध कराया गया तथा जिलाधिकारी महोदय मेरठ द्वारा दिनांक 03.04.2025 को बैठक में अधिशासी अभियंता (गंग नहर खंड) सिंचाई विभाग को पत्र संख्या 4478/ 5-3 दिनांक 04.04.2025 के माध्यम से संबंधित स्थान पर Constructed wetland निर्माण हेतु यूपीपीसीएल के सहयोग से परियोजना का प्रस्ताव तैयार करने हेतु निर्देशित किया गया। इसके अतिरिक्त दिनांक 16.04.2025 को प्रभागीय निदेशक सामाजिक वानिकी प्रभाग मेरठ के निर्देशन में तथा प्रोफेसर सी.आर. बाबू के नेतृत्व में स्थानीय नगर निकाय के</p>

Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>अधिकारियों, सिंचाई विभाग, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड मेरठ, यूपीपीसीएल की संयुक्त टीम ने सम्पूर्ण क्षेत्र का दौरा किया गया इसके उपरांत मुख्य विकास अधिकारी, मेरठ द्वारा बैठक में सिंचाई विभाग को Constructed wetland के निर्माण की प्रक्रिया को गति प्रदान करने हेतु निर्देशित किया। सिंचाई विभाग गंग नहर खंड मेरठ द्वारा पत्र संख्या 2172 दिनांक 25.04.2025 के माध्यम से संबंधित परियोजना प्रस्तुत की गयी जिसको जिलाधिकारी महोदय द्वारा पत्र संख्या 5237 दिनांक 19.05.2025 के माध्यम से अग्रिम कार्यवाही हेतु राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश को प्रेषित किया गया।</p> <p><b>सिंचाई विभाग (Irrigation Department)-</b></p> <p>जिलाधिकारी महोदय एवं मुख्य विकास अधिकारी महोदय,</p>

Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>मेरठ द्वारा दिए गए निर्देशों के अनुपालन में सिंचाई विभाग द्वारा सरधना ड्रेन में Constructed wetland के निर्माण हेतु जनपद मेरठ में सरधना नाले में 05 स्थानों पर वेटलैण्ड सिस्टम निर्माण की परियोजना धनराशि ₹0 821.18 लाख मात्र का गठन किया गया है। परियोजना में सरधना नाले के 05 स्थानों पर वेटलैण्ड सिस्टम निर्माण के अंतर्गत 05 नग कस्ट्रक्टेड वेटलैण्ड, 20 गैबियान, 06 स्टोन मैसनरी वाल एवं 02 स्थानों पर सैटलिंग टैंक आदि कार्यों का समावेश किया गया है। उक्त प्रस्ताव प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मेरठ को दिनांक- 25/04/2025 को प्रस्तुत कर दिया गया है।</p>



Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns				
3.	Hindon	Kinauni drain (~234.51 km)	GPI-02 No. (Conforming area) M/s Bajaj Hindustan Ltd, (Sugar Unit) Village Kinauni, Meerut M/s Bajaj Hindustan Ltd, (Distillery Unit) Village Kinauni, Meerut	No significant flow, bed of drain was wet indicating industrial discharge	-	Inventory of drains carrying domestic wastewater from Kinauni village and treatment of sewage by using decentralized low cost sewage treatment system.	UPJN	Not related to UPJN (urban), Meerut  <b>DPRO, Meerut-</b>  There are 18 villages situated nearby River Hindon out of which discharge of 03 villages flows to River Hindon silt catcher has been erected in 02 villages for control of pollution and is under construction for the remaining 01 villages. Filter chamber in above 03 villages is under construction.
4.	Hindon	Upper Ganga canal (~249.33 km)	No industrial unit identified	Upper Ganga canal is a fresh water source from river Ganga.	<ul style="list-style-type: none"> <li>• Small drains from Pura village discharging into river.</li> <li>• Improvement observed in river water quality due to release of fresh water from Upper Ganga Canal.</li> </ul>	<ul style="list-style-type: none"> <li>• Inventory of drains discharging from Pura village and Amirpur Baleni and treatment of sewage by using decentralize low cost sewage treatment system.</li> </ul>	UPJN	Not related to UPJN(urban), Meerut  <b>DPRO, Meerut-</b>  There are 18 villages situated nearby River Hindon out of which discharge of 03 villages flows to River Hindon silt catcher has been erected in 02 villages for control of pollution and is under construction for the remaining 01 villages. Filter chamber in above 03 villages is under construction.
						<ul style="list-style-type: none"> <li>• Constructed Wetland in river Hindon before intrusion of freshwater</li> </ul>		

Sl. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Domestic sewage from towns				
						from the Upper Ganga Canal.		में एक टीम बनाकर दिनांक- 05/11/2024 को क्षेत्र भ्रमण किया गया, जिसमें यूपीपीसीबी मेरठ, सिंचाई विभाग, बड़ौत एवं वन विभाग, मेरठ की संयुक्त टीम ने जांच की तथा पाया गया कि संभावित क्षेत्र में नदी के प्राकृतिक प्रवाह क्षेत्र होने के कारण इस स्थान पर Constructed wetland का निर्माण किया जाना संभव नहीं है।

  
 क्षेत्रीय अधिकारी  
 उ०प्र० प्रदूषण नियंत्रण बोर्ड  
 मेरठ

2050  
कार्यालय प्रभागीय वनधिकारी, बागपत वन प्रभाग बागपत

पत्रांक— 257 / 29—1 दिनांक , बागपत 18/08/2025

सेवा मे,

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
2. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ।

विषय:— मा० राष्ट्रीय हरित अधिकरण, में योजित ओ०ए० संख्या—859/2022 (I.A. Nos. 445/2024, 769/2023 & 632/2023 with O.A. No.-512/2024 अभिष्ट कुसुम बनाम स्टेट आफ यू०पी० एवं 06.05.2025 में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन की अद्यतन स्थिति के सम्बन्ध में।

महोदय/महोदया

उपरोक्त विषयक के सम्बन्ध में जनपद बागपत से मा० राष्ट्रीय हरित अधिकरण के निर्देशों के अनुपालन स्वरूप क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड मेरठ एवं जिला पंचायत राज अधिकारी बागपत द्वारा प्राप्त संकलित केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन की अद्यतन रिपोर्ट आपकी सेवा में अग्रिम कार्यवाही हेतु सादर प्रेषित की जा रही है।

संलग्नक:—उपरोक्तानुसार

भवदीय

(राजेश कुमार)

प्रभागीय वनधिकारी/सदस्य संयोजक  
जिला पर्यावरण समिति  
बागपत

पत्रांक :- 257 / 29—1 दिनांकित ।

- प्रतिलिपि 1. जिलाधिकारी, बागपत को सादर सूचनार्थ प्रेषित ।  
प्रतिलिपि 2. मुख्य विकास अधिकारी, बागपत को सादर सूचनार्थ प्रेषित ।

(राजेश कुमार)

प्रभागीय वनधिकारी/सदस्य संयोजक  
जिला पर्यावरण समिति  
बागपत

Sl. No.	River	Tributary /Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns				
1.	Krishni	Ramala drain (Baghpat) (~118.57 Km)	GPI-01 No. M/s Ramala Sahkari Chini Mill (Conforming area)	Sewage discharging from Ramala village and Budhpur village and agricultural runoff and there is possibility of discharge from sugar Mill	<ul style="list-style-type: none"> <li>Untreated sewage discharge and agricultural runoff (water quality deteriorated).</li> <li>Polluted stretch from b/c &amp; a/c of Ramala drain.</li> </ul>	Treatment of domestic sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB	<p><b>DPRO, BAGHPAT-</b></p> <p>In District Baghpat, 23 villages fall within the catchment area of the Hindon river. By the end of the financial year 2024-25, solid and liquid waste management works had been completed in 12 of these villages. The remaining 11 villages had received administrative approval; however, The funds have not yet been allotted to the District since November 2024, and consequently no allocation has been made to the concerned Gram Panchayats. The execution of these pending works will resume immediately upon receipt of funds, with completion targeted by the end of the current financial year.</p>
2.	Hindon	River Krishna (Baghpat) (~223.13 km)	Discharge from industrial units located in the catchment of river Krishna.	Sewage discharging from nearby village	<ul style="list-style-type: none"> <li>River is polluted.</li> <li>Discharge of Untreated sewage.</li> <li>Polluted stretch from b/c &amp; a/c of river Krishna.</li> </ul>	Treatment of sewage of nearby villages by using decentralize low cost sewage treatment system.	ULB	<p>In the catchment of the Krishna river, 12 villages have been identified. By the close of the financial year 2024-25, works had been completed in 9 villages, while the remaining 3 villages had been approved for execution. however, The funds have not yet been allotted to the District since November 2024, and consequently no allocation has been made to the concerned Gram Panchayats. The execution of these pending works will resume immediately upon receipt of funds, with completion targeted by the end of the current financial year.</p>

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Sl. No.	River	Tributary /Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns				
								<p>12 villages, 12 drains flow directly towards the Krishni river. The construction of filter chambers at the terminal points of these drains, followed by phytoremediation treatment after the filter chambers, has been proposed and will be executed once funds are released, with completion planned before the end of the financial year.</p> <p>Solid and liquid waste management activities undertaken in the villages of District Baghpat under SBM (G) Phase II have included the establishment of Integrated Resource Recovery Centers, construction of Nadep compost pits and community compost pits, installation of vermicompost pits, setting up of plastic banks, deployment of E-rickshaws for waste collection, and provision of community dustbins. In the area of liquid waste management, community soak pits, silt catchers on drains, filter chambers on ponds, platforms and soak pits for hand pumps, and community leach pits have been implemented.</p> <p>Phytoremediation, as proposed for both Hindon and Krishni river catchments, is a nature-based wastewater treatment method that uses specially selected plant species to absorb, filter, and biologically break down pollutants in wastewater. This process significantly improves the quality of water before its discharge into natural water bodies, contributing to environmental protection and ecological restoration.</p>

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अरिण अत्री  
जिला नगरपाल राज अधिकारी  
बागपत

2053  
कार्यालय जिलाधिकारी, मुजफ्फरनगर।

पत्रांक : 534 *ओ २-८५९ ओमिष्ठ कुसुम गुप्ता/२०२५* दिनांक : 22-8-2025

सेवा में,  
सचिव  
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग-7  
उ०प्र० शासन, लखनऊ।

विषय:-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 859/2022 अभिष्ठ कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मुख्य सचिव महोदय, उ०प्र० शासन, लखनऊ के पत्रांक- एनजीटी-595/81-7-2024 दिनांक 24.10.2024 का संदर्भ ग्रहण करने का कष्ट करें। पत्र के माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के सम्बन्ध में तैयार किये गये रेस्टोरेशन प्लान में जनपद मुजफ्फरनगर से सम्बन्धित कार्य योजना के विशिष्ट बिन्दुओं पर सम्बन्धित विभागों के माध्यम से प्रभावी कार्यवाही की आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है। तत्क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी एवं उसकी सहायक नदियों एवं नालों हेतु 17 हॉट स्पॉट के सम्बन्ध में तैयार किये गये एक्शन प्लान की अद्यतन प्रगति आख्या पत्र के साथ संलग्न कर सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

प्रभारी जिलाधिकारी  
मुजफ्फरनगर।

प्रतिलिपि- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

प्रभारी जिलाधिकारी  
मुजफ्फरनगर।

# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

## Muzaffarnagar District

S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2054	1. Hindon	Titawi village drain (Untapped)  151.5 Kms	Indian Potash Limited, Titawi (Sugar Industry)	Domestic sewage from Titawi village	Impact observed- Insufficient dissolved oxygen in river	<ul style="list-style-type: none"> <li>Installed ETP shall be upgraded at Indian Potash Limited, Titawi to improve quality of treated effluent.</li> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. on Titawi village drain.</li> </ul>	ULB/UPPCB/Irrigation Department	<ul style="list-style-type: none"> <li>Industry upgraded its installed effluent treatment facility defusers in Aeration tank, Oil Skimmer, Sulphur removal unit etc.</li> <li>Industry also installed Sewage Treatment Plant of 50 KLD capacity for the treatment of generated sewage within the premises of the unit.</li> </ul>	Regular Monitoring
	2. Hindon	Dhobi Ghat drain-Budhana town (Untapped)  188.1 Kms	No industrial unit identified	Domestic sewage from Parsi Basti, Budhana	Industrial impact observed- Discharge of wastewater containing high BOD and COD in river through Dhobi Ghat drain	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> <li>Action on industries discharging untreated/ partially treated effluent into Dhobi Ghat drain.</li> <li>To expedite construction of 10 MLD Budhana STP &amp; tap Dhobi Ghat drain to the STP.</li> </ul>	ULB/UPPCB/Irrigation Department/UP Jal Nigam (Rural/Urban)	<ul style="list-style-type: none"> <li>Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>No industry either established or operation in the catchment of the</li> </ul>	The drain is now tapped to STP of 10 MLD.

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2055								drain. • 10 MLD SBR Technology STP now operational and having a valid consent to operate from UPPCB. • Presently STP operational at approx. cap. 7.5 – 8.0 MLD. • Weekly inspection of STP w.r.t. to collection of Treated Water Quality is being done by R.O., UPPCB, Muzaffarnagar.	
	3.	Hindon	Sabzi Mandi drain-Budhana town (Untapped)  188.2 Kms	No industrial unit identified	Domestic sewage from Sabji Mandi, Luhsana village, Mandwada village, Budhana	Industrial impact observed- Discharge of wastewater containing high COD in river through Sabzi Mandi drain	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Action on industries discharging untreated/ partially treated effluent into Sabzi Mandi drain.</li> <li>• To expedite construction of 10 MLD Budhana STP &amp; tap Sabzi Mandi drain to the STP.</li> </ul>	ULB/ UPPCB/ Irrigation Department/ UP Jal Nigam (Rural/ Urban)	<ul style="list-style-type: none"> <li>• Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>• No industry either established or operation in the catchment of the drain.</li> <li>• 10 MLD SBR</li> </ul>

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2056								Technology STP now operational and having a valid consent to operate from UPPCB. <ul style="list-style-type: none"> <li>• Presently STP operational at approx. cap. 7.5 – 8.0 MLD.</li> <li>• Weekly inspection of STP w.r.t. to collection of Treated Water Quality is being done by R.O., UPPCB, Muzaffarnagar.</li> </ul>	
	4.	Hindon	Shamshan Ghat drain-Budhana town (Untapped)  188.4 Kms	No industrial unit identified	Domestic sewage from Sabji Mandi, Luhsana village, Mandwada village, Budhana	River impacted (Insufficient dissolved oxygen in river) Insufficient dissolved oxygen in river	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• To expedite construction of 10 MLD Budhana STP &amp; tap Shamshan Ghat drain to the STP.</li> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.in river Hindon a/c of ShamshanGhat drain.</li> <li>• Constructed Wetland in river Kali-West A/c with three</li> </ul>	ULB/ UPPCB/ Irrigation Department/ UP Jal Nigam (Rural/ Urban)	<ul style="list-style-type: none"> <li>• Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>• No industry either established or operation in the catchment of the drain.</li> <li>• 10 MLD SBR Technology STP now operational and having a</li> </ul>

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## UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River	Tributary/Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2057						drains of Budhana namely Dhobi Ghat drain, Sabzi Mandi drain and Shamshan Ghat drain.		valid consent to operate from UPPCB. • Presently STP operational at approx. cap. 7.5 – 8.0 MLD. • Weekly inspection of STP w.r.t. to collection of Treated Water Quality is being done by R.O., UPPCB, Muzaffarnagar.	

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
1.	Kali-West	Maleera village drain (Untapped)  40.8 Kms	No industrial unit identified	Sewage from Maleera village	River impacted (deterioration in dissolved oxygen)	Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Maleera village drain.	ULB/ Irrigation Department	According to survey conducted by UPPCB, no industrial activity found in the catchment area of Maleera Village Drain. Presently, sewage generated from village Maleera is discharging into the Gram Panchayat Pond and no sewage discharged into River Kali West.	--
2.	Kali-West	Badhai Khurd drain (Untapped)  48.7 Kms	Triveni Engg. & Industries Ltd, Deoband (Sugar Industry) (Conforming)	Sewage from Deoband, Bahadurpur, Rankhandi, Thamana, Aakhloor, Badhai Kalan, Hoshiyarpur, Badhai Khurd, Said Nagla, Kacholli towns	River impacted (Low level of dissolved oxygen in river at Khanjahanpur village due to	Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of	ULB/ Irrigation Department	The matter (Discharge into Badhai Khurd Drain) is under the jurisdiction of RO UPPCB Saharanpur.	--

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
					low flow and shallow depth)	Badhai Khurd drain.			
3.	Kali-West	Niyazupura drain (Untapped)  56.5 Kms	No industrial unit identified	Sewage from Niyazupura town	River impacted (Low level of dissolved oxygen in river due to low flow and shallow depth)	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Niyazupura drain.</li> </ul>	ULB/ Irrigation Department/ UP Jal Nigam (Rural)	<ol style="list-style-type: none"> <li>1. Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>2. 32.5 MLD SBR STP is now operational on 18 MLD capacity. All drains shall be tapped once in full operation by Jal Nigam</li> </ol>	Quarterly basis (removal for solid waste)
4.	Kali-West	Laddawala drain (Tapped)	No industrial	Sewage from	Industrial	• Complete tapping	ULB/	1. Presently Drain	STP based on

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2060		with overflow) 56.6 Kms	unit identified	Laddawala, Ramleela Tila, Abkari Mohalla, Hanumanpuri	impact observed (Discharge of wastewater containing high COD and solid waste in river through Laddawala drain)	of Laddawala drain to 32.5 MLD STP. <ul style="list-style-type: none"> <li>Removal of solid waste.</li> <li>Action on industries discharging untreated/partially treated effluent into Laddawala drain.</li> </ul>	UPPCB/ Irrigation Department/ UP Jal Nigam (Rural)	is partially tapped with 32.5 MLD WSP STP based on Oxidation Pond. 2. Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow. 3. No industry either established or operation in the catchment of the drain.	SBR Technology and now operational on 18 MLD Capacity. All drains shall be tapped once in full operation by Jal Nigam  Quarterly basis (removal for solid waste)  Regularly
	5.	Kali-West	Shamli Road drain(Untapped) 57.6 Kms	No industrial unit identified	Sewage from Shamli Road area	Industrial wastewater discharge (River stretch polluted-DO)	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> <li>Action on industries discharging</li> </ul>	ULB/UPPCB/ Irrigation Department/ UP Jal Nigam (Rural)	Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2061					is NIL)	untreated/partially treated effluent into Shamli Road drain.		removal of solid waste and maintaining uninterrupted flow. No industry either established or operation in the catchment of the drain.	Regularly
	6.	Kali-West	Khadarwala drain(Tapped with overflow)  57.8 Kms	No industrial unit identified	Sewage from Krishnapuri and Khalapar towns	Discharge of wastewater containing high COD and solid waste in river through Khadarwala drain	<ul style="list-style-type: none"> <li>• Complete tapping of Khadarwala drain.</li> <li>• Removal of solid waste.</li> </ul>	ULB/ UP Jal Nigam (Rural/Urban)	<ol style="list-style-type: none"> <li>1. Drain is partially tapped with 32.5 MLD WSP STP based on Oxidation Pond.</li> <li>2. Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining</li> </ol>

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
								uninterrupted flow.	
7.	Kali-West	Krishnapuri drain(Tapped with overflow)  57.9 Kms	No industrial unit identified	Sewage from Krishnapuri and Khalapar towns		<ul style="list-style-type: none"> <li>Complete tapping of Krishnapuri drain.</li> <li>Removal of solid waste.</li> </ul>	ULB/ UP Jal Nigam (Rural/Urban)	<ol style="list-style-type: none"> <li>Drain is partially tapped with 32.5 MLD WSP STP based on Oxidation Pond.</li> <li>Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> </ol>	STP based on SBR Technology and now operational on 18 MLD Capacity. All drains shall be tapped once in full operation by Jal Nigam  Quarterly basis (removal for solid waste)
8.	Kali-West	Suzroo village drain (Suzroo village drain + Nai-Basti Khalapar drain + treated sewage of 32.5 MLD STP) (Untapped)	No industrial unit identified	Untreated sewage from Suzroo village drain, Nai-Basti Khalapar drain and treated sewage of 32.5 MLD Waste	Polluted river stretch (DO is NIL)	<ul style="list-style-type: none"> <li>Tapping of sewage from Suzroo village &amp; Nai-Basti Khalapar to 32.5 MLD STP.</li> <li>Removal of solid</li> </ul>	ULB/ UP Jal Nigam (Rural/Urban)	<ol style="list-style-type: none"> <li>Presently Nai Basti Khalapar Drain is tapped with 32.5 MLD SBR STP which is</li> </ol>	Presently Complying w.r.t. water discharge norms

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2064								norms and also complying with Fecal (MPN/100 ml) standards as chlorination unit installed at present.	norms
	Suzroo village drain (Suzroo village drain + Nai-Basti Khalapar drain + treated sewage of 32.5 MLD STP) (Untapped)	Suzroo village drain(2 <sup>nd</sup> order & untapped)	No industrial unit identified	Suzroo village	Untreated sewage discharged into river via Suzroo village drain	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> <li>Adoption of decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Suzroo village drain.</li> </ul>	ULB/ UP Jal Nigam (Rural/Urban)	<ol style="list-style-type: none"> <li>Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>Suzroo Village drain is now fully tapped with 32.5 MLD STP based on</li> </ol>	Presently Complying w.r.t. water discharge

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2065								SBR Technology which is operational on 18 MLD capacity. Weekly monitoring of above said STP is being done by RO, UPPCB, Muzaffarnagar	norms
		Nai Basti Khalapar drain (2 <sup>nd</sup> order & untapped)	No industrial unit identified	Sewage from Nai-Basti Khalapar area	Untreated sewage discharged into river via Nai-Basti Khalapar drain	<ul style="list-style-type: none"> <li>• Removal of solid waste.</li> <li>• Adoption of decentralized low cost treatment system like stabilization pond, constructed wetlands, oxidation ditches, etc. to treat wastewater of Nai Basti Khalapar</li> </ul>	ULB/ UP Jal Nigam (Rural/Urban)	<ol style="list-style-type: none"> <li>1. Cleaning of drain flowing through ULB jurisdiction is being done on quarterly basis for removal of solid waste and maintaining uninterrupted flow.</li> <li>2. Nai Basti</li> </ol>	Quarterly basis (removal for solid waste)

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## UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2066						drain.		Khalapar drain is now fully tapped with 32.5 MLD STP based on SBR Technology which is operational on 18 MLD capacity. Weekly monitoring of above said STP is being done by RO, UPPCB, Muzaffarnagar	Presently Complying w.r.t. water discharge norms
	10.	Kali-West	Dhandera drain (Untapped)  74.8 Kms	50 units in catchment of Dhandera drain (32), Jatt Mujhera drain (09), Kukra drain (03) & Begrajpur	Sewage from towns/colonies located at Bhopa Road, Jansath Road, and Sahawali & Sandhawali villages (via Kukra drain).	Industrial impact observed (DO is NIL & significant increase in BOD and COD in river	<ul style="list-style-type: none"> <li>• Action on industries discharging untreated/partially treated effluent into Dhandera drain.</li> <li>• Upgradation of</li> </ul>	ULB/UPPCB/ UP Jal Nigam (Rural/Urban)/ UPSIDA	Closure order has been issued against 01 slaughter house under Water Act which is effective till now. Further, 02 illegal Dyeing

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## UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2067			Industrial drain (06)		due to discharge of high BOD, COD, TSS & TDS bearing wastewater into river via Dhandera drain)	ETPs installed in industries located in catchment of the drain. • Series of CWs in Dhandera drain B/c with river Kali-West.		units sealed by UPPCB. Show cause under Water Act is effective against 03 water polluting industries namely M/s Triveni Engg. & Industries Ltd. Khatauli, M/s Indian Potash Ltd. Sugar Unit Rohana Kalan and M/s Himalaya Green Recycling, Jansath Road, Muzaffarnagar.	

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
11.	Dhandera drain (Untapped)	Jatt Mujhera drain (2 <sup>nd</sup> order & untapped)	05 non-conforming GPIs (Pulp & Paper and Distillery)	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS & TDS bearing wastewater into river via Jatt Mujhera drain)	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/partially treated effluent into Jatt Mujhera drain.</li> </ul>	UPPCB	Regular inspection of industries is being conducted by UPPCB. Presently no industry found non-complying w.r.t. discharge norms, discharging treated effluent into Jatt Mujhera Drain.	Regular Monitoring
	Dhandera drain (Untapped) <i>At Jansath Road (a/c with Jatt Mujhera drain)</i>	-	32 non-conforming units (GPIs-29 & non-GPIs-3) comprising of Pulp & Paper, Slaughter House, Tannery, Pharmaceuticals & Food Processing industries	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS, TDS and metals bearing wastewater into river via Dhandera drain)	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Dhandera drain.</li> </ul>	UPPCB	Closure order has been issued against 01 slaughter house under Water Act which is effective till now. Further, 02 illegal Dyeing units sealed by UPPCB. Show cause under Water Act is in effective against 03 water polluting	Regular Monitoring

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries  
 Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2069								industries namely M/s Triveni Engg. & Industries Ltd. Khatauli, M/s Indian Potash Ltd. Sugar Unit Rohana Kalan and M/s Himalaya Green Recycling, Jansath Road, Muzaffarnagar.	
	Dhandera drain (Untapped)	Kukra drain (2 <sup>nd</sup> order & untapped)	02 non-conforming GPIs (Pulp & Paper)	Sewage from Sahawali & Sandhawali towns	Impact observed (discharge of untreated sewage into river via Kukra drain	<ul style="list-style-type: none"> <li>To expedite construction of proposed 22 MLD STP to treat the sewage of Kukra drain &amp; tap the drain to the STP.</li> </ul>	UP Jal Nigam (Rural/ Urban)	22 MLD STP based on SBR Technology is now functional and having valid CTO from UPPCB	UPPCB is conducting weekly basis inspection of STP. Presently STP found complying w.r.t. discharge norms.
	Dhandera drain (Untapped) (A/c Kukra drain at	-	50 units in catchment of Dhandera drain (32), Jatt Mujhera drain (09), Kukra	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of high BOD, COD, TSS &	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Dhandera</li> </ul>	UPPCB	Earlier unit M/s DDLS Papers Pvt. Ltd. Meerut Road, Muzaffarnagar found non-complying..	Regular Monitoring

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
2070	Meerut-Haridwar Bypass Road		drain (03) & Begrajpur Industrial drain (06)		TDS bearing wastewater into river via Dhandera drain)	drain.		UPPCB issued Show Cause notice dt. 06.08.2024 which is revoked on 28.04.2025 with imposition of EC Rs. 1,50,000/- which has been recovered by UPPCB.	
	12. Dhandera drain (Untapped)	Begrajpur Industrial Area drain (2 <sup>nd</sup> order & untapped)	06 conforming non-GPIs (Pharmaceuticals & Dyeing)	No discharge of domestic sewage/STP/CETP	Industrial impact observed (discharge of highly acidic and high color, BOD, COD, TDS and metals bearing wastewater into river via Begrajpur Industrial Area drain)	<ul style="list-style-type: none"> <li>Action on industries discharging untreated/ partially treated effluent into Begrajpur Industrial Area drain.</li> </ul>	UPPCB	At the time of regular inspection in Begrajpur industrial, there were 02 illegal Dyeing units found operational without obtaining CTO. All 02 units sealed by UPPCB. Letter has been issued to UP Power Corporation for disconnection of Electricity of	Regular Monitoring

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River/Drain	Tributary/Drains/ Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
								above said industries.	
13.	Kali-West	Mansoorpur drain (Untapped)  75.5 Kms	02 non-conforming GPIs (Sugar-01 & Distillery-01)	Sewage from Mansoorpur Sugar Mill Road area	Industrial impact observed on river (DO-NIL & high BOD/COD)	<ul style="list-style-type: none"> <li>Removal of solid waste.</li> <li>Action on industries discharging untreated/ partially treated effluent into Mansoorpur drain.</li> </ul>	UPPCB/ ULB	Solid waste removal work has been conducted by Local Body and through industry situated in Catchment area of drain.	Regular Monitoring
14.	Kali-West	Pur Baliyan drain(Untapped)  76.4 Kms	No industrial unit identified	Sewage from Pur Baliyan village	River impacted (DO is NIL & high BOD and COD)	<ul style="list-style-type: none"> <li>Removal of solid waste, animal waste &amp; cow dung at origin of the drain.</li> <li>Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc. in river Hindon in Pur Baliyan drain.</li> </ul>	ULB/ Irrigation Department/ Rural Development Department	Work of removal of solid waste, cow dung at its origin has been conducted by concerned Gram Panchayat on regular basis.	Regular basis

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कार्यालय

जिलाधिकारी,

शामली।

पत्रांक : 540/ओ०२ 859/ओ०३ कुसुमगुप्ता/२०२२ दिनांक : 23-8-2024

सेवा में,

सदस्य सचिव

उ०प्र० प्रदूषण नियंत्रण बोर्ड

लखनऊ।

**विषय:**—मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मुख्य सचिव महोदय, उ०प्र० शासन, लखनऊ के पत्रांक—एनजीटी-596/81-7-2024 दिनांक 24.10.2024 का संदर्भ ग्रहण करने का कष्ट करें। पत्र के माध्यम से केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन के सम्बन्ध में तैयार किये गये रेस्टोरेशन प्लान में जनपद शामली से सम्बन्धित कार्य योजना के विशिष्ट बिन्दुओं पर सम्बन्धित विभागों के माध्यम से प्रभावी कार्यवाही की आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है। तत्क्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी एवं उसकी सहायक नदियों एवं नालों हेतु 17 हॉट स्पॉट के सम्बन्ध में तैयार किये गये एक्शन प्लान की अद्यतन प्रगति आख्या पत्र के साथ संलग्न कर सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।  
**संलग्नक—उपरोक्तानुसार।**

भवदीय,

(अरविन्द कुमार चौहान)

जिलाधिकारी/अध्यक्ष  
जिला पर्यावरण समिति  
शामली।

**प्रतिलिपि—** सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग-7, उ०प्र० शासन, लखनऊ को सूचनार्थ प्रेषित।

जिलाधिकारी/अध्यक्ष  
जिला पर्यावरण समिति  
शामली।

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

## Shamli District

S. No.	River	Tributary/Drains /Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
1.	Krishni	Sikka drain (~ 75 km*)	Non-conforming GPI-01 (Maruti Papers Pvt. Ltd.)	Domestic sewage from Village Sikka and Jalalpur	<ul style="list-style-type: none"> <li>• Polluted stretch from D/s Thaska drain to D/s Shamli drain due to industrial and untreated sewage discharge. Drain was highly eutrophicated</li> </ul>	<ul style="list-style-type: none"> <li>• Decentralized low-cost treatment system like stabilization pond, Constructed Wetland, oxidation ditches etc.</li> <li>• Action on industries discharging untreated/partially treated effluent into Shamli drain</li> <li>• New STP along with sewage network with future projection shall be installed. Proper tapping and diversion structure for tapping of drain.</li> <li>• Constructed Wetland in Shamli drain B/c with river Krishni or in river Krishni A/c with Shamli drain.</li> </ul>	ULB and Forest Department	<ul style="list-style-type: none"> <li>• Sikka drain is originated from Village Sikka and Jalalpur is being laid down in Krishni River. The monitoring of drain has been conducted by UPPCB on weekly basis.</li> <li>• 01 no. of industry i.e. M/s Maruti Papers Ltd. has been comes under the catchment area of Sikka Drain which is operates on Zero Liquid Discharge system.</li> <li>• Inspection of the industry which comes under the catchment of Sikka drain carried out by UPPCB on regular basis.</li> </ul>	Weekly  Regular Monitoring
2.	Krishni	Shamli drain (~92 km*)	Non-conforming GPI-02 (Distillery & Sugar); Conforming GPI-01 (Pulp & Paper)	Domestic sewage from Shamli town				<ul style="list-style-type: none"> <li>• As per information given by the U.P. Jal Nigam (Grameen), interception, diversion and 40 MLD STP is proposed on Shamli drain.</li> </ul>	13.04.2026 (For the completion work of STP)

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# UTTAR PRADESH POLLUTION CONTROL BOARD, MUZAFFARNAGAR

17 identified Hotspots by CPCB along river Hindon and its tributaries

Actions required to abate pollution in river Hindon and its tributaries

(Related to OA 859/2022)

S. No.	River	Tributary/Drains /Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
								<ul style="list-style-type: none"> <li>• Presently 04 nos. of water polluting industries i.e. M/s Nikita Papers Ltd., M/s Upper Doab Sugar Mill, Shamli Distillery &amp; Chemical Works Shamli and M/s Silver Ecotex Pvt. Ltd. Shamli have been comes under the catchment of Shamli Drain.</li> <li>• Inspection of the industries which comes under the catchment area of Shamli drain carried out by UPPCB on regular basis.</li> <li>• Presently a Show cause notice under Water Act dated 24.02.2025 is effective against M/s Silver Ecotex Pvt. Ltd. Shamli .</li> </ul>	Regular Monitoring

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पत्रांक 914 / हिण्डन नदी / ओ0ए0-859 / 2022 / 2025

दिनांक 23/8/2025

प्रेषक,

जिलाधिकारी / अध्यक्ष,  
जिला पर्यावरण समिति,  
गाजियाबाद।

सेवा में,

सदस्य सचिव,  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859 / 2022 अभिष्ट कुसुम बनाम स्टेट आफ यू0पी0 एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्रांक एच-31081 / सी-1 / एनजीटी-318 / 2025 दिनांक 04.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859 / 2022 (I.A. No-445/2024, 769/2023 & 632/2023) with O.A. No-512/2024 अभिष्ट कुसुम बनाम स्टेट आफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 06.05.2025 में निम्न आदेश पारित किये गये हैं:-

"1. Learned Counsel appearing for State of Uttar Pradesh (U.P.) submits that Chief Secretary, U.P. is in the process of collecting the information relating to the STPs, household connectivity and other relevant aspects in terms of the earlier order of the Tribunal and has prayed for further two weeks' time to file the affidavit disclosing all the relevant details, a letter to this effect has already been circulated in advance. Prayer is allowed.

2. List on 11.09.2025....."

उपरोक्त के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जनपद गाजियाबाद के अन्तर्गत तैयार किये गये हिण्डन नदी के रेस्टोरेशन प्लान में वर्णित Action Points पर सम्बन्धित विभागों से प्राप्त Action taken/Proposed action की अद्यतन स्थिति का विवरण संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक: यथोपरि।

जिलाधिकारी / अध्यक्ष  
जिला पर्यावरण समिति,  
गाजियाबाद।

**Details of works in the Hon'ble N.G.T. matter OA No. 859/2022 Abhist Kusum Gupta Vs State of U.P. & Ors. and the agency responsible for executing that work;**

S. No.	Location	Nature of work	Responsible Department/ Agency	Timeline	Action taken/ Remarks.
1-	<b>Jawli Drain:-</b> <ul style="list-style-type: none"> <li>• Polluted stretch due to industrial impact.</li> <li>• Low DO observed may be due to stagnant water of the river.</li> </ul>	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain</li> <li>• Up gradation and ensuring compliance of CETP Tronica city.</li> <li>• Constructed Wetlands on Jawali drain B/c with river Hindon.</li> </ul>	UPSIDA/UPP CB/ULB/Forest Department.		<ul style="list-style-type: none"> <li>• As per information provided by UPSIDA, DPR prepared by RCUES for up gradation of capacity of CETP (4.0 MLD &amp; 6.0 MLD) Tronica City, Loni, has been approved by UPSIDA, Head office and it is proposed to upgrade CETP after tendering process. Copy of same is annexed as <b>Annexure-1</b>.</li> <li>• As per information provided by UPPCB total 71 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued closure against 06 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 16 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Copy of same is annexed as <b>Annexure-2</b>.</li> <li>• As per information provided by District Forest Officer, Ghaziabad the work of wetland construction is not expected to be done by the Forest Department. Copy of same is annexed as <b>Annexure-3</b>.</li> </ul>
2-	Raj Nagar extension drain (First Order) Untapped (Approx. 307.09 km)	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Interception &amp; diversion of drain to Noor Nagar Morty 56 MLD STP before confluence of treated sewage.</li> <li>• Ensuring compliance of Noor Nagar Morty 56 MLD STP.</li> </ul>	ULB/UP Jal Nigam		<ul style="list-style-type: none"> <li>• As per information provided by UP Jal Nigam, Raj Nagar extension drain is tapped at 56 MLD STP Morty, Rajnagar extension, Ghaziabad.</li> <li>• As per information provided by UPPCB, 56 MLD STP, Morty is complying with discharge norms. Copy of same is annexed as <b>Annexure-4</b>.</li> </ul>

3-	<p><b>Karheda Drain</b></p> <ul style="list-style-type: none"> <li>• Polluted stretch from U/s Karedha drain to D/s Hindon Vihar drain.</li> <li>• Mixed impact due to discharge of untreated sewage and industrial discharge.</li> </ul>	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain</li> <li>• Inventory of non-GPI water polluting industries in catchment of drain including metal recycling/processing/fabricating/galvanizing/painting/molding.</li> <li>• Constructed Wetland on Karedha drain B/c with river Hindon.</li> </ul>	<p>UPPCB/ Irrigation/ UP Jal Nigam (Rural/ Urban)</p>	<p>The completion of date this scheme is 08.06.2026</p>	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad, (A) Regular microbial culture dosing is being conducted to improve water quality. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project. (D) Floating Constructed Wetland using <i>Canna indica</i> plants. Copy of same is annexed as <b>Annexure-5</b>.</li> <li>• As per information provided U.P. Jal Nigam, 01 STP of capacity 68 MLD is under construction. DPR for Ghaziabad Sewerage Scheme (Karhera Zone), amounting Rs 546.94 Cr. has been Approved under AMRUT 2.0. Copy of same is annexed as <b>Annexure-6</b>.</li> <li>• As per information provided by UPPCB total 19 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued show cause notices against 01 industrial units &amp; closure against 03 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 03 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Copy of same is annexed as <b>Annexure-7</b>.</li> <li>• As information provided by UP Jal Nigam Ghaziabad Sewerage Scheme (Karhera Zone), amounting Rs. 546.94 Cr. has been Approved under AMRUT 2.0. work is under progress of this scheme. Domestic sewage will be covered through sewer network and house connection in Ghaziabad Sewerage Scheme</li> </ul> <p><b>Following works are proposed in this scheme.</b></p> <ul style="list-style-type: none"> <li>• Sewerage Treatment Plant – 01 no. (68 MLD)</li> <li>• IPS - 05 Nos. (101.95 MLD)</li> </ul>
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				<ul style="list-style-type: none"> <li>• MPS – 01 no. (72.17 MLD)</li> <li>• Sewer Network with House connections – 135 km</li> <li>• Rising Main – 8.19 km</li> </ul> <p>Treated Effluent Line – 200.0 m</p> <ul style="list-style-type: none"> <li>• As per information provided by District Forest Officer, Ghaziabad the work of wetland construction is not expected to be done by the Forest Department.</li> </ul>
4-	Hindon Vihar Left (First Order) Untapped (Approx. 310.73 km)	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Remediation using low-cost decentralized wastewater treatment systems such as series of constructed wetlands in both Hindon Vihar drains.</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)/ UPPCB/Fores t Department.	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad (A) Both Hindon Vihar drains are being treated with microbial culture as an interim solution. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> </ul>
5-	Hindon Vihar Right (First Order) Untapped (Approx. 310.73 km)	<ul style="list-style-type: none"> <li>• Inventory of water polluting industries in catchment of both Hindon Vihar drains.</li> <li>• Series of Constructed Wetlands in river Hindon A/c with Hindon Vihar drain.</li> </ul>		<ul style="list-style-type: none"> <li>• No industrial unit are identified.</li> <li>• As information provided by UP Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 CWAP approval awaited. In the same DPR the said drains will be tapped through I&amp;D with Existing 41 mld MPS for 56mld STP at Morti.</li> <li>• As per information provided by District Forest Officer, Ghaziabad the work of wetland construction is not expected to be done by the Forest Department.</li> </ul>
6-	<b>Kaila Bhatta Drain;</b> Carry sewage from Nava Jeevan Leprosy Colony, Madhopura area.	<ul style="list-style-type: none"> <li>• Action on industries in catchment of the drain</li> <li>• Remediation using low-cost decentralized wastewater treatment system on kaila Bhatta drain.</li> </ul>	UPPCB/ UP Jal Nigam (Rural/ Urban)	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad (A) Continuous microbial treatment is reducing contamination levels. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> <li>• As per information provided by UPPCB total 18 no of industries are situated in the catchment of the drain. Regular monitoring of industries is</li> </ul>

				<p>being done by UPPCB. UPPCB imposition of EC of Rs. 4,18,281/- against unit, which has been recovered. Copy of same is annexed as <b>Annexure-8.</b></p> <ul style="list-style-type: none"> <li>As information provided by UP Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 Cr, has been prepared under AMRUT 2.0. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&amp;D with 55 mld proposed STP at Kaila Bhatta Drain</li> </ul>
7-	<p><b>Arthala Drain;</b></p> <ul style="list-style-type: none"> <li>Carry sewage from Arthala village.</li> </ul>	<ul style="list-style-type: none"> <li>Action on industries in catchment of the drain.</li> <li>Remediation using low-cost decentralized wastewater treatment system on Arthala drain.</li> </ul>	UPPCB/ UP Jal Nigam (Rural/ Urban)	<ul style="list-style-type: none"> <li>As per information provided by Municipal Corporation, Ghaziabad (A) Microbial intervention is showing improvement in water parameters. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> <li>As per information provided U.P. Jal Nigam, Ghaziabad Sewerage Scheme (Karhera Zone), amounting Rs. 546.94 Cr. has been Approved under AMRUT 2.0. work is under progress of this scheme. Domestic sewage will be covered through sewer network and house connection in Ghaziabad Sewerage Scheme</li> </ul> <p><b>The following works are proposed in this scheme.</b></p> <ul style="list-style-type: none"> <li>Sewerage Treatment Plant – 01 no. (68 MLD)</li> <li>IPS - 05 Nos. (101.95 MLD)</li> <li>MPS – 01 no. (72.17 MLD)</li> <li>Sewer Network-145 Km</li> <li>House connections – 67669 No</li> <li>Rising Main – 8.19 km</li> <li>Treated Effluent Line – 200.0 m</li> <li>As per information provided by UPPCB total 06 no of industries are situated in the catchment of the drain. Regular monitoring of industries is</li> </ul>

					being done by UPPCB. UPPCB issued show cause notices against 01 industrial unit under the provision of Water (Prevention and Control of Pollution) Act. 1974. Copy of same is annexed as <b>Annexure-9</b> .
8-	Indirapuram Drain (First Order) Untapped (Approx. 316.86 km)	<ul style="list-style-type: none"> <li>• Ensuring compliance and up gradation of all STPs whose wastewater is carried by Indirapuram drain.</li> <li>• Action on industries in catchment of the Sahibabad drain**.</li> <li>• Constructed Wetlands on Indirapuram drain B/c with river Hindon.</li> <li>• CETP of adequate capacity shall be installed.</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)/ UPPCB/ UPSIDA		<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad (A) Microbial dosing continues as per scheduled Intervals for mitigation. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> <li>• As per information provided U.P. Jal Nigam CWAP under Amrut 2.0 programme has been submitted. for upgradation of 56 MLD STP (UASB Type) at Indirapuram.</li> <li>• As per information provided by District Forest Officer, Ghaziabad the work of wetland construction is not expected to be done by the Forest Department.</li> </ul>
9-	Pratap Vihar Drain (First Order) Untapped (Approx. 317.03 km)	<ul style="list-style-type: none"> <li>• Remediation using low-cost decentralized wastewater treatment systems on Pratap Vihar drain.</li> <li>• New STP along with sewage network with future projection shall be installed.</li> <li>• Interception &amp; diversion of Pratap Vihar drain to STP.</li> </ul>	UP Jal Nigam (Rural/ Urban)	Timelin e will be decided after approval of the project.	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad (A) Microbial culture application is actively reducing pollutants. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> <li>• As per information provided U.P. Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&amp;D with 40 mld proposed STP at Pratap Vihar.</li> </ul>
10-	Rahul Vihar Drain (First Order) Untapped (Approx. 317.24 km)	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Action on industries in catchment of the drain.</li> <li>• Remediation using low-cost decentralized wastewater</li> </ul>	ULB/ UPPCB/ UP Jal Nigam (Rural/ Urban)/	Timelin e will be decided after approval	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad A- Ongoing microbial treatment is being carried out for sustained impact. (B) Regularly floating solid waste</li> </ul>

		<p>treatment systems on Rahul Vihar drain.</p> <ul style="list-style-type: none"> <li>• Series of Constructed Wetlands in river Hindon A/c with Rahul Vihar drain.</li> </ul>		of the project.	<p>cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</p> <ul style="list-style-type: none"> <li>• No industrial unit identified.</li> <li>• As per information provided U.P. Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&amp;D with 40 mld proposed STP at Pratap Vihar.</li> <li>• As per information provided by District Forest Officer, Ghaziabad the work of wetland construction is not expected to be done by the Forest Department.</li> </ul>
11-	<p><b>Dasna Drain</b> (First Order)</p> <p>Untreated sewage from households of Bhoorgarhi village and Kalugarhi village.</p>	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain.</li> <li>• Remediation using low-cost decentralized wastewater treatment systems on Dasna drain.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB	Timeline will be decided after approval of the project.	<ul style="list-style-type: none"> <li>• As per information provided by Municipal Corporation, Ghaziabad A- Targeted microbial dosing is being conducted to accelerate the treatment process. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.</li> <li>• As per information provided by EO Dasna regular cleaning work of Dasna drain under jurisdiction of Nagar Panchayat, Dasna is being done on regular basis.</li> <li>• As per information provided by UPPCB total 11 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued closure against 01 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. UPPCB imposed EC of Rs. 1620609 has been imposed by UPPCB, which is recovered. Copy of same is annexed as <b>Annexure-10</b>.</li> <li>• As per information provided U.P. Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting</li> </ul>

					Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&D with 40 mld proposed STP at Dundaheera.
12-	<b>Dasna Drain</b> B.S. Road Drain(Second Order) Untapped	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Inventorization of small-scale industrial units.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB		<ul style="list-style-type: none"> <li>• As per information provided by UPPCB total 32 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued show cause notices against 03 industrial units &amp; closure against 02 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 04 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974. UPPCB imposed EC of Rs. 11,27,500/- has been imposed by UPPCB. Copy of same is annexed as <b>Annexure-11</b>.</li> <li>• As per information provided U.P. Jal Nigam DPR for Interception &amp; Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&amp;D with 40 mld proposed STP at Dundaheera. The I&amp;D at the STP will treat the flow contributing to the Dasna drain from the catchment area of Ghaziabad district. This drain further flows into Noida/Greater Noida, where the treatment will be the responsibility of the Noida/Greater Noida authorities.</li> </ul>
13-	<b>Sahibabad Drain</b> <ul style="list-style-type: none"> <li>• Tapped into 74 MLD STP Indirapuram that is non-complying.</li> </ul>	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Action on industries in catchment of the drain.</li> <li>• New STP along with sewage network with future projection shall be installed.</li> </ul>			As per information provided by UPPCB total 85 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued show cause notices against 01 industrial units & closure against 06 industrial units under the provision of Water

	<ul style="list-style-type: none"> <li>• Visually black coloured sewage at inlet of Indirapuram 74 MLD STP.</li> </ul>	<ul style="list-style-type: none"> <li>• CETP of adequate capacity shall be installed.</li> </ul>			<p>(Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 26 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974 and EC of Rs. 70.25 Lakh has been imposed by UPPCB. Copy of same is annexed as <b>Annexure-12.</b></p>
14	Shahdara drain (First Order of River Yamuna)	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Action on industries in catchment of the drain.</li> <li>• New STP along with sewage network with future projection shall be installed.</li> <li>• CETP of adequate capacity shall be installed.</li> </ul>		Work of this scheme to be likely completed by 08.06.2026.	<ul style="list-style-type: none"> <li>• As per information provided by UPPCB total 81 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued show cause notices against 04 industrial units &amp; closure against 06 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 26 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974 and EC of Rs. 11.40 Lakh has been imposed by UPPCB.</li> <li>• As per information provided by UP Jal Nigam Works of 68 mld stp, 135 km. sewer network &amp; 67669 No house connection are already proposed in Ghaziabad Sewerage Scheme (karhera Zone) sanctioned under Amrut 2.0 programme.</li> </ul>
15	Shahdara drain (First Order of River Yamuna) Indirapuri Drain (Second Order of River Yamuna) Untapped	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Inventorization of small-scale industrial units.</li> <li>• New STP along with sewage network with future projection shall be installed.</li> </ul>			<ul style="list-style-type: none"> <li>• As per information provided by UPPCB total 89 no of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB issued closure against 05 industrial units under the provision of Water (Prevention and Control of Pollution) Act. 1974. Prosecution has been filed in competent Court against 04 defaulter units under the provision of Water (Prevention and Control of Pollution) Act. 1974 and EC of Rs. 45.45 Lakh has been imposed by UPPCB. Copy of same is annexed as <b>Annexure-14.</b></li> <li>• As per information provided by UP Jal Nigam DPR for I&amp;D of Indirapuri &amp; Banthla Canal</li> </ul>

				<p>drain and STP works was earlier submitted to NMCG, wherein STP of capacity 60 MLD was proposed at Loni. However, NMCG returned the DPR with advice to state to resolve the issue of industrial discharges in this drain and to propose a permanent solution to this problem. NMCG was of the view that even if the proposal of STP is considered, the STP will not perform due to excessive industrial effluent ingress. Presently, no DPR is under consideration in NMCG.</p> <ul style="list-style-type: none"> <li>• <b>CWAP for 100% sewerage coverage in Nagar Palika Parishad, Loni has been submitted to control untreated domestic sewerage into Yamuna river through Indirapuri &amp; Banthla drain by Sahadra Drain.</b> Following works are proposed in the CWAP STP – 136 MLD Sewer Network – 970</li> </ul>
16	<p>Shahdara drain (First Order of River Yamuna) Banthala drain (Third Order of River Yamuna) Untapped</p> <p><b><i>Location near receiving Industrial effluent</i></b></p>	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Inventory of water polluting industries (GPIs &amp; non-GPIs).</li> <li>• Action on unauthorized industrial units.</li> <li>• Identification and action against the source of discharge of high metal bearing acidic effluent into Banthala drain.</li> <li>• Preparation of an action plan for interception, diversion and treatment of Banthala drain.</li> <li>• CETP of adequate capacity shall be installed.</li> </ul>		<ul style="list-style-type: none"> <li>• As per information provided by UP Jal Nigam DPR for I&amp;D of Indirapuri &amp; Banthala Canal drain and STP works was earlier submitted to NMCG, wherein STP of capacity 60 MLD was proposed at Loni. However, NMCG returned the DPR with advice to state to resolve the issue of industrial discharges in this drain and to propose a permanent solution to this problem. NMCG was of the view that even if the proposal of STP is considered, the STP will not perform due to excessive industrial effluent ingress. Presently, no DPR is under consideration in NMCG.</li> </ul> <p><b>CWAP for 100% sewerage coverage in Nagar Palika Parishad, Loni has been submitted to control untreated domestic sewerage into Yamuna river through Indirapuri &amp; Banthala drain by Sahadra Drain.</b> Following works are proposed in the CWAP STP – 136 mld Sewer Network – 970</p>

		2085		House Connection- 111339 No.
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उत्तर प्रदेश राज्य औद्योगिक  
विकास प्राधिकरण

UPSIDA

कार्यालय नरिन्द प्रबन्धक (सिविल)  
निर्माण खण्ड-पुणेय  
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अपर जिलाधिकारी (गु030),  
नोडल एन0जी0टी0,

गाजियाबाद।

पत्रांक संख्या

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0प्र0 संख्या 859/2022 अर्थात् युपुन बनाम स्टेट आफ  
यूपी0 एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियन्त्रण बोर्ड द्वारा हिन्दन नदी के स्टेटरेशन  
हेतु तैयार किये गये एकरान प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक पत्रांक 297/आठ-ओ0जि0ओ0/नोडल-एन.जी.टी./गा0बाद दिनांक 07.04.2025  
का सन्दर्भ ग्रहण करने का कष्ट करें, के सम्बन्ध में अवगत कराना है कि ट्रान्स दिल्ली सिग्नेचर सिटी में 6.0  
एमएलडी क्षमता का सीईटीपी स्थापित है, जिसके माध्यम से उद्योग/इकाईयों से उत्सर्जित प्रवाह के शुद्धिकरण के  
उपरोक्त निकलने वाले शोधित जल को लगभग 07 किलोमीटर लम्बी एच0डी0पी0ई0 पाइप लाइन के माध्यम से  
जावली एस्क्रेप में भेजा जाता है, जावली एस्क्रेप से उक्त शोधित जल हिन्दन नदी में जाता है। उ0प्र0 प्रदूषण  
नियन्त्रण बोर्ड द्वारा अपने पत्र संख्या 19945/U PPCB/Ghaziabad/(UPPBRO)/CTO/both/Ghaziabad/2023 दिनांक  
29.12.2023 द्वारा consolidated consent & authorization (CCA) जारी किया गया है, जिसकी सतत निगरानी उ0प्र0  
प्रदूषण नियन्त्रण बोर्ड द्वारा की जाती है।

उक्त के क्रम में उप जिलाधिकारी महोदय की अध्यक्षता में दिनांक 08.08.2024 को उ0प्र0 प्रदूषण नियन्त्रण  
बोर्ड, उ0प्र0 भू-गर्भ खल विभाग, जिला उद्योग केन्द्र एवं यूपीसीडा के प्रतिनिधियों के साथ सीईटीपी तथा जावली  
एस्क्रेप तक जाने वाली पाइप लाइन के सन्निकट स्थित ग्रामों का निरीक्षण किया गया। समीपस्थ ग्राम सिकरानी,  
जावली, महमूदपुर, रिस्तल, रजापुर, भनेड़ा खुर्द आदि में स्थित हैडपम्पों एवं सीईटीपी के नमूनों का परीक्षण  
प्रयोगशाला में कराया गया, जिसमें नमूने ठीक पाये गये। स्थल निरीक्षण की प्रति सुलग-सन्दर्भ हेतु संलग्न है।

यहाँ यह भी अवगत कराना है कि दिनांक 28.03.2024 को अवस्थापना एवं औद्योगिक विकास आयुक्त  
महोदय उ0प्र0 शासन द्वारा औद्योगिक क्षेत्र टीडीएस सिटी के अपैरल पार्क स्थित सीईटीपी का निरीक्षण किया गया  
तथा अवस्थापना एवं औद्योगिक विकास आयुक्त महोदय द्वारा दिये गये निर्देशों के अनुपालन में RCUES को  
सीईटीपी का अध्ययन करते हुये सीईटीपी की क्षमता का उच्चीकरण कराये जाने हेतु डी0पी0आर0 तैयार करने हेतु  
निर्देशित किया गया।

RCUES के पत्र संख्या URC/1762/24/2024-25 dt. 10.01.2025 द्वारा ट्रोनिका सिटी स्थिति अपैरल पार्क में  
सीईटीपी के संचालन एवं पुर्नद्वार हेतु डी0पी0आर0 प्रेषित की गई। डी0पी0आर0 में पूर्व में निर्माणाधीन सीईटीपी (4.0  
एमएलडी एवं 6.0 एमएलडी) का उच्चीकरण एवं 6.0 एमएलडी क्षमता का नया प्लान्ट बनाने हेतु प्रावधान किये गये  
है। डी0पी0आर0 का अध्ययन कर, इस कार्यालय के पत्र संख्या 827/सीडा/डीजीएम/सीडी-3 दिनांक  
21.01.2025 द्वारा डी0पी0आर0 पर सुझाव दिये गये। इन सुझावों के पश्चात RCUES द्वारा संशोधित डी0पी0आर0  
दिनांक 28.02.2025 को इस कार्यालय को प्रेषित की गई है, जो स्वीकृति हेतु मुख्यालय प्रेषित कर दी गई।  
मुख्यालय द्वारा उक्त डीपीआर पर स्वीकृति प्रदान कर दी गई है एवं निविदा प्रक्रिया के पश्चात सीईटीपी के  
उच्चीकरण का कार्य कराया जाना प्रस्तावित है।

भवदीय

(एन0के0 जैन)

वरिष्ठ प्रबन्धक (सिविल)

पत्रांक संख्या

/एसआईडीए/एस0एन0/सीडी-3

दिनांक

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सूचनार्थ प्रेषित।
2. परियोजना अधिकारी, यूपीसीडा, टीडीएस सिटी, लोनी को सूचनार्थ प्रेषित।
3. क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, गाजियाबाद को सूचनार्थ प्रेषित।
4. प्रबन्धक(सिविल), यूपीसीडा, निर्माण खण्ड-3 को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक(सिविल)

उपरोक्त गाजियाबाद के लोनी में यूपीसीका द्वारा विकसित गयी ट्रोनिक् सिटी औद्योगिक नगरी में स्थापित बाईंग औद्योगिक इकाईयों के केमिकल युक्त प्रदूषित जल की निकासी जायशी स्कैप यमनानहर में कराने से नहर का पानी प्रदूषित होने सम्बन्धी प्राप्त शिकायत के कम में जिलाधिकारी मछोदय, गाजियाबाद द्वारा गठित समिति द्वारा स्थलीय जांच के सम्बन्ध में।

उपरोक्त विषयक अनुरोध, उ०प्र० शासन, लखनऊ के पत्रांक पी०आई०पी०-०६/८१-७-२०२४ दिनांक ०५.०८.२०२४ के साथ संलग्न भा० संसाध/विभायक प्रकोष्ठ, लखनऊ का शिकायती पत्र इस कार्यालय में ई-मेल के माध्यम से प्राप्त हुआ है। तत्कम में स्थलीय निरीक्षण जिलाधिकारी मछोदय, गाजियाबाद द्वारा पूर्व में गठित समिति दिनांक २५.०३.२०१६ द्वारा दिनांक ०६.०८.२०२४ को किया गया। निरीक्षण के समय यूपीसीका लोनी के उपग्रहप्रबन्धक एवं स्पेशल परपज व्हीकल्स (एस०पी०वी०) के निदेशक श्री राजेश जैग उपस्थित थे। आख्या गिम्नवत् है:-

1. अपरल पार्क ट्रोनिक् सिटी, लोनी गाजियाबाद में यूपी०एस०आई०डी०ए० द्वारा टैक्सटाईल उद्योगों से जनित उत्प्रवाह के शोधन हेतु ०६ एम०एल०डी० क्षमता के सी०ई०टी०पी० (संयुक्त उत्प्रवाह शुद्धिकरण संयंत्र) की स्थापना की गयी है। सी०ई०टी०पी० से सम्बद्ध कुल ६३(पी०ई०टी०पी०) जल प्रदूषणकारी उद्योग तथा ४२६ अन्य उद्योग (अप्रदूषणकारी) घरेलू सीवेज का निस्तारण सी०ई०टी०पी० में जाता है। संबन्धित सी०ई०टी०पी० द्वारा ट्रोनिक् सिटी में स्थापित समस्त टैक्सटाईल उद्योगों से जनित औद्योगिक उत्प्रवाह का शुद्धिकरण किया जाता है। ट्रोनिक् सिटी में स्थापित समस्त टैक्सटाईल उद्योगों में औद्योगिक उत्प्रवाह के प्रारम्भिक शोधन हेतु प्राइमरी उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है जिससे शुद्धिकृत उत्प्रवाह को अन्तिम शोधन हेतु सी०ई०टी०पी० में भेजा जाता है। अवगत कराना है कि सी०ई०टी०पी० एवं ट्रोनिक् सिटी में स्थापित उद्योगों का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एवं राष्ट्रीय स्वच्छ गंगा मिशन द्वारा भी किया जाता है।
2. सी०ई०टी०पी० का संचालन वर्तमान में स्पेशल परपज व्हीकल्स (एस०पी०वी०) द्वारा किया जाता है। पूर्व में सी०ई०टी०पी० द्वारा मानकों की पूर्ति न किये जाने के कारण एन०एम०सी०जी० (राष्ट्रीय स्वच्छ गंगा मिशन, दिल्ली) द्वारा अपने पत्र दिनांक १७.०१.२०२३ के माध्यम से सी०ई०टी०पी० को बन्दी आदेश जारी किया गया था, जिसे कालान्तर में राष्ट्रीय स्वच्छ गंगा मिशन, दिल्ली द्वारा अपने पत्र दिनांक ०४.०५.२०२३ के माध्यम से सी०ई०टी०पी० से सम्बद्ध इकाईयों को उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा निर्गत सहमति आदेश में वर्णित उत्पादन क्षमता के सापेक्ष ५० प्रतिशत क्षमता पर ही संचालन किये जाने की शर्त के साथ एन०एम०सी०जी० द्वारा ०६ एम०एल०डी० सी०ई०टी०पी० एवं उसके सदस्य इकाईयों के विरुद्ध बन्दी आदेश को ०३ माह हेतु सशर्त खोला गया था। एन०एम०सी०जी० के अधिकारियों द्वारा दिनांक ०१.११.२०२३ को सी०ई०टी०पी० ट्रोनिक् सिटी लोनी, गाजियाबाद का निरीक्षण किया गया, जिसकी निरीक्षण आख्या एन०एम०सी०जी० से अपेक्षित तथा उक्त आख्या के प्राप्त होने के आधार पर ही सी०ई०टी०पी० के संचालन पर अन्तिम निर्णय लिया जायेगा। उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा अपने पत्र संख्या एच-१६३५४ दिनांक ०६.०८.२०२४ के माध्यम से एन०एम०सी०जी० को उक्त आख्या उपलब्ध कराने हेतु अनुरोध किया गया है, जिसके हेतु पत्र संख्या ९९८ दिनांक ०१.०८.२०२४ के माध्यम से अनुस्मारक पत्र भी प्रेषित किया गया है।
3. संयुक्त समिति द्वारा निरीक्षण के समय सी०ई०टी०पी० की प्रमुख इकाईयों कलेवरान सम्प, बार स्कॉन, इक्वालाइजेशन टैंक-१, इक्वालाइजेशन टैंक-२, फ्लेश मिक्चर टैंक, केमिकल डोजिंग टैंक, पलाकुलेशन टैंक, प्राइमरी क्लेरीफायर, एयरेशन टैंक, सेकेंडरी क्लेरीफायर, क्लेरीन कान्टैक्ट टैंक, सेण्ड फिल्टर-३ नग, स्लज ड्राईंग बेड्स, ट्रीटेड वाटर होल्डिंग टैंक आदि है। सी०ई०टी०पी० के अन्तिम आउटलेट पर उत्प्रवाह के अनुश्रवण हेतु आनलाईन कन्टीन्यूअस उत्प्रवाह मॉनीटरिंग सिस्टम स्थापित है, जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड के सर्वर से लिंक है।
4. निरीक्षण के समय उक्त सिस्टम डिस्ले पर प्रदर्शित हो रहे प्रचालकों की मात्रा पी०एच०-७.६, बी०ओ०डी०-२१.६ मिग्रा/ली०, सी०ओ०डी०-२१४.० मिग्रा/ली०, टी०एस०एस०-८८.१ मिग्रा/ली० पायी गयी, जो मानकों के अनुरूप है।
5. संयुक्त समिति द्वारा दिनांक ०६.०८.२०२४ के निरीक्षण समय सी०ई०टी०पी० के माध्यम से शुद्धिकृत उत्प्रवाह का नमूना एकत्र किया गया, जिसे क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद की प्रयोगशाला से विश्लेषित कराया गया। प्राप्त विश्लेषण आख्या के अनुसार प्रचालकों की मात्रा पी०एच०-७.२२ बी०ओ०डी०-२६.० मिग्रा/ली०, सी०ओ०डी०-१९८.० मिग्रा/ली०, टी०एस०एस०-९६.० मिग्रा/ली० पायी गयी, जो कि बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। छायाप्रति संलग्न है।
6. सी०ई०टी०पी० से शुद्धिकृत उत्प्रवाह को लगभग ०७ किमी० अण्डरग्राउण्ड पाईप लाईन के माध्यम से जाँवली ड्रेन में निस्तारित किया जाता है, जो अन्ततः हिण्डन नदी में मिलती है। इस कार्यालय

द्वारा निदेशक मैसर्स एसपीवी ट्रोनिफ सिटी सीईटीपी एरोसिस्टेशन एवं उपग्रहाप्रबन्धक (सिविल) निर्माण खण्ड-3, ट्रांस दिल्ली परियोजना, लोनी, गाजियाबाद को कलर रिमूवजल की स्थापना सम्बन्धी पत्र दिनांक 22.07.2024 एवं दिनांक 24.08.2024 को पत्र प्रेषित किया गया, जिसकी छायाप्रति संलग्न है। अग्रेतर अवगत कराया है कि सीईटीपी में कलर रिमूवजल की यूनिट की स्थापना हेतु बोर्ड मुख्यालय स्तर से भी निर्देशित करने सम्बन्धी पत्र प्रेषित किया गया, छायाप्रति संलग्न है।

7. संयुक्त समिति द्वारा 07 किमी० अन्धर घावण्ड पाईप लाईन के शमीपस्थ गाँव कगरा: सिकपानी, जापली, महगुदपुर, रिस्तल, रजापुर, भनेड़ा खुर्द आदि है। निरीक्षण दिनांक 08.08.2024 के समय प्ररनगत ग्रामों में स्थिति हेण्ड पम्पों से लिये गये जल नमूने (कुल 08) को एकत्र कर क्षेत्रीय कार्यालय, गाजियाबाद की प्रयोगशाला से विश्लेषित कराया गया, विवरण निम्नवत है:-

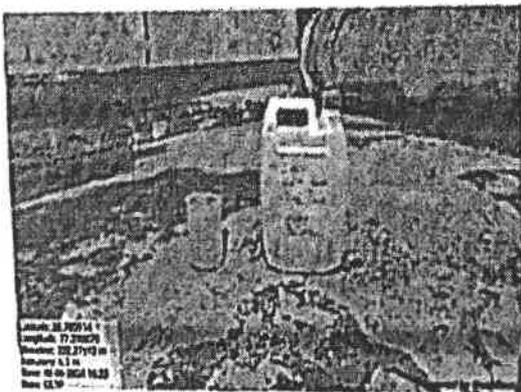
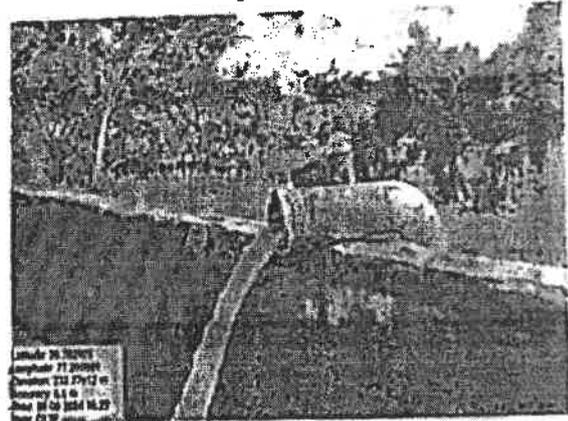
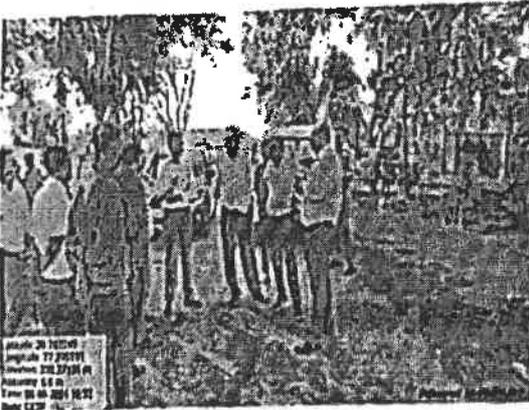
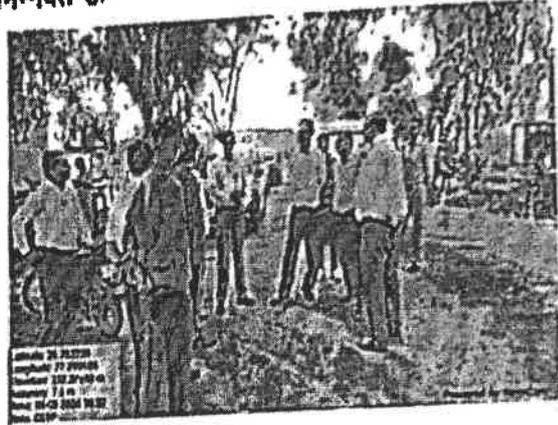
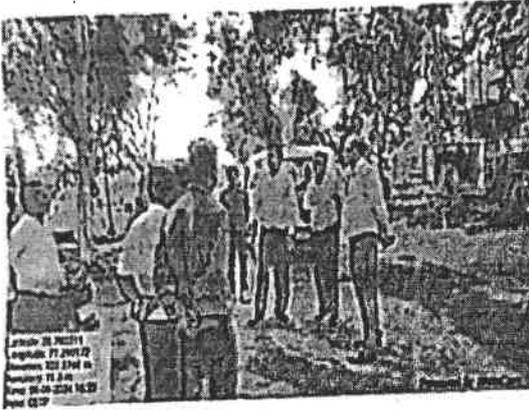
S. No.	Sampling point	pH	Colour (ltazen)	Odour	Conductivity (µS/cm)	T.D.S (mg/l)	Total Hardness (as CaCO <sub>3</sub> ) (mg/l)	Ca (as Ca) (mg/l)	Mg (as Mg) (mg/l)	Total Alkalinity (mg/l)
<b>Drinking water Standards</b>		6.5-8.5	5-15	-	-	500-2000	200-600	75-200	30-100	200-600
1.	Hindon Public Sr. Secondary School, Village- Ristal, Loni Ghaziabad. (Outlet of Submersible Pump)	8.88	10 Hz	Odourless	646.0	492.0	274.0	75.2	20.89	172.0
2.	Village- Razapur, Ghaziabad. (Outlet of Hand Pump)	8.98	10 Hz	Odourless	695.0	438.0	285.0	72.0	25.51	198.0
3.	Village- Mahmoodpur, Ghaziabad. (Outlet of Hand Pump)	7.12	10 Hz	Odourless	725.0	480.0	288.0	78.4	22.35	189.0
4.	Prachin Shiva Temple Bhaneda Khurd, Loni, Ghaziabad. (Outlet of Hand Pump)	7.05	10 Hz	Odourless	720.0	470.0	276.0	74.4	21.87	165.0
5.	Akhund Pawandham Shri Durga Temple Village- Sikrani, Ghaziabad. (Outlet of Hand Pump)	8.69	10 Hz	Odourless	695.0	462.0	282.0	77.6	21.38	179.0
6.	Village- Jawal, Ghaziabad. (Outlet of Hand Pump)	8.89	10 Hz	Odourless	760.0	494.0	298.0.0	78.2	23.81	198.0

S.N. e.	Sampling point	Fe(mg/l)	Cu(mg/l)	Zn(mg/l)	Pb(mg/l)	Ni(mg/l)	T. Cr. (mg/l)
	<b>Standards</b>	3.0	3.0	5.0	0.1	3.0	2.0

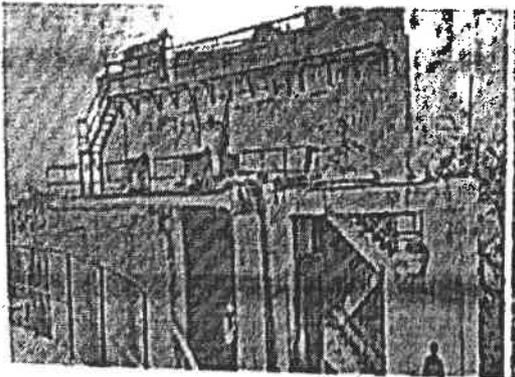
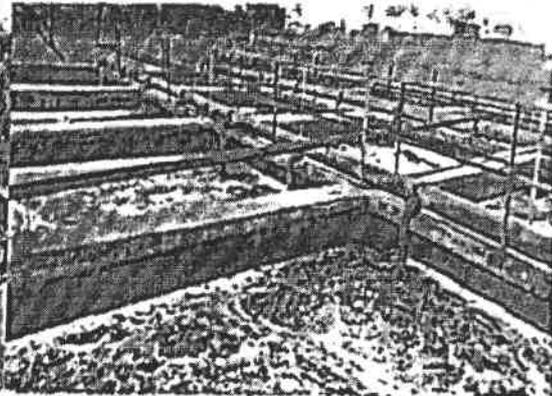
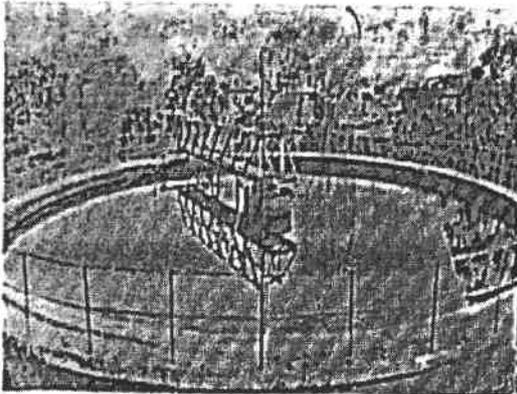
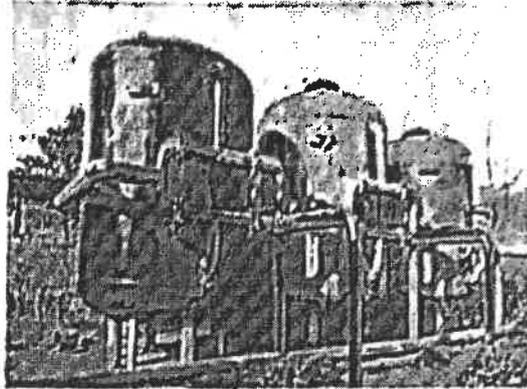
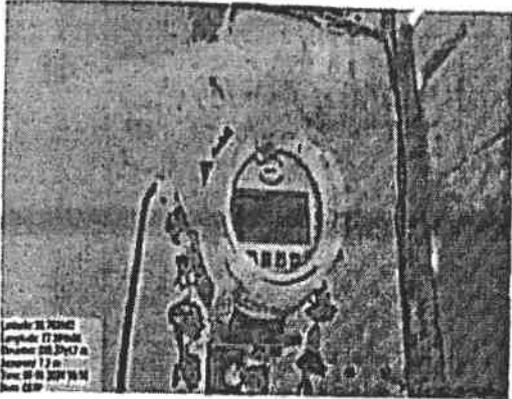
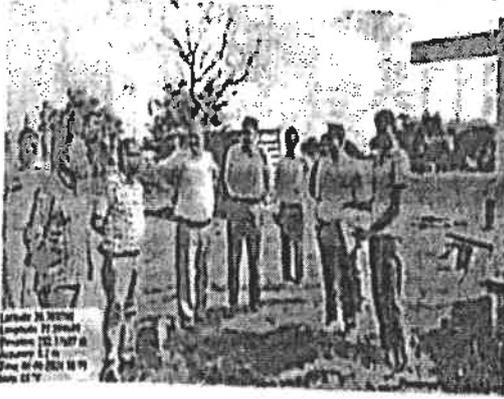
1.	Hindon Public Sr. Secondary School, Village-Rista, Loni Ghaziabad. (Outlet of Submersible Pump)	ND	ND	ND	ND	ND	ND
2.	Village- Razapur, Ghaziabad (Outlet of Hand Pump)	ND	ND	ND	ND	ND	ND
3.	Village- Mahmoodpur, Ghaziabad (Outlet of Hand Pump)	ND	ND	ND	ND	ND	ND
4.	Prachin Shiva Temple Bhaneda Khurd, Loni, Ghaziabad (Outlet of Hand Pump)	ND	ND	ND	ND	ND	ND
5.	Akhand Pawandham Shri Durga Temple Village- Sikroni, Ghaziabad (Outlet of Hand Pump)	ND	ND	ND	ND	ND	ND
6.	Village- Jawali, Ghaziabad (Outlet of Hand Pump)	ND	ND	ND	ND	ND	ND

ND: Not Detected

8. संयुक्त निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत है:-



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9. अपेक्षित अवगत कराना है कि सीईटीपी संतत निगरानी हेतु यूपीसीडा लोनी, गाजियाबाद एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा रात्री भ्रमण किया जाता है। उद्योग द्वारा निधनों का उरुक्षण न किये जाने पर उद्योग के विरुद्ध नियमानुसार कार्यवाही की जाती है।

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10. सीईटीपी, लोनी, गाजियाबाद का सीईटीपी आउटलेट एवं जावली स्केप का सप्ताहिक नमूना एकत्र कर क्षेत्रीय प्रयोगशाला, गाजियाबाद में जमा कर विश्लेषित किया जाता है। सीईटीपी लोनी गाजियाबाद में ओसीईएनएस की स्थापना की है, जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं राज्य प्रदूषण नियंत्रण बोर्ड के सर्वे से कनेक्ट किया गया है।
11. संवर्धित शिकायत पत्र में उल्लेखित विचारियों के सम्बन्ध जांच कर आख्या उपलब्ध कराये जाने हेतु पूर्व में इस कार्यालय के पत्रांक 894/आईओपीओआरओएसओ/2024 दिनांक 24.07.2024 द्वारा मुख्य पिकिस्ता अधिकारी, गाजियाबाद को पत्र प्रेषित किया गया है, जिसकी छायाप्रति संलग्न है।
12. संवर्धित सीईटीपी के आउटलेट से जावली ड्रेन तक लगभग 07 किमी अन्तर ग्राउण्ड वाईप के माध्यम से अन्तिम उत्प्रवाह जावली ड्रेन में गिरता है, जो अन्ततः लगभग 05 किमी ओपन ड्रेन द्वारा हिण्डन नदी में मिलती है। 05 किमी ओपन ड्रेन जो अन्ततः हिण्डन नदी में मिलती है, में आस-पास के गाँवों से जनित घरेलू जलमल का निस्तारण भी बिना किसी शोधन के होता है। जावली ड्रेन का नमूना क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद की प्रयोगशाला से विश्लेषित कराया गया। प्राप्त विश्लेषण आख्या के अनुसार प्रघालकों की मात्रा पी०एच०-7.28 बी०ओ०डी०-54.0 मिग्रा/ली०, सी०ओ०डी०-168.0 मिग्रा/ली०, टी०एस०एस०-98.0 मिग्रा/ली० पायी गयी, जिसकी छायाप्रति संलग्न है।
13. आयुक्त महोदय, अवस्थापना एवं औद्योगिक विकास सखनऊ द्वारा दिनांक 28.03.2024 को ट्रोनिका सिटी में स्थापित सीईटीपी का निरीक्षण किया गया था। निरीक्षण उपरान्त सीईटीपी के सुद्विकरण/सुध्वीकरण हेतु आरक्यूस सखनऊ द्वारा इस डी०पी०आर० को अपने इम्प्लून्ड एजेंसी के माध्यम से तैयार कराया जाए तथा यूपीसीआ को डी०पी०आर० उपलब्ध होने के उपरान्त प्रभावी कार्यवाही सुनिश्चित की जायेगी। छायाप्रति संलग्न है।
- उपरोक्त को दृष्टिगत रखते हुये ट्रोनिका सिटी में स्थापित सी०ई०टी०पी० से सम्बद्ध इकाईयों द्वारा पी०ई०टी०पी० के अन्तिम शोधन हेतु भेजा जाता है। सीईटीपी के उपरिष्ठ निदेशक (एसपीवी सदस्य) को निर्देशित किया गया कि सीईटीपी का संचालन सुचारु रूप से सुनिश्चित किया जाए। आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
सहायक अभियंता  
उ०प्र० सू-गर्म विभाग,  
गाजियाबाद।

  
सहायक अभियंता  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
गाजियाबाद।

  
सहायक आयुक्त उद्योग,  
जिला उद्योग केंद्र  
गाजियाबाद

  
उपमहाप्रबन्धक  
यू०पी०सी०आर०  
गाजियाबाद।

  
उपजिलाधिकारी-लोनी,  
गाजियाबाद

2092

## Industry details of Jawli Drain, Loni, Ghaziabad

S.No.	Unit Name	Drain Name	District	Action taken
1	Gyan Chand & Sons, G-87, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Closure Order
2	Jai Shri Dying, I-21, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Closure Order
3	Shafali Dyeing, G-84, Sector D-1(P), Aparels Park, Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Closure Order
4	Sun Dyers, I-19, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Closure Order
5	Siddhi Vinyak Textile P Ltd., H-11, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Closure Order
6	Colorise (Old Name Deepak Gambhir), E-12 Apparel Park, Sector D-1(P3), Tronica City, Loni.	Jawli	Ghaziabad	Closure Order
7	R.R. Impex, G-261, Sector D-1(P), Aparels Park, Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
8	Denim Matching, G-141, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
9	Robest Infra Tech P Ltd., J-13, Apparel Park, Sector D-1(P3), Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
10	M/s Blaster Dyeing, Plot No. G-273, Sector D-1(P3), Tronica City Apparel Park, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
11	M/s Faizan Garment, Plot No. J-17, Sector D-1(P3), Tronica City Apparel Park, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
12	Ekansh Textile, K-36, Sec D-1, Apparel Park, Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
13	M/s M.R. Wash, J-71, Sector-1(P), TDS City, Tronica City, Loni, Ghaziabad	Jawli	Ghaziabad	Prosecution
14	M/s Exit Choice, I-16, Sector-1(P), TDS City, Tronica City, Loni, Ghaziabad	Jawli	Ghaziabad	Prosecution

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15	M/s Walia Dyeing, G-53, Sector-1(P), TDS City, Tronica City, Loni, Ghaziabad.	Jawli	Ghaziabad	Prosecution
16	M/s Balaji Industries (Old Name Sadeep Tyagi), Plot No. G-271, Sector D-1, Apparel Park Tronica City, Loni Ghaziabad.	Jawli	Ghaziabad	Prosecution
17	M/s Metro Fashion, Plot No. G-58/1, Sector D-1, Apparel Park Tronica City, Loni Ghaziabad	Jawli	Ghaziabad	Prosecution
18	M/s S.T.Tedders, Plot No.J-5, Sector D-1, Apparel Park Tronica City, Loni Ghaziabad	Jawli	Ghaziabad	Prosecution
19	M/s Idigon Dyeing, Plot No. G-70, Sector D-1, Apparel Park Tronica City, Loni Ghaziabad	Jawli	Ghaziabad	Prosecution
20	M/s Siddhi Vinayak, G-103, Sector D-1, Apparel Park Tronica City, Loni Ghaziabad	Jawli	Ghaziabad	Prosecution
21	M/s AN Processors (Formerly Vedanta Estate), I-12, Apparel Park Tronica City, Loni Ghaziabad.	Jawli	Ghaziabad	Prosecution
22	M/s Denim Matching, Plot No. G-141, Sector D-1(P-3), Apparel Park Tronica City, Loni, Ghaziabad	Jawli	Ghaziabad	Prosecution

*Amc*  
AEE

*Mur*  
18/8

*W.P.S.*  
N.S.A.

**कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, गाजियाबाद।**

पत्रांक: 656 /35-3, दिनांक, गाजियाबाद। 4 अगस्त 2025

सेवा में

1. अपर जिलाधिकारी (भू0आ0)/नोडल एन0जी0टी0, गाजियाबाद।

2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद।

विषय:

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-859/2022 अभिष्ट कुसुम बनाम स्टेट आफ यू0पी0 एवं अन्य में पारित आदेशों तथा केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एकराम प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

संदर्भ:

कार्यालय जिलाधिकारी गाजियाबाद का पत्रांक - 833/ओ0ए0-859/2022/2025 दिनांक 12.08.2025

उपरोक्त विषयक एवं संदर्भित पत्र के क्रम में केंद्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा हिण्डन नदी प्रदूषणकारी की मॉनीटरिंग एवं इन्वेस्टरी के डाटा के आधार पर रेस्टोरेशन हेतु तैयार की गयी Pollution sources Mapping of River Hindon and its tributaries and restoration plan for polluted stretches में तैयार किये गये उक्त प्लान में जनपद गाजियाबाद से सम्बन्धित कार्ययोजना के विशिष्ट बिन्दुओं पर सम्बन्धित विभागों से कार्यवाही चाही गयी है। उक्त के क्रम में वन विभाग, गाजियाबाद से अपेक्षित कार्यवाही निम्नानुसार है :-

Sr no.	River	Drains	Action Points	Concerning Agency
1	Hindon	Jawali Drain	Constructed Wetlands on Jawali Drain	Forest Dep. Ghaziabad
2	Hindon	Karedha Drain	Constructed Wetlands on Karedha Drain	Forest Dep. Ghaziabad
3	Hindon	Hindon Vihar Drain	Constructed Wetlands on Hindon Vihar Drain	Forest Dep. Ghaziabad
4	Hindon	Indira Puram Drain	Constructed Wetlands on Indira Puram Drain	Forest Dep. Ghaziabad
5	Hindon	Rahul Vihar Drain	Constructed Wetlands on Rahul Vihar Drain	Forest Dep. Ghaziabad

उक्त बिन्दु की पांचों ड्रेन्स की वस्तुस्थिति की जांच क्षेत्रीय वनाधिकारी, गाजियाबाद एवं मोदीनगर रेंज की टीम से करायी गयी। क्षेत्रीय वनाधिकारी, गाजियाबाद के पत्रांक-1088/35-3, दिनांक 22.01.2025 तथा क्षेत्रीय वनाधिकारी, मोदीनगर के पत्रांक-293/35-1, दिनांक 09.01.2025 द्वारा अवगत कराया गया कि पांचों ड्रेन्स का क्षेत्र संरक्षित एवं आरक्षित वन भूमि में नहीं आता है एवं Wetland Construction करने की कार्यवाही वन विभाग, गाजियाबाद द्वारा अपेक्षित नहीं है। यह भी अवगत कराना है कि ड्रेन्स में Construction अथवा साफ-सफाई आदि की कार्यवाही वन विभाग द्वारा नहीं करायी जाती है।

  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

पत्रांक : 656 /35-3, दिनांक,

प्रतिलिपि: जिलाधिकारी, गाजियाबाद महोदय को सूचनार्थ प्रेषित।

  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

**REGIONAL OFFICE  
POLLUTION CONTROL BOARD  
GHAZIABAD**

**ANALYSIS REPORT OF 56 MLD (S.B.R.), STP NOORNAGAR MORTY**

Collected by: - Surjeet Singh (L.A)

Sample date: - 13.08.2025.

S.No.	pH	Color	Odour	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total Coliform MPN/100 ml	Fecal Coliform MPN/100 ml
1.	7.67	Turbid	Faint	20.0	148.0	57.0	3500	790

*Surjeet Singh*  
13/08/25  
J.R.F

*[Signature]*  
A.S.O

Ankit  
Singh  
R.O

Digitally signed  
by Ankit Singh  
Date:  
2025.08.19  
19:06:06  
+05'30'



# गाजियाबाद नगर निगम

सेवा में

जिलाधिकारी/अध्यक्ष,  
जिला पर्यावरण समिति,  
गाजियाबाद।

पत्रांक:-568 /एस0टी0-जी0एम0/2025-26

दिनांक 14/8/25

विषय:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0संख्या-859/2022(L.A.-445/2024, 769/2023 & 632/2023) अभिष्ट कुसुम बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 06.05.2025 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या-833/ओ0ए0-859/2022/2025 दिनांक 12.08.2025 का सादर सन्दर्भ ग्रहण करने का कष्ट करे, जो कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0संख्या-859/2022(L.A.-445/2024, 769/2023 & 632/2023) अभिष्ट कुसुम बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 06.05.2025 के अनुपालन में हिण्डन नदी के रेस्टोरेशन के सम्बन्ध में जलकल विभाग, गाजियाबाद नगर निगम द्वारा कृत कार्यवाही की आख्या (Action Taken Report) पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

आख्या सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(Signature)  
महाप्रबन्धक(जल)  
गाजियाबाद नगर निगम

पत्रांक व दिनांक सहित:-  
प्रतिलिपि:-

- 2- नगर आयुक्त महोदय को सादर सूचनाय प्रेषित।
- 3- क्षेत्रीय अधिकारी, जल प्रदूषण नियन्त्रण बोर्ड, गाजियाबाद को सूचनाय।
- 4- अभियांत्रिकी अभियन्ता(जल), को आवश्यक कार्यवाही हेतु।

पत्रावली।

महाप्रबन्धक(जल)

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 859/2022 के आदेश दिनांक 24.01.2025 के अनुपालन के संबंध में।

## Action Taken Report

By Department of Water Works- Nagar Nigam Ghaziabad, Uttar Pradesh

Action Number	River	Tributary/Drains/Canal	Action Points	Compliance Status	Interim Treatment	Long Term Actions
4.4.3	Hindon	Karedha Drain (First Order) Untapped (Approx. 309.44 km)	Constructed Wetland	In Progress	(A) Regular microbial culture dosing is being conducted to improve water quality. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project. (D) Floating Constructed Wetland using Canna indica plants	Long Term Action Plan Planned by UP Jal Nigam
4.4.4	Hindon	Hindon Vihar Left (First Order) Untapped (Approx. 310.73 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Both Hindon Vihar drains are being treated with microbial culture as an interim solution. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam

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4.4.5	Hindon	Hindon Vihar Right (First Order) Untapped (Approx. 310.73 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Microbial dosing is being implemented while infrastructure planning is underway. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam
4.4.6	Hindon	Kaila Bhatta Drain (First Order) Untapped (Approx. 313.07 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Continuous microbial treatment is reducing contamination levels. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam
4.4.7	Hindon	Arthala Drain (First Order) Untapped (Approx. 313.63 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Microbial intervention is showing improvement in water parameters. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam
4.4.8	Hindon	Indirapuram Drain (First Order) Untapped (Approx. 316.86 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Microbial dosing continues as per scheduled intervals for mitigation. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam
4.4.9	Hindon	Pratap Vihar Drain (First Order) Untapped (Approx. 317.03 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Microbial culture application is actively reducing pollutants. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam

4.4.10	Hindon	Rahul Vihar Drain (First Order) Untapped (Approx. 317.24 km)	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Ongoing microbial treatment is being carried out for sustained impact. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam
4.4.12	Dasna Drain (First Order)	B.S. Road Drain (Second Order) Untapped	Remediation using low-cost decentralized wastewater treatment system	In Progress	(A) Targeted microbial dosing is being conducted to accelerate the treatment process. (B) Regularly floating solid waste cleaned by the team. (C) In-situ green ozone and aeration works implemented as a pilot project.	Long Term Action Plan Planned by UP Jal Nigam








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कार्यालय अधिशासी अभियन्ता  
निर्माण खण्ड (प्रथम), उ०प्र० जल निगम (नगरीय),  
सी-९, सै०-१, आर०डी०सी०, राजनगर, गाजियाबाद-२०१००१

पत्रांक 1192 / V-2 / 41 दिनांक 12-08-2025 -  
सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
गाजियाबाद।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-859/2022 (I.A. No-445/2014, 769/2023 & 632/2023) with O.A. No-512/2024 अभिष्ट कुसुम बनाम स्टेट आफ यू०पी० एवं अन्य में पारित आदेश दिनांक 06.05.2025 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक जिलाधिकारी/अध्यक्ष, जिला पर्यावरण समिति गाजियाबाद के पत्रांक 833/ओ०ए०-859/2022/2025 दिनांक 12.08.2025 के द्वारा उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्रांक एच-31081/सी-1/एनजीटी-318/2025 दिनांक 04.08.2025 के सन्दर्भ में हिण्डन नदी के रेस्टोरेशन के सम्बन्ध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनाई गई कार्य योजना "Pollution source Mapping of River Hindon and its tributaries and restoration plan for pollution stretches" के सम्बन्ध में अपने क्षेत्रान्तर्गत आने वाले Action Points पर Action Taken/Proposed Action की अद्यतन आख्या स्वयं को एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड के ई-मेल roghaziabad@uppcb.in पर आख्या उपलब्ध कराये जाने हेतु निर्देश निर्गत किये गये हैं।

अतः जिलाधिकारी/अध्यक्ष, जिला पर्यावरण समिति गाजियाबाद द्वारा विषयगत प्रकरण में जनपद गाजियाबाद से सम्बन्धित इस कार्यालय द्वारा की गयी कार्यवाही की अनुपालन आख्या इस पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार

भवदीय,

  
(अरुण प्रताप सिंह)  
अधिशासी अभियन्ता

पृ०सं० एवं दिनांक-उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :

1. जिलाधिकारी महोदय, गाजियाबाद को उनके उपरोक्त वर्णित पत्र दिनांक 12.08.2025 के अनुपालन में।

अधिशासी अभियन्ता

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

**Ghaziabad & Hapur District**

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
1	Hindon	Jawli drain (First Order) Untapped (Approx. 300.13 km)	<b>Total-44</b> 43 GPIs: Textile dyeing (07), Yarn/Textile processing (36) 1 Non-GPI: Yarn/Textile processing (01)	Carries discharge of CETP Tronica city and sewage from nearby villages	<ul style="list-style-type: none"> <li>• Polluted stretch due to industrial impact.</li> <li>• Low DO observed may be due to stagnant water of the river</li> </ul>	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain</li> <li>• Upgradation and ensuring compliance of CETP Tronica city.</li> <li>• Constructed Wetlands on Jawali drain B/c with river Hindon.</li> </ul>	ULB/UPPCB/ Irrigation Department/ UPSIDA		
2	Hindon	Raj Nagar extension drain (First Order) Untapped (Approx. 307.09 km)	No industrial unit identified	Carries treated sewage from Noon Nagar Morty 56 MLD STP, and sewage from open drains	Low impact observed due to untreated sewage discharge	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Interception &amp; diversion of drain to Noon Nagar Morty 56 MLD STP before</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)	Related to GDA	

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**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

2102

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
						confluence of treated sewage. • Ensuring compliance of Noon Nagar Morty 56 MLD STP.			
3	Hindon	Karedha Drain (First Order) Untapped (Approx. 309.44 km)	<b>Total – 10</b> 9 GPIs: Paper (01), Yarn/Textile processing (07) Metal Surface Treatment (01)  1 Non-GPI: Textile (01) (Washing and digital printing of fabric)  Paper printing, automobile	Sewage from Karedha area	<ul style="list-style-type: none"> <li>• Polluted stretch from U/s Karedha drain to D/s Hindon Vihar drain.</li> <li>• Mixed impact due to discharge of untreated sewage and industrial discharge.</li> </ul>	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain</li> <li>• Inventory of non-GPI water polluting industries in catchment of drain including metal recycling/ processing/ fabricating/ galvanizing/ painting/ moulding.</li> <li>• Constructed Wetland on Karedha drain B/c with river Hindon.</li> </ul>	ULB/ UPPCB/ Irrigation/ UP Jal Nigam (Rural/ Urban)/ Rural Development Department	Ghaziabad Sewerage Scheme (Karhera Zone), amounting Rs. 546.94 Cr. has been Approved under AMRUT 2.0. work is under progress of this scheme. Domestic sewage will be covered through sewer network and house connection in Ghaziabad Sewerage Scheme	The completion of date this scheme is 08.06.2026

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
 Actions required to abate pollution in river Hindon and its tributaries  
 (Related to OA 859/2022)**

2103

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
			service, furniture moulding and fabrication, glass printing, MS wire drawing, electrical cable manufacturing and processing units were observed operating in catchment of drain					<p><b>Following works are proposed in this scheme.</b></p> <ul style="list-style-type: none"> <li>• Sewerage Treatment Plant – 01 no. (68 MLD)</li> <li>• IPS - 05 Nos. (101.95 MLD)</li> <li>• MPS – 01 no. (72.17 MLD)</li> <li>• Sewer Network with House connections – 135 km</li> </ul>	

**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

2104

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
								<ul style="list-style-type: none"> <li>Rising Main – 8.19 km Treated Effluent Line – 200.0 m</li> </ul>	
4	Hindon	Hindon Vihar Left (First Order) Untapped (Approx. 310.73 km)	No industrial unit identified	<ul style="list-style-type: none"> <li>Hindon Vihar left and right are concrete drains that conjoint together and form Hindon Vihar drain that ultimately discharges into the river Hindon after joining. After joining, the sampling is not possible due to non-</li> </ul>		<ul style="list-style-type: none"> <li>Removal of Solid waste</li> <li>Remediation using low-cost decentralized wastewater treatment systems such as series of constructed wetlands in both Hindon Vihar drains.</li> <li>Inventory of water polluting industries in catchment of both Hindon Vihar drains.</li> <li>Series of</li> </ul>	ULB/ Irrigation Department/ UPPCB	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 CWAP approval awaited. In the same DPR the said drains will be tapped through I&D with Existing	
5	Hindon	Hindon Vihar Right (First Order) Untapped (Approx. 310.73 km)							

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

2105

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
				approachability • Carry domestic sewage from household of Hindon vihar area • Large amount of cow dung observed		Constructed Wetlands in river Hindon A/c with Hindon Vihar drain.	41 mld MPS for 56mld STP at Morti		
6	Hindon	Kaila Bhatta Drain (First Order) Untapped (Approx. 313.07 km)	<b>Total-15</b>  12 GPIs: Pharmaceutical (02), Metal Surface Treatment (08), Textile (01), Tannery (01)  3 Non-GPI: Pharmaceutical (01), Engineering (01) and	Carry sewage from Nava Jeevan Leprosy Colony, Madhopura area	Improvement in river water quality	• Action on industries in catchment of the drain • Remediation using low-cost decentralized wastewater treatment system on kaila Bhatta drain.	UPPCB/ Irrigation Department	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 Cr, has been prepared under AMRUT 2.0. CWAP approval awaited. In the same DPR	

**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

2106

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
			Others paper board (01)					the said Drains will be tapped through I&D with 55 mld proposed STP at Kaila Bhatta Drain	
7	Hindon	Arthala Drain (First Order) Untapped (Approx. 313.63 km)	<b>Total – 2</b> 1 GPI: Distillery- Mohan Meakin Ltd. Mohan Nagar Ghaziabad  1 Non-GPI: Metal Surface Treatment- Balaji wire Pvt Ltd., 139-A, Anand Ind. Estate, Mohan Nagar, Ghaziabad.	Carry sewage from Arthala village	-	<ul style="list-style-type: none"> <li>Action on industries in catchment of the drain.</li> <li>Remediation using low-cost decentralized wastewater treatment system on Arthala drain.</li> </ul>	UPPCB/ Irrigation Department	Ghaziabad Sewerage Scheme (Karhera Zone), amounting Rs. 546.94 Cr. has been Approved under AMRUT 2.0. work is under progress of this scheme. Domestic sewage will be covered through sewer network and house connection in Ghaziabad Sewerage Scheme <b>The following works are proposed in this scheme.</b> <ul style="list-style-type: none"> <li>Sewerage Treatment Plant – 01 no.</li> </ul>	

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

2107

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
								(68 MLD) • IPS - 05 Nos. (101.95 MLD) • MPS - 01 no. (72.17 MLD) • Sewer Network-145 Km • House connections - 67669 No • Rising Main - 8.19 km • Treated Effluent Line - 200.0 m	
8	Hindon	Indirapuram Drain (First Order) Untapped (Approx.	No industrial unit identified	Carries combined discharge from 03 STPs in Indirapuram i.e.	-	<ul style="list-style-type: none"> <li>Ensuring compliance and upgradation of all STPs whose</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)/ UPPCB/ UPSIDA	CWAP under Amrut 2.0 programme has been submitted. for upgradation of 56 MLD STP (UASB	

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

2108

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
		316.86 km)		74 MLD, 56 MLD and 56 MLD (**Sahibabad drain, which is an industrial drain, is also tapped to 74 MLD STP at Indirapuram. All three STPs located in Indrapuram are non-complying w.r.t. discharge standards.)		wastewater is carried by Indirapuram drain. <ul style="list-style-type: none"> <li>Action on industries in catchment of the Sahibabad drain**.</li> <li>Constructed Wetlands on Indirapuram drain B/c with river Hindon.</li> <li>CETP of adequate capacity shall be installed.</li> </ul>		Type) at Indirapuram	
9	Hindon	Pratap Vihar Drain (First Order) Untapped (Approx. 317.03 km)	No industrial unit identified	Domestic sewage from household of Pratap vihar area	-	<ul style="list-style-type: none"> <li>Remediation using low-cost decentralized wastewater treatment systems on Pratap Vihar drain.</li> <li>New STP along with sewage network with future projection</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared	Timeline will be decided after approval of the project.

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

2109

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
						<ul style="list-style-type: none"> <li>shall be installed.</li> <li>Interception &amp; diversion of Pratap Vihar drain to STP.</li> </ul>		under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&D with 40 mld proposed STP at Pratap Vihar.	
10	Hindon	Rahul Vihar Drain (First Order) Untapped (Approx. 317.24 km)	Industrial impact observed but no industrial unit identified	Domestic sewage from household of Rahul Vihar area	<ul style="list-style-type: none"> <li>Integrated impact from untreated wastewater carried by prior drains namely Indirapuram, Pratap Vihar and Rahul Vihar drain</li> <li>Deterioration of water quality in stretch from</li> </ul>	<ul style="list-style-type: none"> <li>Removal of Solid waste.</li> <li>Action on industries in catchment of the drain.</li> <li>Remediation using low-cost decentralized wastewater treatment systems on Rahul Vihar drain.</li> <li>Series of Constructed</li> </ul>	ULB/ Irrigation/ UP Jal Nigam (Rural/ Urban)/ UPPCB	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&D with 40 mld	Timeline will be decided after approval of the project.

**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
					U/s to D/s Rahul Vihar drain	Wetlands in river Hindon A/c with Rahul Vihar drain.		proposed STP at Pratap Vihar.	
11	Dasna Drain (First Order)	Bhoorgarhi – Kalugarhi Drain (Second Order) Untapped Kalugarhi drain joins Bhoorgarhidrain and forms Dasna drain	<b>Total – 7</b> 07 GPIs: Pulp & Paper (01), Tannery (02), Metal Surface Treatment (01), Slaughter House (03)	Untreated sewage from households of Bhoorgarhi village and Kalugarhi village	-	<ul style="list-style-type: none"> <li>• Removal of Solid waste</li> <li>• Action on industries in catchment of the drain.</li> <li>• Remediation using low-cost decentralized wastewater treatment systems on Dasna drain.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UP PCB	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&D with 40 mld proposed STP at Dundahera	Timeline will be decided after approval of the project.

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**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

-Sl. No.	River	Tributary/D rains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non-Conforming area)	STP/CETP/Domestic sewage from towns					
12	Dasna Drain (First Order)	B.S. Road Drain(Second Order) Untapped	No industrial unit identified	Carry untreated sewage from B.S. Road Industrial area	-	<ul style="list-style-type: none"> <li>Removal of Solid waste.</li> <li>Inventorization of small-scale industrial units.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB	DPR for Interception & Diversion of 7 Nos. Drains discharging in river Hindon, amounting Rs. 422.45 crore, has been prepared under AMRUT 2.0 programme.. CWAP approval awaited. In the same DPR the said Drains will be tapped through I&D with 40 mld proposed STP at Dundaheera. The I&D at the STP will treat the flow contributing to the Dasna drain from the catchment area of Ghaziabad district. This drain further flows into Noida/Greater Noida, where the treatment will be the responsibility of the Noida/Greater Noida authorities.	

2111

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

2112

**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

Sl. No.	River	Tributary/ Drains/Canal	Pollution sources		Key issues	Action Points	Concerning Agency	Action Taken/ Remarks	Timeline
			Industrial Unit (GPI/Non-GPI and Conforming/ Non- Conforming area)	STP/CETP/D omestic sewage from towns					
1	Shahdara drain (First Order of River Yamuna)	Sahibabad Drain (Second Order of River Yamuna) Tapped	<p><b>Total – 75</b></p> <p>73 GPIs: Dairy (02), Engineering (01), Metal Surface Treatment (19), Pharma (01), Pulp &amp; Paper (01), Slaughter house and Meat (06), Yarn/Textile processing (41), Textile Dyeing (02)</p> <p>2 Non-GPI: Metal Surface Treatment (01), Yarn/Textile processing (01)</p>	<ul style="list-style-type: none"> <li>Domestic sewage of unauthorized and authorized colonies, and solid waste being dumped by the residents nearby</li> <li>Tapped into 74 MLD STP Indirapuram that is non-complying</li> <li>Visually black coloured sewage at inlet of Indirapuram 74 MLD STP</li> </ul>	Carry mixed untreated effluent into recipient drain	<ul style="list-style-type: none"> <li>Removal of Solid waste.</li> <li>Action on industries in catchment of the drain.</li> <li>New STP along with sewage network with future projection shall be installed.</li> <li>CETP of adequate capacity shall be installed.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB/ UPSIDA	Works of 68 mld stp, 135 km. sewer network & 67669 No house connection are already proposed in Ghaziabad Sewerage Scheme (karhera Zone) sanctioned under Amrut 2.0 programme.	Work of this scheme to be likely completed by 08.06.2026.

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**17 identified Hotspots by CPCB along river Hindon and its tributaries  
Actions required to abate pollution in river Hindon and its tributaries  
(Related to OA 859/2022)**

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2	Shahdara drain (First Order of River Yamuna)	Indirapuri Drain (Second Order of River Yamuna) Untapped	Not reported/ No industrial unit identified	Domestic sewage of unauthorized and authorized colonies, and solid waste being dumped by the residents nearby	Carry mixed untreated effluent into recipient drain	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Inventorization of small-scale industrial units.</li> <li>• New STP along with sewage network with future projection shall be installed.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB	<p>DPR for I&amp;D of Indirapuri &amp; Banthla Canal drain and STP works was earlier submitted to NMCG, wherein STP of capacity 60 MLD was proposed at Loni. However, NMCG returned the DPR with advice to state to resolve the issue of industrial discharges in this drain and to propose a permanent solution to this problem. NMCG was of the view that even if the proposal of STP is considered, the STP will not perform due to excessive industrial effluent ingress. Presently, no DPR is under consideration in NMCG.</p> <p><b>CWAP for 100% sewerage coverage in Nagar Palika Parishad, Loni has been submitted to control untreated domestic sewerage into Yamuna river through Indirapuri &amp; Banthla drain by Sahadra Drain.</b></p> <p>Following works are proposed in the CWAP STP – 136 mld Sewer Network – 970</p>	
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**17 identified Hotspots by CPCB along river Hindon and its tributaries**  
**Actions required to abate pollution in river Hindon and its tributaries**  
**(Related to OA 859/2022)**

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3	Shahdara drain (First Order of River Yamuna)	Banthala drain (Third Order of River Yamuna) Untapped  <i>Location near receiving Industrial effluent</i>	<p>Illegal industrial units operating in the catchment of Banthala drain: Soap manufacturing unit (01) (Non-operational); Metal processing (04) treatment by using acids; Garment washing unit without ETP (01).</p> <p><b>**Ponding of wastewater near soap factory was observed. Samples of wastewater were collected and analysis results showed BOD-762 mg/l, COD-1748 mg/l, TSS-1118 mg/l, TDS-3004 mg/l, Chloride-485 mg/l, Sulphate-650 mg/l and high concentrations of metals (Cr-2.378 mg/l, Cu-10.53 mg/l, Fe-1732 mg/l, Pb-0.724 mg/l, Mn-12.84 mg/l, Ni-12.84 mg/l and Zn-168.6 mg/l) which indicated that industries in the catchment discharge wastewater outside their premises which formed a pond of wastewater on land in the vicinity of Banthala drain</b></p>	Solid waste dumping was observed.	Carry mixed untreated effluent into recipient drain	<ul style="list-style-type: none"> <li>• Removal of Solid waste.</li> <li>• Inventory of water polluting industries (GPIs &amp; non-GPIs).</li> <li>• Action on unauthorized industrial units.</li> <li>• Identification and action against the source of discharge of high metal bearing acidic effluent into Banthala drain.</li> <li>• Preparation of an action plan for interception, diversion and treatment of Banthala drain.</li> <li>• CETP of adequate capacity shall be installed.</li> </ul>	ULB/ UP Jal Nigam (Rural/ Urban)/ UPPCB/ UPSIDA	<p>DPR for I&amp;D of Indirapuri &amp; Banthala Canal drain and STP works was earlier submitted to NMCG, wherein STP of capacity 60 MLD was proposed at Loni. However, NMCG returned the DPR with advice to state to resolve the issue of industrial discharges in this drain and to propose a permanent solution to this problem. NMCG was of the view that even if the proposal of STP is considered, the STP will not perform due to excessive industrial effluent ingress. Presently, no DPR is under consideration in NMCG. CWAP for 100% sewerage coverage in Nagar Palika Parishad, Loni has been submitted to control untreated domestic sewerage into Yamuna river through Indirapuri &amp; Banthala drain by Sahadra Drain. Following works are proposed in the CWAP STP – 136 mld Sewer Network – 970 House Connection- 111339 No.</p>	
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**17 identified Hotspots by CPCB along river Hindon and its tributaries  
 Actions required to abate pollution in river Hindon and its tributaries  
 (Related to OA 859/2022)**

4	Shahdara drain (First Order of River Yamuna)	Banthala drain (Third Order of River Yamuna) Untapped  <i>Location before confluence with Indirapuri drain</i>					-	-	-
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S. No	Name & Address of Unit	District	Sector (Distillery/ Sugar/ Pulp Paper/ Textile/ Tannery/ Others)	Recipient Drain	If Operational, Complying/ Non- Complying	If Non-Complying Action Taken
1.	Shiva Industries, S-117, Site-2 Loni Road Industrial Area, Ghaziabad	Ghaziabad	Galvanizing	Karheda	Non Complying	Show Cause Notice 06.08.2025 & Prosecution for previous non-compliance
2	ASR Enterprises, S-124, Site-2, Loni Road Mohan Nagar, Ghaziabad.	Ghaziabad	Ghaziabad	Karheda	Closed	Closure Order
3.	Shri Bala Ji Processors, S-134, Site-2, Loni Road Ind. area, Ghaziabad.	Ghaziabad	Ghaziabad	Karheda	Closed	Closure Order
4	Ambika Gartex P Ltd., 42-B Rajinder Nagar Industrial Area, Mohan Nagar, Ghaziabad.	Ghaziabad	Ghaziabad	Karheda	Closed	Closure Order
5.	Shivam Cotage P Ltd., S- 110/1Site-2, Loni Road Ind. Area, Ghaziabad.	Ghaziabad	Ghaziabad	Karheda	Complying	Prosecution
6	Laxmi Dyeing & Printing works Pvt.Ltd., S-81, Loni Road I.A., Mohan Nagar, Ghaziabad.	Ghaziabad	Ghaziabad	Karheda	Complying	Prosecution

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Sr. No.	Name & Address of Unit	Recipient Drain	Environmental Compensation (EC) imposed (₹)	Environmental Compensation (EC) Recovered (₹)
1.	Dev Tara Industries Ltd., Meerut Road Duhai, muradnagr	Meerut Road Drain/Kaila Bhatta Drain	120000	120000
2.	Ultra Electropletores, 46 Meerut Road Ind. Area Ghaziabad.	Meerut Road Drain/Kaila Bhatta Drain	298281	298281
			<b>418281</b>	<b>418281</b>

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S. No	Name & Address of Unit	District	Recipient Drain	If Operational, Complying/Non-Complying	If Non-Complying Action Taken
1.	J.P. Coton Mills, Plot No-151, Anand Industrial Estate, Mohan Nagar, Ghaziabad	Ghaziabad	Arthala Drain	Non Complying	Yes 06.08.2025

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S. No	Name & Address of Unit	District	Recipient Drain	If Operational, Complying/ Non-Complying	If Non-Complying Action Taken
1.	Eagle Continental Foods Pvt Ltd, Kallugarhi Dansa, Ghaziabad	Ghaziabad	Dasna	Closed	Closure Order
2	Batik India, D-13, Udyog kunj. Dasna, Ghaziabad.	Ghaziabad	Dasna	Complying	EC Rs 690000
3.	Triyash Enterprises, khasra no.2751, vill.Bhoor Gari, Dasna	Ghaziabad	Dasna	Complying	EC Rs 465000
4	Al Naseer Export Pvt.Ltd., 2761, Bhoor Gari, Dasna, Ghaziabad.	Ghaziabad	Dasna	Complying	EC Rs 465609

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S. No	Name & Address of Unit	District	Recipient Drain	If Operational, Complying/ Non-Complying	If Non-Complying Action Taken
1.	Amko Export, A-1, B.S.Road Ind. Area Ghaziabad	Ghaziabad	BS Road	Non Complying	Yes 06.08.2025 & Prosecution for previous non compliance
2.	N.G. Tex Prints P.Ltd., E-13/2, Kavi Nagar Ind. Area, Ghaziabad.	Ghaziabad	BS Road	Non Complying	Yes 05.08.2025
3.	Continental Carbon India Ltd., A- 14, S.S. of G.T. Road	Ghaziabad	BS Road	Non Complying	Yes 05.08.2025
4.	Amit textiles, S-32, S.S. of G.T.Road Ind. Area, Ghaziabad.	Ghaziabad	BS Road	Closed	Closure Order
5.	Suruchi Dyeing, 37, S.S. of G.T.Road Ind. Area, Ghaziabad.	Ghaziabad	BS Road	Closed	Closure Order
6.	Shri Ram Piston & Rings Ltd., BS Road Industrial Area, Ghaziabad	Ghaziabad	BS Road	Complying	Prosecution
7.	M/s J.D.M. Enterprises, C-223/1, B.S. Road Industrial Area, Ghaziabad.	Ghaziabad	BS Road	Complying	Prosecution
8.	M/s M.G. Enterprises, Plot No. E-124, B.S. Road Industrial Area, Ghaziabad	Ghaziabad	BS Road	Complying	Prosecution
9.	N.G. Tex Prints P.Ltd., E-13/2, Kavi Nagar Ind. Area, Ghaziabad.	Ghaziabad	BS Road	Complying	EC Rs 215000
10.	M.G. Enterprises, E-124, B.S. Road Ind. Area, Ghaziabad.	Ghaziabad	BS Road	Complying	EC Rs 912500

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S. No	Name & Address of Unit	District	Recipient Drain	If Operational, Complying/ Non-Complying	If Non-Complying Action Taken
1.	M.A. Garments, 20/6/21, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Non Complying	Yes 06.08.2025
2	K.K. Industries, 7/5, Site-4, Ind Area, Sahibabad, Ghaziabad.	Ghaziabad	Sahibabad Drain	Closed	Closure Order
3.	Tanzeem Dyeing 261, Rajaendra Nagar Ind. Area Ghaziabad.	Ghaziabad	Sahibabad Drain	Closed	Closure Order
4	M.K. Overcease Pvt. Ltd., B-63, 64, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Closed	Closure Order
5.	Hind Industries Ltd., Plot No. B- 42, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Closed	Closure Order
6	Siddhi Vinayak (Jivo Gartex), 48/1/18, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Closed	Closure Order
7.	Anna Associate Pvt. Ltd., 108, Site- 4 Ind. Area, Sahibabad, Ghaziabad. (W/o Rendering Plant)	Ghaziabad	Sahibabad Drain	Closed	Closure Order
8	Jyoti Dyeing, 18/8, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
9.	Ritika Enterprises, 18/32, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
10	Feb Care, 79/1 Rajendra Nagar Industrial Area, Ghaziabad	Ghaziabad	Sahibabad Drain	Complying	Prosecution
11.	Vaishno Garments, 20/6/3, Site-4, Ind Area, Sahibabad, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
12	Nandni Processors, 4/27, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
13.	Maha Shakti Threads mills, 56/12, Site-4 Sahibabad Ind. Area. Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
14	Colour Tuch, 56/28, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
15.	Krishna Enterprises (Old Name Vidhi Ventuer), Rajinder Nagar Ind. Area, Mohan Nagar, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
16	K.K. Industries, 7/5, Site-4, Ind Area, Sahibabad, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
17.	Gungun Enterprises, D-30, Site-4 Sahibabad Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
18	M.A. Garments, 20/6/21, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
19.	Pal Nit Fab, 54/14, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
20	Shree Balaji Processors, (Old Name Hanuman Textiles), 1, Rajinder Nagar Ind. Area, Mohan Nagar, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
21.	Shri Mahaveer Enterprises, 28/1/15, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
22	Pooja Processors, 62/2/3, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
23.	Mahalaxmi Dyers, 49/24, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
24	Versha Washing, 49/25, Site-4, Ind. Area, Sahibabad, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
25.	Krishna Print Pvt. Ltd., A-47, Site- 4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
26	M/s. Neelam Tex Print Pvt. Ltd., Plot No-41/1, Site-4 Sahibabad Industrial Area, Ghaziabad	Ghaziabad	Sahibabad Drain	Complying	Prosecution

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27.	Ratan Garments, 56/29, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
28	M/s Prem Processor, Plot No-52, Rajender Nagar Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
29.	M/s SINGLA ENGRAVURES PVT LTD 7/21,7/21A And 7/26, Site-4 Sahibabad Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
30	M/s Sona Industries, Plot No. 56/7, Site-4 Sahibabad Industrial Area, Ghaziabad	Ghaziabad	Sahibabad Drain	Complying	Prosecution
31.	M/s Mashino Tech, Plot No. 48/1/LA-B, Site-4 Sahibabad Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
32	M/s Anuradha Fabricators, Plot No. 42/10, Site-4 Sahibabad Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
33.	M/s Dream Bath, Plot No. 28/1/21, Site-4 Sahibabad Industrial Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	Prosecution
34	Colour Tuch, 56/28, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	735000
35.	Jyoti Dyeing, 18/8, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	825000
36	Krishna Print Pvt. Ltd., A-47, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	225000
37.	Mahalaxmi Dyers, 49/24, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	900000
38	Shri Mahaveer Enterprises, 28/1/15, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	525000
39.	Pal Nit Fab, 54/14, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	135000
40	Pooja Processors, 62/2/3, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	225000
41.	Rachna Metal Industries Pvt. Ltd., 18/42, Site-4, Sahibabad Ind. Area, Ghaziabad.	Ghaziabad	Sahibabad Drain	Complying	450000
42	V.R.S. Food Ltd., (Vedram & Sons), Unit-1, B-56, Site-4, Sbd.Gzb.	Ghaziabad	Sahibabad Drain	Complying	2585000
43.	V.R.S. Food Ltd. (Vedram & sons), Unit-2, B-33, Site-4, Sbd. Gzb.	Ghaziabad	Sahibabad Drain	Complying	420000

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S.No.	Unit Name	Drain Name	District	Action taken
1	M/s Kunwar Singh Jeans Dyeing, Plot No-96/3, Arya Nagar, Industrial Area, Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	Closure & Prosecution
2	M/s Suleman Jeans Dyeing (Unit-I), Plot No-96/3, Arya Nagar, Industrial Area, Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	Closure & Prosecution
3	M/s Suleman Jeans Dyeing (Unit-II), Plot No-96/3, Arya Nagar, Industrial Area, Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	Closure & Prosecution
4	M/s Faisal Washing, Plot No-B-23, Roop Nagar, Industrial Area, Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	Closure & Prosecution
5	M/s Sujit Sadh Dyeing, B-120, Roop Nagar, Industrial Area, Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	Closure
6	M/s Nisha Prints, A-11 Roop Nagar Industrial Area Loni Ghaziabad	Indirapuri Drain	Ghaziabad	EC Rs. 11.4
7	M/s Lakshya Enterprises (Old Name Shikha Enterprises) – A-44, Roop Nagar Industrial area Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	EC Rs. 11.25
8	M/s Jai Maa Garments, A-16, Roop Nagar Industrial Area Loni, Ghaziabad.	Indirapuri Drain	Ghaziabad	EC Rs. 11.25
9	M/s Sidra Washing, Plot no. 8 Khasra No. 96/3 Arya Nagar Industrial Area Loni Ghaziabad.	Indirapuri Drain	Ghaziabad	EC Rs. 11.55

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कार्यालय जिलाधिकारी, गौतमबुद्धनगर

पत्रांक 634 /NGT-62/25

दिनांक : 26/8/25

प्रेषक,

जिलाधिकारी /अध्यक्ष,  
जिला पर्यावरण समिति,  
गौतमबुद्धनगर।

सेवा में,

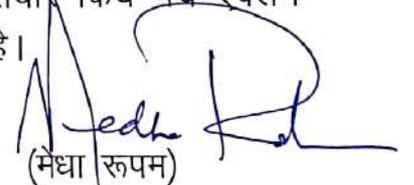
सचिव,  
पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग-7,  
उ0प्र0 शासन, लखनऊ।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 859/2022 अभिष्ट कुसुम बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रियान्वयन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्रांक एच31081/ सी-1/एन0जी0टी0-318/2025 दिनांक 04.08.2025 का अवलोकन करना चाहें। तत्क्रम में अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी कार्ययोजना "Pollution Source Mapping of River Hindon and its Tributaries and Restoration Plan for Polluted Stretches" के सम्बन्ध में जनपद गौतमबुद्धनगर के एक्शन प्लान्ट्स पर Action Taken/Proposed Actions की अद्यतन स्थिति के सम्बन्ध में ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण के पत्रांक प्राजेक्ट/वर्क सर्किल-सीवर/2025/97 दिनांक 22.08.2025 द्वारा प्राप्त सूचना एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा के पत्रांक 603/एन0जी0टी0-62/2025 दिनांक 22.08.2025 द्वारा तैयार किये गये एक्शन प्लान की प्रति संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: 34 टो गानु 1



(मेधा रूपम)  
जिलाधिकारी /अध्यक्ष  
जिला पर्यावरण समिति,  
गौतमबुद्धनगर

पत्रांक:-

/तददिनांक

प्रतिलिपि: सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

जिलाधिकारी /अध्यक्ष  
जिला पर्यावरण समिति,  
गौतमबुद्धनगर

SI No.	River	Tributary/Draains/Canal	Pollution Sources		Key Issues	Action points	Concerning Agency	Action Taken/Remarks
			Industrial Unit (GPI/Non-GPI and Conforming/Non-Conforming Area)	STP/CETP/Domestic sewage from towns				
1.	Hindon (323.01 KM)	Dasna Drain near Yusufpur Village	Conforming Area GPI-02(Pulp & Paper-01, Textiles-01)/Non-GPI-02 (Metal Surface Treatment)	Sewage from Ghaziabad Town	River water quality is deteriorating due to the impact of drain discharge into river which carried industrial and sewage discharge.	Action on Industries discharging untreated effluent in catchment area.	UPPCB	As per information provided by UPPCB total 04 no. of industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. Currently all units are complying.
2.	Dasna Drain	Gaur City (2 <sup>nd</sup> order-Meets to Dasna Drain)	Not available	Sewage from Gr. Noida and nearby villages	Impact was observed as high BOD due to sewage discharges.	Action on Industries discharging effluent untreated in catchment area.	UPPCB	No industries are established in the catchment area of the drain.
						STP may be installed for treatment of sewage discharges from Gaur City residential area.	GNIDA	As per information provided by GNIDA, individual STPs are established in Group Housing Societies. Group Housing Societies are taking care of operation of STPs. Monitoring of Group Housing Societies is being done by GNIDA/UPPCB, in case of found violation, imposition of penalty is done as per rules. Copy of letter is annexed as Annexure-I.
						Series of Constructed	GNIDA	As per information provided by GNIDA,

						Wetlands on Dasna drain B/c with river Hindon.		Dasna drain flows through residential and industrial areas of Hapur and Ghaziabad, which meets Hindon river near Sector-4, Greater Noida via Crossing Republic area of District Gaziabad. Dasna drain is flowing with 95% of the untreated water from Ghaziabad and Hapur area. In view of above findings, letter has been sent to the District Magistrate, Ghaziabad and District Magistrate, Hapur regarding treatment of the untreated water vide letter dated 18.06.2024. Copy of letter is annexed as <b>Annexure-1</b> .
3.	Hindon (355.68 KM)	Hawaliya Drain	<b>Conforming Area GPI-15</b> (Textile/Dyeing, Paper Mill, Tannery)/ <b>Non-GPI-51</b> (Metal Surface Treatment, Security Hologram Stickers, Dyeing, Paint & Varnishes, Yarn/Textile Processing, Anodizing, Beverage (Carbonated, Soft Drinks, Soda, Food Industry, Plastic Moulded Components with Electroplating, Rice Mill, Automobile, Slaughter House)	Sewage from Gr. Noida and nearby villages	Low Impact	Action on industries discharging untreated effluent in catchment area.	UPPCB	As per information provided by UPPCB total 16 GPI & 51 Non-GPI industries are situated in the catchment of the drain. Regular monitoring of industries is being done by UPPCB. UPPCB has recovered Environmental Compensation earlier of Rs. 5,90,000/- from 10 defaulter units. Copy of summary is annexed as <b>Annexure-2</b> .

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						Adoption of interim bio/phyto-remediation measures in the drain.	GNIDA	As per information provided by GNIDA, Authority was invited E-tender for the work of phyto-remediation of Hawaliya Drain, but no tenderer has participated. Further E-tender for the said work is being invited again through EOI. GNIDA has been completed the work of cleaning of Hawalia drain. Apart from above, the assessment of In-situ Constructed Wetland for water quality near Kot Scape on Hawalia drain is in the process for approval. Copy of letter is annexed as <b>Annexure-1</b> .
						Remediation of unchannellized sewage through Constructed Wetland system.	GNIDA	
4.	Hawaliya Drain	Kot Escape (2 <sup>nd</sup> Order)	<b>Conforming Area GPI-01 (Power/Plant)</b>	Sewage from NTPC dadri, Kot Village, kasana, omnicorn, Sigma, Xu and 137 MLD STP Kasna.	No Impact	Remediation of unchannellized sewage through Constructed Wetland system.	GNIDA	
5.	Hawaliya Drain	Upstream Hindon River	<b>Additional points</b>	Sewage from Greater Noida and nearby villages	Impact was observed as high BOD due to sewage discharges.	Information relating to the STPs, House hold connectivity	GNIDA	As per information provided by GNIDA, Numbers of houses of 193500 has been connected to sewage system of STPs till now. There are 04 STPs are operation now in GNIDA area, in which sewage of 116 MLD is being treated. Group housing projects have installed its own STPs for treatment of sewage in GNIDA area.

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## ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण

प्लॉट न०-1 सैक्टर नोलेज पार्क-4 ग्रेटर नौएडा सिटी  
जिला-गौतमबुद्ध नगर (उत्तर प्रदेश)

पत्रांक: प्रोजेक्ट/वर्क सर्किल रीवर/2025/०7

दिनांक 22/08/2025

सेवा में,

क्षेत्रीय कार्यालय,  
उ० प्र० प्रदूषण नियंत्रण बोर्ड, प्रथम तल,  
शॉपिंग कॉम्प्लेक्स, सैक्टर बीटा-2  
ग्रेटर नौएडा गौतमबुद्ध नगर (उ० प्र०)

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 859/2022 (आई०ए० संख्या 445/2024, 769/2023 एवं 632/2023) के साथ ओ०ए० संख्या 512/2024 अभिष्ट कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 06.05.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक स्वयंकीय पत्र संख्या 528/NGT-62/25 दिनांक 05.08.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से आपके द्वारा मा० एन.जी.टी. नई दिल्ली में योजित ओ०ए० संख्या 859/2022 (आई०ए० संख्या 445/2024, 769/2023 एवं 632/2023) के साथ ओ०ए० संख्या 512/2024 अभिष्ट कुसुम गुप्ता बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश की अनुपालन आख्या एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी कार्य योजना "Pollution Source Mapping of River Hindon & Its Tributaries and Restoration plan for Polluted Stretches" के सम्बन्ध में ग्रेटर नौएडा प्राधिकरण क्षेत्रान्तर्गत आने वाले Action Points पर Action Taken/Proposed Actions की अद्यतन स्थिति निर्धारित प्रारूप पर सूचना उपलब्ध कराने हेतु निर्देशित किया गया है।

अतः उपरोक्त के क्रम में मा० अधिकरण द्वारा पारित आदेश की ग्रेटर नौएडा प्राधिकरण से सम्बन्धित वांछित अनुपालन आख्या निर्धारित प्रारूप पर तैयार कर पत्र के साथ शुल्क सन्दर्भ हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

प्रतिलिपि:-

- स्टाफ ऑफिसर को अपर मुख्य कार्यपालक अधिकारी (एस.के./पी) महोदय/महोदया के सादर अवलोकनार्थ।
- विशेष कार्याधिकारी (ए.पी.) महोदय को सादर सूचनार्थ।
- महाप्रबन्धक (परियोजना) महोदय को सादर सूचनार्थ।
- गार्ड फाईल।

(मनोज कुमार सचान)  
वरिष्ठ प्रबन्धक-ड्रेन

वरिष्ठ प्रबन्धक-ड्रेन

S.No	River	Tributary/drain/canal	Industrial unit (GPI/Non-GPI and Conforming/Non-Conforming area)	STP/CETP/Do Mestic Sewage from towns	key issues	Action Pints	Concerni ng agency	अनुपालन आख्या
1	Hindon (323.01 Km)	Dasna Drain near Yusufpur Village	Conforming area GPI-02 (Pullo & Paper-01, Textiles-01) /Non-GPI-02 (Mental Surface Treatment)	Sewage from Ghaziabad town	River water quality in deteriorating due to the impact of drain discharge into river which carried industrial and sewage discharge	Action industries discharged untreated effluent in the catchment area	UPPCB	
2	Dasna	Gaur City (2 <sup>nd</sup> order- Meets to dasna drain)	Not Available	Sewage from Gaur city's residential areas	Impact was observes as High Bod due to sewage discharge	Action industries discharged untreated effluent in the catchment area STP may be installed for treatment of sewage discharge from Gaur city residential area	UPPCB GNIDA	अवगत कराना है कि गौर सिटी क्षेत्र में अधिकांश बहुमजिला गुप हाउसिंग निर्मित है, जिनमें उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से एन.ओ.सी. प्राप्त कर एस0टी0पी00 स्थापित किये गये है। जिसमें बहुमंजिला ईमारतों से उत्सर्जित सीवेज का शोधन किया जाता है

*[Handwritten signatures]*

							<p>तथ शोधित जल को फलैसिंग तथा हाउसिंग कार्या में किया जाता है। शेष शोधित जल को नाल में प्रवाहित किया जाता है। ग्रूप हाउसिंग सोसाइटीओ द्वारा सीवेज का शोधन मानाकों के अनुरूप ना करने पर समय समय पर ग्रेटर नौएडा प्राधिकरण तथा उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा आवश्यकतानुरूप कार्यवाही अथवा अंशित करने की कार्यवाही की जाती है।</p>	
						Series of constructed watlands on dasna drain B/C with River hindon	GNIDA	<p>अवगत कराना है कि ग्रेटर नौएडा प्राधिकरण के क्षेत्र के अन्तर्गत डासना नाला सेक्टर-4 के समीप हिण्डन नदी में गिरता है। उक्त नाले का श्री अभिषेक कुसुम गुप्ता, आर0ओ0यू0पी0पी0सी0बी0 वरिष्ठ प्रबन्धक सौर एवं वरिष्ठ प्रबन्धक ड्रेन के साथ संयुक्त रूप से स्थलीय निरीक्षण किया गया। जिसके अनुसार डासना नाला हापुड तथा गाजियाबाद के औद्योगिक</p>

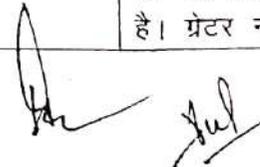




								<p>तथा आवासीय क्षेत्रों से प्रवाहित होकर कासिंग रिपब्लिक होते हुए सैक्टर-4 के समीप पक्का निर्मित है, जोकि हिण्डन नदी में गिरता है उक्त नाले में 95 प्रतिशत अशुद्धीकृत जल गाजियाबाद तथा हापुड परिक्षेत्र के आद्योगिक एवं आवासीय क्षेत्रों से प्रवाहित हो रहा है उक्त के सम्बन्ध में जिलाधिकारी गाजियाबाद को पत्र संख्या प्रोजेक्ट वर्क सर्किल-ड्रेन/2024/77 दिनांक 18.06.2024 एवं जिलाधिकारी हापुड पत्र संख्या प्रोजेक्ट वर्क सर्किल-ड्रेन/2024/78 दिनांक 18.06.2024 के माध्यम से उनके क्षेत्र में उत्सर्जित दूषित जल के शोधन उपरान्त ही शोधित जल को मानको के अनुरूप शुद्धीकृत जल ही डासना नाले में प्रवाहित किये जाने हेतु उपरोक्त पत्रों के माध्यम से सूचित किया जा चुका है।</p>
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3	Hindon (365.68)	Hawaliya Drain	Conforming area(GPI- 15 (Textile/Dyeing Paper Mill, Teccy)/ Non-GPI-51 (Metal Surface treatment security hologram stickers, Dyeing Paint & Varnishes Yarn/Textile Processing anodizing, Beverage (Carbonated, Soft Drinks, Sod, Food, industry, Plastic Moulded components with electroplating, rice Mill automobile Slaughter house	Sewage from Gr. Noida and nearby villages	Low Impact	Action industries discharged untreated effluent in the catchment area	GNIDA	हवालिया नाले के किनारे 0.200 से 0.700 मी. In- Situ constructed wetland की स्थापना हेतु सिंचाई विभाग गाजियाबाद से 533.92 लाख का आगमन प्राप्त हुआ है. जो कि स्वीकृति की प्रक्रिया में है।
5	Hawaliya Drain	Upstream Hindon River		Sewage from Gr. Noida and Near by Villages		Information relating to the STPs, house hold connectivity	GNIDA	उक्त के क्रम में अवगत कराना है कि ग्रेटर नौएडा प्राधिकरण क्षेत्र के अन्तर्गत 1,93,500 नग वार्डों को सीवर लाइन से संयोजित करते हुए एस.टी.पी. से संयोजित किया गया है. जिनसे प्रतिदिन 116 एम.एल.डी. जनित सीवेज को ग्रेटर नौएडा प्राधिकरण के 4 नग क्वाशोल एस.टी. पी. पर शोधित किया जाता है। ग्रेटर नौएडा प्राधिकरण

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								क्षेत्र के गुप हाउसिंग भूखण्डों द्वारा परिसर के अन्तर्गत एस.टी.पी. निर्मित कर गुप हाउसिंग परिसर से उत्सर्जित होने वाले सीवेज का शोधन किया जाता है।
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2135 क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर  
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या :

603/NWT-62/2025

दिनांक : 22/08/25

सेवा में,

जिलाधिकारी महोदया,  
गौतमबुद्धनगर।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 859/2022 अभिष्ट कुसुम गुप्ता बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेशों तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान के प्रभावी क्रिन्यावयन की अद्यतन सूचना के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच31081/सी-1/ एन0जी0टी0-318/2025 दिनांक 04.08.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा हिण्डन नदी के रेस्टोरेशन हेतु तैयार किये गये एक्शन प्लान में उल्लिखित बिन्दुओं के अनुसार हिण्डन नदी के कैचमेंट एरिया में आच्छादित औद्योगिक जी0पी0आई0 इकाईयों के विरुद्ध कृत कार्यवाही की सारणीबद्ध आख्या संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।  
संलग्नक:उपरोक्तानुसार।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

List of GPI Industries established in Regional Office, UP PCB, Greater Noida

S. NO.	Name & Address of Unit	Sector (Distillery/ Sugar/ Pulp Paper/ Textile/ Tannery/ Others)	Basin name Hindon	Recipient Drain	Effluent Generation (KLD)	Installed Treatment Capacity (KLD)	Operational Status (Operational/ Non- Operational)	Operational, Complying/ Non- Complying	Environmental Compensation (EC) imposed (₹)	Environmental Compensation (EC) Recovered (₹)	Remarks
1	ASCENT CREATIONS PLOT NO F-80, SITEB, SURAJPUR, INDUSTRIAL AREA, GREATER NOIDA	Textile/Dyeing	Hindon	Hawalia	20	25	Operational	Complying	-	-	-
2	Baraj Carpet (P) Ltd, Vill- Habibpur, Noida Dadri Road, Greater Noida	Textile/Dyeing	Hindon	Hawalia	36	50	Operational	Complying	100000	100000	EC Deposited and SCN Terminated
3	Bir Horizons Pvt Ltd, PLOT NO F-79, SITE- B, Surajpur, Gr Noida	Textile/Dyeing	Hindon	Hawalia	270	500	Operational	Complying	-	-	-
4	Continental Milkose (India) Ltd, Habibpur, Kulesra, Greater Noida	Milk Processing	Hindon	Hawalia	170	200	Operational	Complying	-	-	-
5	Ganga Polyester plot no. 37, Site-C, Surajpur, Gr Noida	Textile/Dyeing	Hindon	Hawalia	40	50	Operational	Complying	40000	40000	EC Deposited and SCN Terminated
6	Kawatra Papers (P) Ltd, Dhoom Manikpur, G T. Road, Dadri	Paper Mill	Hindon	Hawalia	600	800	Operational	Complying	110000	110000	EC Deposited and SCN Terminated
7	R S PrintFab Pvt. Ltd Ltd., Plot No- C-7, Industrial area, Site-C, Surajpur, Greater Noida	Textile/Dyeing	Hindon	Hawalia	480	960	Operational	Complying	50000	50000	EC Deposited and SCN Terminated
8	M.K. Leather Trading Company, D-33, Site B, Surajpur, Greater Noida	Tannery	Hindon	Hawalia	85	100	Not Operational	-	-	-	-
9	Shree Jagdamba Knits (P)Ltd, P.No.-95,105, Site-B, Surajpur, Greater Noida	Textile/Dyeing	Hindon	Hawalia	350	400	Operational	Complying	-	-	-
10	Suchi Paper Mills, Biskakh Road, Chapraulla, G T. Road, Greater Noida, G B Nagar.	Paper Mill	Hindon	Dasna	360	1080	Operational	Complying	-	-	-
11	SS Textile, Plot No. G-46, Site B, Industrial area Surajpur, GR, NOIDA	Textile/Dyeing	Hindon	Hawalia	80	100	Operational	Complying	60000	60000	EC Deposited and SCN Terminated
12	Sky Lark Dyeing (P) Ltd., Plot No - B-2/14, Site- B, Surajpur, Greater Noida	Textile/Dyeing	Hindon	Hawalia	480	500	Operational	Complying	40000	40000	EC Deposited and SCN Terminated
13	Surya Processor Pvt. Ltd ,BISRAKH ROAD, Vill- CHHAPRAULA, Gr Noida	Textile/Dyeing	Hindon	Dasna	425	440	Operational	Complying	40000	40000	EC Deposited and SCN Terminated
14	Vimal Dyeing, PLOT NO H- 41, SITE-C, Gr Noida	Textile/Dyeing	Hindon	Hawalia	60	69	Operational	Complying	80000	80000	EC Deposited and SCN Terminated
15	National Thermal Power Corporation Ltd., Vidyut Nagar, Dadri, G B. Nagar	Power Plant	Hindon	Kot Escape	ZLD	ZLD	Operational	Complying	-	-	-
16	Mahana Leathers, Plot No 101, Site-B, Surajpur, UPSIDC, Greater Noida	Tannery	Hindon	Hawalia	8	20	Operational	Complying	-	-	-
17	Colour & Style (P) Ltd, A-1/2, 8/9, Site-H, Surajpur, Greater Noida	Textile/Dyeing	Hindon	Hawalia	480	600	Operational	Complying	70000	70000	EC Deposited and SCN Terminated
18	Sogo fashion pvt Ltd, D1 & D2, Sit-B, UPSIDC, Surajpur, Greater Noida,	Textile/Dyeing	Hindon	Hawalia	85	90	Operational	Complying	-	-	SCN Terminated